

Norms Committee Minutes of the Meeting No. 04/AM-19-20 dt. 14.08.2019 under the Chairmanship of Shri K.C. Rout, Addl. DGFT.

The following Members of the Committee were present in the meeting:-

- (i) Shri Nand Lal, Consultant, DPIIT Udyog Bhawan, New Delhi.
- (ii) Shri Shaish Kumar, Technical Expert
- (iii) Shri D.N. Mathur, Technical Expert

The Committee first considered the minutes of the Norms Committee Meeting No. 03/19-20 dated 10.07.2019 for confirmation and confirmed the same without any change.

Note:-

In certain cases the decision of the Norms Committee refers to the Recommendations observations received from concerned Technical Authority in earlier cases of similar products. A scanned copy of such documents is placed at the end of the Minutes. The scanned copy uploaded is to be accepted. Scanned copy of the UO No./OM No. is reflected in the Minutes.

Case No. M-213 M/No. 3/19-20 Dated: 14.08.2019	M/s Scottish Chemicals Industries HQ.F.No. 01/83/50/77/AM19/DES-IV RA 03/95/040/920/AMM-19 AA No. 0310819873 dt. 16.03.2018
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Decision: The Committee considered the case as per agenda and heard the arguments of the firm during the course of personal hearing held and decided to ratify the norms based on the written recommendation of the Technical Expert. The letter dated 28.08.2018 duly signed by the Technical Expert has been placed at the end of the minutes.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No. M-214 M/No. 4/19-20 Dated: 14.08.2019	M/s Unitop Chemicals Pvt. Ltd. H.Q. F.No. 01/83/50/454/AM18/DES-IV RA F.No.03/95/040/00377/AM-18 AA No. 0310815081 dt. 09.08.2017
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Decision:- The Committee considered the case as per agenda and decided to call for a Personal Hearing to the firm. The firm attended the PH on 16.08.19 subsequently



and sent additional submission as asked for by the Committee. The file has been sent to the Technical Expert (SK) for offering his comments in the matter. The case is re-listed on 11.09.2019.

Case No. M-215 M/No. 4/19-20 Dated: 14.08.2019	M/s Unitop Chemicals Pvt. Ltd. H.Q. F.No. 01/83/50/00064/AM19/DES-IV RA F.No.03/95/040/01010/AM-18 AA No. 0310819309 dt. 21.02.2018
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Decision:- The Committee considered the case as per agenda and decided to call for a Personal Hearing to the firm. The firm attended the PH on 16.08.19 subsequently and sent additional submission as asked for by the Committee. The file has been sent to the Technical Expert (SK) for offering his comments in the matter. The case is re-listed on 11.09.2019.

Case No. M-216 M/No. 4/19-20 Dated: 14.08.2019	M/s Unitop Chemicals Pvt. Ltd. H.Q. F.No. 01/83/50/00660/AM18/DES-IV RA F.No.03/95/040/00871/AM-18 AA No. 0310818633 dt. 19.01.2018
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Decision:- The Committee considered the case as per agenda and decided to issue D/L. Reply of the DL has been received from the firm. The file has been sent to the Technical Expert (SK) for offering his comments in the matter. The case is re-listed on 11.09.2019.

Case No. M-217 M/No. 4/19-20 Dated: 14.08.2019	M/s Unitop Chemicals Pvt. Ltd. H.Q. F.No. 01/83/50/630/AM19/DES-IV RA F.No.03/95/040/000568/AM18 AA No. 0310
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Decision:- The Committee considered the case as per agenda and decided to issue D/L. File alongwith reply of D/L has been sent to TE(SK). The case is re-listed on 11.09.2019.

Case No. M-218 M/No. 4/19-20 Dated: 14.08.2019	M/s Grindwell Norton Ltd. H.Q. F.No. 01/83/050/00830/AM17/DES-IV RA F.No.03/94/040/01105/AM16 AA No. 0310808841 dt. 27.10.2016
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Decision:- The Committee considered the case as per agenda and decided to refer the file to TA. File has been sent to Te(SK) and the case is re-listed on 11.09.2019

Case No. M-219 M/No. 4/19-20	M/s Grindwell Norton Ltd. H.Q. F.No. 01/83/050/00340/AM18/DES-IV
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Dated: 14.08.2019	RA F.No.03/94/040/00257/AM18 AA No. 0310814460 dt. 05.07.2017
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Decision:- The Committee considered the case as per agenda and decided to refer the file to TA. File has been sent to TE(SK) and the case is re-listed on 11.09.2019.

Case No. M-220 M/No. 4/19-20 Dated: 14.08.2019	M/s Grindwell Norton Ltd. H.Q. F.No. 01/83/050/0005/AM19/DES-IV RA F.No.03/94/040/00721/AM18 AA No. 0310818489 dt. 15.01.2018
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Decision:- The Committee considered the case as per agenda and decided to refer the file to TA. File has been sent to TE(SK) and the case is re-listed on 11.09.2019.

Case No. M-221 M/No. 4/19-20 Dated: 14.08.2019	M/s Grindwell Norton Ltd. H.Q. F.No. 01/83/050/00217/AM19/DES-IV RA F.No.03/94/040/01039/AM18 AA No. 0310820226 dt. 03.04.2018
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Decision:- The Committee considered the case as per agenda and decided to refer the file to TA. File has been sent to TE(SK) and the case is re-listed on 11.09.2019.

Case No. M-222 M/No. 4/19-20 Dated: 14.08.2019	M/s Sterling Auxiliaries Pvt., Limited F.No. 01/83/50/00395/AM19/DES-IV RA No. 03/95/040/00660/AM18 AA No. 0310821821 dt. 21.06.2018
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Decision: The Committee considered the case as per agenda and decided to issue D/L. The same vide letter dated 29.07.19 has been issued. The case is re-listed for 11.09.19.

Case No. M-223 M/No. 4/19-20 Dated: 14.08.2019	M/s Sterling Auxiliaries Pvt., Limited F.No. 01/83/50/00394/AM19/DES-IV RA No. 03/95/040/00783/AM18 AA No. 0310821823 dt. 21.06.2018
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Decision:- The Committee considered the case as per agenda and decided to issue D/L. The same has been issued vide letter dated 30.07.19. The case is re-listed on 11.09.2019.

Case No. M-224	M/s Sterling Auxiliaries Pvt., Limited
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M/No. 4/19-20 Dated: 14.08.2019	F.No. 01/83/50/00748/AM19/DES-IV RA No. 03/95/040/00668/AM18 AA No. 0310824325 dt. 09.10.2018
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Decision: The Committee considered the case as per agenda and decided to issue D/L. The same vide letter dated 31.7.19 has been issued. The case is re-listed for 11.09.19.

Case No. M-225 M/No. 4/19-20 Dated: 14.08.2019	M/s Oriflame India Pvt., Limited HQ F.NO. 01/83/50/1288/AM19/DES-IV RA F.No. 05/24/040/00718/AM09 AA No. 0510236338 dt. 12.02.2009
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Decision:- The Committee considered the case as per agenda and decided to refer the file to TA. The file alongwith reply of D/L has been sent to Consultant, DPIIT for offering his comments. The case is re-listed on 11.9.2019.

Case No. M-226 M/No. 4/19-20 Dated: 14.08.2019	M/S Oriflame India Pvt., Limited HQ F.NO. 01/83/50/886/AM07/DES-IV RA F.No. 05/24/040/652/AM07 AA No. 0510193976 dt. 08.11.2006
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Decision:- The Committee considered the case as per agenda and decided to refer the file to TA. The file alongwith reply of D/L has been sent to Consultant, DPIIT for offering his comments. The case is re-listed on 11.9.2019.

Case No. M-227 M/No. 4/19-20 Dated: 14.08.2019	M/s Nirma Limited F.No. 01/83/162/017/AM18 DES-IV R.A.F.No. NIL MODIFICATION OF SION
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Decision:- The Committee considered the case as per agenda and observed that the reply received from CHEMEXIL is insufficient hence, decided to issue another letter. A letter dated 27.08.19 has been sent to CHEMEXIL in this regard. The case is re-listed on 11.09.19.

2. The Committee also decided to withdraw this case from agenda and process on file separately till we receive the reply and decision taken accordingly. Hence, the said case will be placed before the Committee for final decision only.

Case No. M-228 M/No. 4/19-20 Dated: 14.08.2019	M/s Chemical Industries Pvt. Ltd. H.Q. F.No. 01/83/050/00600/AM16 RA F.No.03/95/040/00253/AM16
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AA No. 0310707024 dt. 02.07.2015

Decision: The Committee considered the case as per agenda and decided issue reminder against the D/L dated 16.7.19. In this regard, reminder dated 26.8.19 has been issued. The case is re-listed on 11.09.19.

Case No. M-229 M/No. 4/19-20 Dated: 14.08.2019	M/s Yasho Industries Limited F.No. 01/83/50/592/AM19/DES-IV RA 03/95/040/486/AM19 AA No. 0310823245 dt. 24.08.2018
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Decision: The Committee considered the case as per agenda and decided issue reminder against the D/L dated 16.7.19. In this regard, reminder dated 26.8.19 has been issued. The case is re-listed on 11.09.19

Case No. M-230 M/No. 4/19-20 Dated: 14.08.2019	M/s Oriental Export Corporation. H.Q. F.No. 01/83/050/00409/AM19 RA F.No.03/95/040/232/AM19 AA No. 0310821640 dt. 12.06.2018
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Decision:- The Committee considered the case as per agenda and decided to issue D/L. The same vide letter dt.18.07.19 has been sent to the firm. The case is re-listed on 11.09.2019

Case No. M-231 M/No. 4/19-20 Dated: 14.08.19	M/s SHITAL INDUSTRIES PVT LTD GUJARAT F.NO. 01/83/50/567/AM16/DES-IV RA F. NO. 08/24/040/105/AM16 AA No. AA NO. 0810135687 DT. 17.07.2015
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Decision: The Committee considered the case as per agenda and decided to issue D/L. The same vide letter dated 01.08.19 has been issued to the firm. The case is re-listed on 11.09.2019.

Case No. M-232 M/No. 4/19-20 Dated: 14.08.2019	M/s ARCL Organics Ltd., Kolkata F.No. 01/83/50/121/AM19/DES-IV R.A. F.No. 02/24/040/00198/AM-18 AA NO 0210208263 DT 08.03.2018
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Decision:- The Committee considered the case as per agenda and decided to ratify the norms - as applied for export item No. 2, 3 & 4. Export Item No.1 is to be deleted as per firm's request.

Decision: RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No. M-233 M/No. 4/19-20 Dated: 14.08.2019	M/s SRI AYYAPPAN FINE ART F.No. 01/83/050/342/AM-19/DES-IV R.A. No. 35/24/040/006/AM19 AA No. 3510045362 DT 29.06.2018
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Decision:- The Committee considered the case as per agenda and decided to send the reminder forgiving reply. The case is re-listed on 11.09.2019.

Case No. M-234 M/No. 4/19-20 Dated: 14.08.2019	M/s Bitumag Industries Pvt Limited F.No. 01/83/50/458/AM19/DES-IV R.A F.No. 34/24/040/0047/AM19 AA No. 3410044341 dt. 19.07.2018
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Decision:- The Committee considered the case as per agenda and decided to refer the file to Consultant. File has been sent to Consultant, DPIIT . The case is re-listed on 11.09.2019.

Case No. M-235 M/No. 4/19-20 Dated: 14.08.2019	M/s Bitumag Industries Pvt Limited F.No. 01/83/50/454/AM19/DES-IV R.A F.No. 34/24/040/0048/AM19 AA No. 3410044342 dt. 19.07.2018
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Decision:- The Committee considered the case as per agenda and decided to refer the file to Consultant. File has been sent to Consultant, DPIIT . The case is re-listed on 11.09.2019.

Case No. M-236 M/No. 4/19-20 Dated: 14.08.2019	M/s Bitumag Industries Pvt Limited F.No. 01/83/50/456/AM19/DES-IV R.A F.No. 34/24/040/046/AM19 AA No. 3410044340 dt. 19.07.2018
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Decision:- The Committee considered the case as per agenda and decided to refer the file to Consultant. File has been sent to Consultant, DPIIT . The case is re-listed on 11.09.2019.

Case No. M-237 M/No. 4/19-20 Dated: 14.8.2019	M/s Bitumag Industries Pvt Limited F.No. 01/83/50/459/AM19/DES-IV R.A F.No. 34/24/040/044/AM19 AA No. 3410044343 dt. 19.07.2018
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Decision:- The Committee considered the case as per agenda and decided to refer the file to Consultant. File has been sent to Consultant, DPIIT . The case is re-listed on 11.09.2019.

Case No. M-238 M/No. 4/19-20 Dated: 14.08.2019	M/s Proce Energy Limited F.No. 01/83/050/00528/AM18/DES-IV RA No. 05/24/40/313/AM18 AA No.0510404497 dt. 2.11.2017
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Decision:- The Committee considered the case as per agenda and decided to refer the file to Consultant. File has been sent to Consultant, DPIIT . The case is re-listed on 11.09.2019.

Case No. M-239 M/No. 4/19-20 Dated: 14.8.2019	M/ S PROEC ENERGY LIMITED NEW DELHI F.NO. 01/83/50/180/AM18/DES-IV/ RA F. NO. 05/24/040/51/AM18 AA No. 0510402427 Dt. 03.05.2017
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Decision:- The Committee considered the case as per agenda and heard the arguments of the firm during the **personal hearing** and directed them to furnish additional documents. Reply alongwith file has been sent to Consultant, DPIIT. The case is re-listed on 11.09.2019.

Case No. M-240 M/No. 4/19-20 Dated: 14.8.2019	M/ S PROEC ENERGY LIMITED NEW DELHI F.NO. 01/83/50/656/AM16/DES-IV/ RA F. NO. 05/24/040/241/AM16 AA NO. 0510395317 dt. 14.08.2015
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Decision:- The Committee considered the case as per agenda and heard the arguments of the firm during the **personal hearing** and directed them to furnish additional documents. Reply alongwith file has been sent to Consultant, DPIIT. The case is re-listed on 11.09.2019.

Case No. M-241 M/No. 4/19-20 Dated: 14.08.2019	M/ S PROEC ENERGY LIMITED NEW DELHI F.NO. 01/83/50/13/AM18/DES-IV/ RA F. NO. 05/24/040/590/AM17 AA NO. 0510401921 dt. 10.03.2017
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Decision:- The Committee considered the case as per agenda and heard the arguments of the firm during the **personal hearing** and directed them to furnish additional documents. Reply alongwith file has been sent to Consultant, DPIIT. The case is re-listed on 11.09.2019.

Case No. M-242 M/No. 4/19-20 Dated: 14.08.2019	M/s Galaxy Surfactants Mumbai F.No. 01/83/50/420/AM18/DES-IV RA F. No. 03/94/040/00331/AM-18 AA No. 0310814961 dt. 01.08.2017
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Decision:- The Committee considered the case as per agenda and decided to refer the file to TE. The file has been sent to TE(SK) and the case is re-listed on 11.09.2019.

Case No. M-243 M/No. 4/19-20 Dated: 14.08.2019	M/s Deepak Fertilizers & Petrochemicals Corporation Ltd. H.Q.F.No. 01/83/50/381/AM18/DES-IV RA F.No.31/83/040/00059/AM-19 AA No. 3110066854 dt. 29.08.2017
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Decision: The decision has already been taken in earlier NC Meeting No.3/83 dated 10.07.19.

Case No. M-244 M/No. 4/19-20 Dated: 14.08.2019	M/s Jindal Poly Films Ltd. H.Q.F.No. 01/83/050/0165/AM16/DES-IV RA 05/23/040/000456/AM-15 AA No. 0510392731 dt. 07.01.2015
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Decision- The decision has already been taken in earlier NC Meeting No.3/83 dated 10.07.19.

Case No. M-245 M/No. 4/19-20 Dated: 14.08.2019	M/s Reckitt Benckiser Healthcare India Pvt. Ltd. H.Q. F.No. 01/83/050/00670/AM15 F.No.05/24/040/00283/AM15 AA No. 0510391260 dt. 22.09.2014
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Decision:- The Committee considered the case as per agenda and decided to ratify the norms for additional 2 inputs as under :-

Export Item	Quantity	Import Item	Quantity recommended
Callus Reducing Cream	25000.000 kg.	Nexbase 2008FG (HYDROGENATED POLYDECENE)	1256.25 kg.
		Glucono-Delta-Lactone (Gluconolactone)	1005.00 kg.

Norms for other inputs will remain unchanged.

Kumar

Decision: RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No. M-246 M/No. 4/19-20 Dated: 14.08.2019	M/s Reckitt Benckiser Healthcare India Pvt. Ltd. H.Q. F.No. 01/83/050/00519/AM19 RA F.No.05/24/040/00325/AM19 AA No. 0510407666 dt. 31.08.2018
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Decision:- The Committee considered the case as per agenda and decided issue D/L. The same has been issued vide letter dated 06.09.2019. The case is re-listed on 11.09.2019.

Case No. M-247 M/No. 4/19-20 Dated: 14.08.2019	M/s Amitek Infra Pvt. Ltd. H.Q. F.No. 01/83/050/00170/AM19 RA F.No.13/24/040/00073/AM19 AA No. 1310048945 dt. 02.05.2018
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Decision:- The Committee considered the case as per agenda and decided to refer the file to Consultant. The file has been sent to Consultant, DPIIT. The case is re-listed on 11.09.2019.

Case No. M-248 M/No. 4/19-20 Dated: 14.08.2019	M/s Nagar Haveli Perfumes & Aromatics H.Q. F.No. 01/83/50/0792/AM07 RA F.No.03/95/040/00890/AM07 AA No. 0310404165 dt. 13.10.2006
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Decision:- The Committee considered the case as per agenda and decided to ratify the norms on the basis of information furnished by the firm and license may be ratified as applied for.

The above decision is only for closure of this license and no repeat license should be issued on these norms

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No. M-249 M/No. 4/19-20 Dated: 14.08.2019	M/s Nagar Haveli Perfumes & Aromatics H.Q. F.No. 01/83/50/00815/AM20/DES-IV RA F.No.03/95/040/00083/AM06 AA No. 0310328663 dt. 05.05.2005
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Decision: The Committee considered the case as per agenda and decided to ratify the norms based on the written comments of the Technical Expert. Scanned copy of

the written comments duly signed by the Technical Expert is placed at the end of the minutes.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No. M-250
M/No. 4/19-20
Dated: 14.08.2019

M/s Nagar Haveli Perfumes & Aromatics
H.Q. F.No. 01/83/50/00815/AM09
RA F.No.03/95/040/00393/AM09
AA No. 0310487431 dt. 23.09.2008

Decision:- The Committee considered the case as per agenda and decided to ratify the norms on the basis of Central Excise data and previous Norms Committee decision taken in NC Meeting No.ALC No.33/AM03 dated 19.02.2003, the license may be ratified as applied for only for closure purpose and no repeat license should be issued on these norms.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

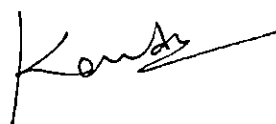
Case No. M-251
M/No. 4/19-20
Dated: 14.08.2019

M/s Johnson Matthey Chemicals India Pvt. Ltd.
H.Q. F.No. 01/83/171/15/AM19/DES-IV
RA F.No.37/21/040/0005/AM15
AA No. 3710002584 dt. 13.04.2015

Decision:- The Committee considered the case as per agenda and decided to ratify the norms as under :-

Export Item	Quantity	Import Item	Quantity recommended
CATALYST 86-3 (Copper Carbonate Base)	1,000,000 kg	CATALYST 86-9/IB86900/KATALCO 86-9/COPPER CARBONATE	876923.2 kg.
		CEMENT FONDU/CALCIUM ALUMINATE CEMENT	61538.4 kg.
		ATTAGEL	61538.4 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE



Case No. M-252 M/No. 4/19-20 Dated: 14.08.2019	M/s Rubamin Limited H.Q. F.No. 01/83/050/00142/AM19/DES-IV RA F.No.34/24/040/00313/AM18 AA No. 3410044085 dt. 26.04.2018
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Decision:- The Committee considered the case as per agenda and decided to ratify the norms as under :-

Export Item	Qty.	Import Item	Qty Recommended (in kgs.)
AMMONIUM DIMOLYBDATE	1 kg.	Molybdenum Compound on dry basis containing Molybdenum Content of 7.5% i.e. 0.633 Kgs	8.438
		HYDROGEN PEROXIDE	0.433
		TRI OCTYLE AMINE/ ALAMINE 336	0.00156
		PRIMARY AMINE N-1923	0.00429

Note -1. The above quantity of Molybdenum Compound has been worked out considering Molybdenum content of 7.5% and recovery of around 90% on Molybdenum Content basis i.e. 1.111 kg. Molybdenum/kg of Molybdenum content in the Molybdenum compound.

Note-2. In case of variation of Molybdenum content in the Molybdenum compound, the pro-rata entitlement of Molybdenum Compound shall be worked out considering the Molybdenum content in the Molybdenum compound as per certificate of analysis (COA) from foreign supplier.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No. M-253 M/No. 4/19-20 Dated: 14.08.2019	M/s Indogulf Cropesciences Ltd H.Q. F.No. 01/83/050/00808/AM15/DES-IV RA F.No.05/23/040/00338/AM15 AA No. 0510392049 dt. 18.11.2014
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Decision:- The Committee considered the case as per agenda and decided to ratify the norms as under :-

Export Item	Qty.	Import Item	Qty Recommended
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Lambda cyhalothrin Lambda cyhalothrin 2.5% EC	1 Litre.	Lambda Cyhalothrin Lambda Cyhalothrin Acid	0.0152 kg.
		Solvent Solvent C IX	0.875 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No. M-254 M/No. 4/19-20 Dated: 14.08.2019	M/s Indogulf Cropsciences Ltd H.Q. F.No. 01/83/050/00194/AM19 RA F.No.05/23/040/00002/AM19 AA No. 0510406179 dt. 24.04.2018
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Decision:- The Committee considered the case as per agenda and decided to ratify the norms as under :-

Export Item	Qty.	Import Item	Qty Recommended
GLYPHOSATE 41% SL GLYPHOSATE 41% SL	1 Litre	GLYPHOSATE TECHNICAL 95% GLYPHOSATE TECHNICAL 95%	0.369 kg.
		MONO ISO PROPYLE AMINE SALT 70% MONO ISO PROPYLE AMINE SALT 70%	0.175 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of the Norms Committee

Case No. M-255 M/No. 4/19-20 Dated: 14.08.2019	M/s Indogulf Cropsciences Ltd H.Q. F.No. 01/83/050/00331/AM18 RA F.No.05/23/040/00164/AM18 AA No. 0510403538 dt. 31.07.2017
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Decision: The Committee considered the case as per agenda and decided to ratify the norms as applied for by the firm.

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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of the Norms Committee

Case No. M-256
M/No. 4/19-20
Dated: 14.08.2019

M/s Indotan Chemicals Limited
H.Q. F.No. 01/83/050/00052AM16
RA F.No.02/24/040/00182/AM15
AA No. 0210205337 dt. 15.12.2014

Decision:- The Committee considered the case as per agenda and decided to ratify the norms as under :-

Export Item : BASIC CHROMIUM SULPHATE (BASICITY 33%-40%)

Qty : 164.275 MT

Import Item : SODIUM DICHROMATE ANHYDROUS

Qty : 52.40 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of the Norms Committee

Case No. M-257
M/No. 4/19-20
Dated: 14.08.2019

M/s Flow Tech Chemicals Pvt. Ltd.
H.Q. F.No. 01/83/50/329/AM17
RA F.No.05/23/40/0009/AM17
AA No. 0510398424 dt. 09.05.2016

Decision:- The Committee considered the case as per agenda and as per the discussion held in the Norms Committee, it has been decided to amend/enhance the quantity of export description items as under for ratification purpose :-

From	To
Chlorinated Paraffins - Containing Paraffin (C-10-C20): Liquid Paraffin/ Normal Paraffin/ N-alkenes/ Liquid Paraffin-M/Liquid Paraffin-K/ Liquid Paraffin-L-530000 Kg. minimum.	Chlorinated Paraffins - Containing Paraffin (C-10-C20) - 560000 Kg. minimum

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of the Norms Committee

Case No. M-258
M/No. 4/19-20

M/s SBL, Colortech Pvt. Ltd.
H.Q. F.No. 01/83/050/00403/AM19

Dated: 14.08.2019

RA F.No. 03/95/040/00363/AM19
AA No. 0310822550 dt 24.07.2018

Decision:- The Committee considered the case as per agenda and decided to ratify the norms as under :-

Export Item	Qty.	Import Item	Qty Recommended (in kgs.)
REACTIVE BLUE G DRY CRUDE	1 kg	BROMAMINE ACID	0.847 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No. M-259
M/No. 4/19-20
Dated: 14.08.2019

M/s Shogun Organics Ltd.
H.Q. F.No. 01/83/00253/AM18
RA F.No. 03/95/040/00220/AM18
AA No. 0310814055 dt. 19.06.2017

Decision:- The Committee considered the case as per agenda and as per the discussion held in the Norms Committee, it has been decided to amend/enhance the quantity of import description items as under for ratification purpose :-

Export Item - Prallethrin Technical

Qty - 1 kg.

Import Item	From Qty.	To Qty recommended
1. Chrysanthemum Acid	0.689 kg	0.700 kg.
2. Prallethlone Alcohol	0.532 kg.	0.562 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No. M-260
M/No. 4/19-20
Dated: 14.08.2019

M/s Polygel Industries Pvt. Ltd.
H.Q. F.No.01/83/50/794/AM19/DES-IV
RA F.No. 03/95/040/0970/AM19
AA No.0310825888 dt. 24.12.2018



Decision: The Committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of DPIIT vide their File No. P.47011/226/2019-TSW dated 03.09.2019. The letter signed by the Consultant is placed at the end of the.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No. M-261 M/No. 4/19-20 Dated: 14.08.2019	M/s Vishnu Chemicals Ltd H.Q. F.No. 01/83/050/00130/AM19 RA F.No.09/24/040/00385/AM18 AA No. 09100065659 dt. 10.11.2017
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Decision:- The Committee considered the case as per agenda and decided to refer the file to TE(DNM) The case is re-listed on 11.09.2019.

Case No. M-262 M/No. 4/19-20 Dated: 14.08.2019	M/s Vishnu Chemicals Ltd H.Q. F.No. 01/83/050/00271/AM19 RA F.No.09/24/040/00481/AM18 AA No. 09100065768 dt. 19.12.2017
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Decision: The Committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of the Consultant (DPIIT). The letter dated 12.09.2019 duly signed by the Consultant (DPIIT) has been placed at the end of the minutes.

Case No. M-263 M/No. 4/19-20 Dated: 14.08.2019	M/s KL Hi-Tech Secure Print Ltd. H.Q. F.No. 01/83/050/00441/AM15 RA F.No.09/24/040/00099/AM15 AA No.0910060482 dt. 17.06.2014
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Decision:- The Committee considered the case as per agenda and decided to refer the file to Consultant, DIPP. The case is re-listed on 11.09.2019.

Case No. M-264 M/No. 4/19-20 Dated: 14.08.2019	M/s Pacific Industries Ltd. H.Q. F.No. 01/83/171/43/AM19/DES-IV RA F.No. -
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AA No. -

Decision:- The Committee considered the case as per agenda and observed that the request of the firm for reconsideration of the norms fixed earlier has been mentioned and it is stated that the norms have been fixed in accordance with details given in 4E and SION fixed for similar item in H.B. of Procedure-Vol.II, **Status Quo** may be maintained in the present case.

RA concerned may take necessary action as per above decision of NORMS COMMITTEE

Case No. M-265
M/No. 4/19-20
Dated: 14.08.2019

M/s Montex Glass Fibre Industries Pvt. Ltd.
H.Q. F.No. 01/83/050/00358/AM18
RA F.No. 03/95/040/00295/AM18
AA No. 0310814477 dt. 05.07.2017

Decision: The Committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of DPIIT vide UO No. 7/14/2017-TSW dated 22.08.2018. The written comments duly signed by the Consultant has been placed at the end on minutes.

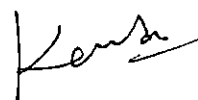
RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No. M-266
M/No. 4/19-20
Dated: 14.08.2019

M/s Talbros Sealing Materials Pvt. Ltd.
H.Q. F.No. 01/83/050/00792/AM17
RA F.No.05/24/040/00316/AM17
AA No.0510399938 dt. 29.09.2016

Decision:- The Committee considered the case as per agenda and observed that the request of the firm for reconsideration of the norms fixed earlier has been mentioned and it is stated that the norms have been fixed in accordance with details given in 4E and SION fixed for similar item in H.B. of Procedure-Vol.II , **Status Quo** may be maintained in the present case.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision



of NORMS COMMITTEE

Case No. M-267 M/No. 4/19-20 Dated: 14.08.2019	M/s Talbros Sealing Materials Pvt. Ltd. H.Q. F.No. 01/83/050/00126/AM18 RA F.No.05/24/040/00034/AM18 AA No.0510402312 dt. 21.04.2017
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Decision:- The Committee considered the case as per agenda and as per the discussion held in the Norms Committee, it has been decided to amend/enhance the quantity of import description item as under for ratification purpose :-

Quantity 1 kg.

Import Description Item: Granulated Cork (0.5 to 2.00 MM Standard)

From	To (Quantity recommended)
0.392 kg.	0.403 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No. M-268 M/No. 4/19-20 Dated: 14.08.2019	M/s DNS Fine Chemicals & Laboratories (P) Ltd. H.Q. F.No. 01/83/050/00835/AM16/DES-IV RA F.No. 03/94/040/00412/AM16 AA No.0310708807 dt. 10.09.15
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Decision:- The Committee considered the case as per agenda and decided to issue D/L. The same has been issued to the firm vide letter dated 30.08.19. The case is re-listed on 11.09.2019.

Case No. M-269 M/No. 4/19-20 Dated: 14.08.2019	M/s Maxtech Industries, LLP H.Q. F.No. 01/83/050/001144/AM19/DES-IV RA F.No. 03/95/040/01086/AM19 AA No. 0310826466 dt. 18.01.2019
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Decision:- The Committee considered the case as per agenda and decided to refer the file to DPIIT The case is re-listed on 11.09.2019.

Case No. M-270 M/No. 4/19-20	M/s Blends Colours Pvt. Ltd. H.Q. F.No. 01/83/050/00703/AM13/DES-IV
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Kenshi

Dated: 14.08.2019

RA F.No. 09/24/040/00037/AM13
AA No. 0910053942 dt. 01.10.2012

Decision: The Committee considered the case as per agenda and decided to ratify the norms as applied for by the firm.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No. M-271
M/No. 4/19-20
Dated: 14.08.2019

M/s Bhagiradha Chemicals & Industries Ltd.
H.Q. F.No. 01/83/50/1362/AM19/DES-IV
RA F.No. 09/24/040/462/AM19
AA No.0910066999 dt. 26.12.2018

Decision:- The Committee considered the case as per agenda and as per the discussion held in the Norms Committee, it has been decided to amend/enhance the quantity of import description items as under for ratification purpose :-

Export Item : AZOXYSTROBIN TECHNICAL 98% MIN

Quantity - 1 kg.

Import Item	From (Qty)	To (Quantity recommended)
O-CHLOROBENZYL CYANIDE	0.416 kg.	1.02 kg.
TRIMETHYL ORTHOFORMATE	0.697 kg.	0.71 kg.
4,6- DICHLOROPYRIMIDINE	0.447 kg..	0.624 kg.
ORTHO- CYANOPHENOL	0.363 kg.	0.376 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Case No. M-272
M/No. 4/19-20
Dated: 14.08.2019

M/s Bhagiradha Chemicals & Industries Ltd.
H.Q. F.No. 01/83/50/1140/AM19/DES-IV
RA F.No. 09/24/040/0512/AM19
AA No.0910067060 dt. 16.01.2019

Decision:- The Committee considered the case as per agenda and as per the discussion held in the Norms Committee, it has been decided to amend/enhance the quantity of import description items as under for ratification purpose :-

Export Item : AZOXYSTROBIN TECHNICAL 98% MIN

Quantity - 1 kg.

Import Item	From (Qty)	To (Quantity recommended)
O-CHLOROBENZYL CYANIDE	0.416 kg.	1.02 kg.
TRIMETHYL ORTHOFORMATE	0.697 kg.	0.71 kg.
4,6-DIHYDROXY PYRIMIDINE	0.447 kg..	0.624 kg.
ORTHO- CYANOPHENOL	0.363 kg.	0.376 kg.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of NORMS COMMITTEE

Kend

**Office of Directorate General of Foreign Trade
New Delhi -0**

Para 4.7 Decision(DRAFT)

MEETING NUMBER : 4/83-ALC1/2019 MEETING DATE : 14.08.2019

Case No.: 44/4/83-ALC1/2019	Party Name: JAI SHREE RASAYAN UDYOG LTD	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
1 HQ File :01/83/050/00281/AM20/	RLA File :05/23/040/00321/AM15/	Lic.No/Date:0510392173 27.11.2014	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 520/1/83-ALC1/2019	Party Name: INDIAN ADDITIVES LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
2 HQ File :01/83/050/01352/AM19/	RLA File :04/24/040/00037/AM16/	Lic.No/Date:0410160498 12.05.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 394/1/83-ALC1/2019	Party Name: PANAMA PETROCHEM LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
3 HQ File :01/83/050/01226/AM19/	RLA File :03/95/040/00062/AM16/	Lic.No/Date:0310796176 25.05.2015	Defer Date:11.09.2019

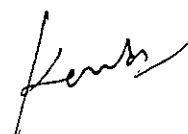
Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 406/1/83-ALC1/2019	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
4 HQ File :01/83/050/01238/AM19/	RLA File :03/94/040/00127/AM16/	Lic.No/Date:0310796252 27.05.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 190/1/83-ALC1/2019	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
5 HQ File :01/83/050/01022/AM19/	RLA File :03/94/040/00106/AM16/	Lic.No/Date:0310796352 01.06.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.



Case No.: 400/1/83-ALC1/2019	Party Name: UNITED MUD-CHEM PVT. LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
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6 HQ File :01/83/050/01232/AM19/	RLA File :03/95/040/00118/AM16/	Lic.No/Date:0310796378 03.06.2015	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 401/1/83-ALC1/2019	Party Name: ARTEK SURFIN CHEMICALS LIMITED.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
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7 HQ File :01/83/050/01233/AM19/	RLA File :03/94/040/00057/AM16/	Lic.No/Date:0310796426 04.06.2015	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 13/2/83-ALC1/2019	Party Name: SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Rejected
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8 HQ File :01/83/050/00013/AM20/	RLA File :03/95/040/00962/AM15/	Lic.No/Date:0310797080 06.07.2015	Defer Date:
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Decision :The committee considered as per agenda & decided earlier same item Import/Exports in its M/No. 2/19 dt. 30.5.2019 and approved on manual case under 4.06. Hence withdrawan the case.

Case No.: 14/2/83-ALC1/2019	Party Name: SPAK ORGOCHEM (INDIA) PVT. LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Rejected
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9 HQ File :01/83/050/00014/AM20/	RLA File :03/95/040/00963/AM15/	Lic.No/Date:0310797078 06.07.2015	Defer Date:
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Decision :The committee considered as per agenda & decided earlier same item Import/Exports in its M/No. 2/19 dt. 30.5.2019 and approved on manual case under 4.06. Hence withdrawan the case

Case No.: 403/1/83-ALC1/2019	Party Name: INDO COL.CHEM PVT. LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
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10 HQ File :01/83/050/01235/AM19/	RLA File :08/24/040/00096/AM16/	Lic.No/Date:0810135648 15.07.2015	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 408/1/83-ALC1/2019	Party Name: ARCHIDPLY INDUSTRIES LTD.,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
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11 HQ File :01/83/050/01240/AM19/	RLA File :07/24/040/00141/AM16/	Lic.No/Date:0710108543 22.07.2015	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the

Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 420/1/83-ALC1/2019	Party Name: DOW AGROSCIENCES INDIA PVT. LTD	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
12 HQ File :01/83/050/01252/AM19/	RLA File :03/94/040/00388/AM16/	Lic.No/Date:0310798177 14.08.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 55/1/83-ALC1/2019	Party Name: DYNAMIC INDUSTRIES LIMITED,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
13 HQ File :01/83/050/00887/AM19/	RLA File :08/24/040/00143/AM16/	Lic.No/Date:0810135864 17.08.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 422/1/83-ALC1/2019	Party Name: DYNAMIC INDUSTRIES LIMITED,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
14 HQ File :01/83/050/01254/AM19/	RLA File :08/24/040/00144/AM16/	Lic.No/Date:0810135863 17.08.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 428/1/83-ALC1/2019	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
15 HQ File :01/83/050/01260/AM19/	RLA File :08/24/040/00085/AM16/	Lic.No/Date:0810135905 20.08.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/Analysis Report from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 21/1/83-ALC1/2019	Party Name: ALFA INDUSTRIES,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Approved
HQ File :01/83/050/00853/AM19/	RLA File :08/24/040/00091/AM16/	Lic.No/Date:0810135984 04.09.2015	Defer Date:14.08.2019

1 **Decision :** The Committee considered the case as per agenda and decided to
6 ratify the norms as under:

Export item	Qty	Import Item	Qty
Reactive Black ANN (Reactive Black WNN)(Dye content 65%)	1 kg	1 H Acid	0.148 kg
		2 Aniline oil	0.226 kg
		3 J Acid	0.019 kg
		4 Meta Phenylene	0.045 kg

		Diamine 4-Sulfonic Acid	
	5	Sodium Nitrite	0.097 kg
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.: 432/1/83-ALC1/2019	Party Name: MEGHMANI INDUSTRIES LTD,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
17 HQ File :01/83/050/01264/AM19/	RLA File :08/24/040/00208/AM16/	Lic.No/Date:0810136185 06.10.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy/ Analysis report from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 83/1/83-ALC1/2019	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
18 HQ File :01/83/050/00915/AM19/	RLA File :08/24/040/00203/AM16/	Lic.No/Date:0810136360 21.10.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 84/1/83-ALC1/2019	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
19 HQ File :01/83/050/00916/AM19/	RLA File :08/24/040/00202/AM16/	Lic.No/Date:0810136361 21.10.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 63/1/83-ALC1/2019	Party Name: HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
20 HQ File :01/83/050/00895/AM19/	RLA File :08/24/040/00172/AM16/	Lic.No/Date:0810136460 06.11.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 66/1/83-ALC1/2019	Party Name: HERITAGE INDUSTRIES PRIVATE LIMITED.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
21 HQ File :01/83/050/00898/AM19/	RLA File :08/24/040/00173/AM16/	Lic.No/Date:0810136465 06.11.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 56/1/83-ALC1/2019		Party Name: MEGHMANI INDUSTRIES LTD,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
22	HQ File :01/83/050/00888/AM19/	RLA File :08/24/040/00281/AM16/	Lic.No/Date:0810136567 24.11.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 548/1/83-ALC1/2019		Party Name: COLORCON ASIA PRIVATE LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
23	HQ File :01/83/050/01380/AM19/	RLA File :17/24/040/00076/AM16/	Lic.No/Date:1710006211 24.11.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to call hard copy from the firm/RA. The case is re-listed on 11.09.2019.

Case No.: 442/1/83-ALC1/2019		Party Name: PRAGATI PACK (INDIA) PVT LTD	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
24	HQ File :01/83/050/01274/AM19/	RLA File :09/24/040/00498/AM16/	Lic.No/Date:0910062906 27.11.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 42/1/83-ALC1/2019		Party Name: MEGHMANI INDUSTRIES LTD,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
25	HQ File :01/83/050/00874/AM19/	RLA File :08/24/040/00303/AM16/	Lic.No/Date:0810136641 03.12.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 213/1/83-ALC1/2019		Party Name: OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
26	HQ File :01/83/050/01045/AM19/	RLA File :03/95/040/00635/AM16/	Lic.No/Date:0310801207 18.12.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 214/1/83-ALC1/2019		Party Name: OMNI IMPEX PRIVATE LIMITED.,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
27	HQ File	RLA File	Lic.No/Date:0310801210	Defer

:01/83/050/01046/AM19/ :03/95/040/00636/AM16/ 18.12.2015 Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 446/1/83-ALC1/2019	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
28 HQ File :01/83/050/01278/AM19/	RLA File :08/24/040/00301/AM16/	Lic.No/Date:0810136812 29.12.2015	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 7/1/83-ALC1/2019	Party Name: AMTEX DYE CHEM INDUSTRIES	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
29 HQ File :01/83/050/00839/AM19/	RLA File :08/24/040/00312/AM16/	Lic.No/Date:0810136942 05.01.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 34/1/83-ALC1/2019	Party Name: ABHINAV INDUSTRIES	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
30 HQ File :01/83/050/00866/AM19/	RLA File :08/24/040/00331/AM16/	Lic.No/Date:0810136964 06.01.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 94/1/83-ALC1/2019	Party Name: AMTEX DYE CHEM INDUSTRIES	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
31 HQ File :01/83/050/00926/AM19/	RLA File :08/24/040/00313/AM16/	Lic.No/Date:0810137017 18.01.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 5/1/83-ALC1/2019	Party Name: PRIMA CHEMICALS,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
32 HQ File :01/83/050/00837/AM19/	RLA File :08/24/040/00360/AM16/	Lic.No/Date:0810137118 03.02.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 12/1/83-ALC1/2019	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
33			

HQ File :01/83/050/00844/AM19/	RLA File :08/24/040/00397/AM16/	Lic.No/Date:0810137217 16.02.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 19/1/83-ALC1/2019	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
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34 HQ File :01/83/050/00851/AM19/	RLA File :08/24/040/00451/AM16/	Lic.No/Date:0810137589 01.04.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 20/1/83-ALC1/2019	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
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35 HQ File :01/83/050/00852/AM19/	RLA File :08/24/040/00450/AM16/	Lic.No/Date:0810137590 01.04.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 22/1/83-ALC1/2019	Party Name: MEGHMANI INDUSTRIES LTD,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
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36 HQ File :01/83/050/00854/AM19/	RLA File :08/24/040/00420/AM16/	Lic.No/Date:0810137627 06.04.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 23/1/83-ALC1/2019	Party Name: INDOGULF CROPS SCIENCES LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
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37 HQ File :01/83/050/00855/AM19/	RLA File :05/23/040/00568/AM16/	Lic.No/Date:0510398231 19.04.2016	Defer Date:11.09.2019
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Decision :D/L dt. 19.8.2019 issue reply awaited

Case No.: 209/1/83-ALC1/2019	Party Name: VANSHI CHEMICALS PVT.LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
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38 HQ File :01/83/050/01041/AM19/	RLA File :03/95/040/00050/AM17/	Lic.No/Date:0310804135 25.04.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 24/1/83-ALC1/2019	Party Name: KEF INFRASTRUCTURE INDIA PVT LTD	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
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39

HQ File :01/83/050/00856/AM19/	RLA File :07/24/040/00037/AM17/	Lic.No/Date:0710109769 03.05.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 105/1/83- ALC1/2019	Party Name: ATUL LIMITED,	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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40 HQ File :01/83/050/00937/AM19/	RLA File :52/24/040/00078/AM16/	Lic.No/Date:5210041886 09.05.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 522/1/83- ALC1/2019	Party Name: OREN HYDROCARBONS PRIVATE LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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41 HQ File :01/83/050/01354/AM19/	RLA File :04/24/040/00027/AM17/	Lic.No/Date:0410161882 09.05.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 26/1/83-ALC1/2019	Party Name: INTERNATIONAL PRINT-O-PAC LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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42 HQ File :01/83/050/00858/AM19/	RLA File :05/23/040/00047/AM17/	Lic.No/Date:0510398465 11.05.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 27/1/83-ALC1/2019	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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43 HQ File :01/83/050/00859/AM19/	RLA File :08/24/040/00055/AM17/	Lic.No/Date:0810137908 13.05.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 28/1/83-ALC1/2019	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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44 HQ File :01/83/050/00860/AM19/	RLA File :08/24/040/00309/AM16/	Lic.No/Date:0810137951 19.05.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 92/1/83-ALC1/2019	Party Name: JAYACHANDRAN ALLOYS PRIVATE	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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LIMITED,

HQ File :01/83/050/00924/AM19/	RLA File :32/24/040/00003/AM17/	Lic.No/Date:3210077897 20.05.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 30/1/83-ALC1/2019	Party Name: UMANG BOARDS PVT. LTD.,	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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46 HQ File :01/83/050/00862/AM19/	RLA File :13/24/040/00026/AM16/	Lic.No/Date:1310048252 24.05.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 534/1/83- ALC1/2019	Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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47 HQ File :01/83/050/01366/AM19/	RLA File :30/24/040/00010/AM17/	Lic.No/Date:3010103796 06.06.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 32/1/83-ALC1/2019	Party Name: AMTEX DYE CHEM INDUSTRIES	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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48 HQ File :01/83/050/00864/AM19/	RLA File :08/24/040/00416/AM16/	Lic.No/Date:0810138124 07.06.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 76/1/83-ALC1/2019	Party Name: INDUSTRIAL FILTERS & FABRICS P. LIMITED.,	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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49 HQ File :01/83/050/00908/AM19/	RLA File :11/24/040/00004/AM16/	Lic.No/Date:1110028208 08.06.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 35/1/83-ALC1/2019	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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50 HQ File :01/83/050/00867/AM19/	RLA File :08/24/040/00102/AM17/	Lic.No/Date:0810138196 22.06.2016	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

51 Case No.: 503/1/83-	Party Name: TEX YEAR	Meet No/Date: 4/83-	Status: Case
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ALC1/2019	INDUSTRIAL ADHESIVES PVT. LTD.	ALC1/2019 14.08.2019	Deferred
HQ File :01/83/050/01335/AM19/	RLA File :03/95/040/00257/AM17/	Lic.No/Date:0310805812 29.06.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:504/1/83- ALC1/2019	Party Name:VIDHI DYESTUFFS MANUFACTURING LIMITED.,	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
52 HQ File :01/83/050/01336/AM19/	RLA File :03/95/040/00261/AM17/	Lic.No/Date:0310805807 29.06.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:502/1/83- ALC1/2019	Party Name:SHOGUN ORGANICS LIMITED	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
53 HQ File :01/83/050/01334/AM19/	RLA File :03/95/040/00251/AM17/	Lic.No/Date:0310805858 01.07.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:505/1/83- ALC1/2019	Party Name:UPL LTD.	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
54 HQ File :01/83/050/01337/AM19/	RLA File :03/95/040/00263/AM17/	Lic.No/Date:0310806066 11.07.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:508/1/83- ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
55 HQ File :01/83/050/01340/AM19/	RLA File :03/95/040/00289/AM17/	Lic.No/Date:0310806168 12.07.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:507/1/83- ALC1/2019	Party Name:UPL LTD.	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
56 HQ File :01/83/050/01339/AM19/	RLA File :03/95/040/00284/AM17/	Lic.No/Date:0310806193 13.07.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 509/1/83- ALC1/2019	Party Name: TASKAR CHEMICALS PVT. LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
57 HQ File :01/83/050/01341/AM19/	RLA File :03/95/040/00321/AM17/	Lic.No/Date:0310806453 21.07.2016	Defer Date:11.09.2019

Decision :Hard Copy received.

Case No.: 535/1/83- ALC1/2019	Party Name: MODERN INSECTICIDES LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
58 HQ File :01/83/050/01367/AM19/	RLA File :30/24/040/00018/AM17/	Lic.No/Date:3010103820 22.08.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 410/1/83- ALC1/2019	Party Name: J.J.PLASTALLOY PVT LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
59 HQ File :01/83/050/01242/AM19/	RLA File :15/24/040/00009/AM17/	Lic.No/Date:1510022112 29.08.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 162/1/83- ALC1/2019	Party Name: EURECAT INDIA CATALYST SERVICES PVT LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
60 HQ File :01/83/050/00994/AM19/	RLA File :34/24/040/00183/AM17/	Lic.No/Date:3410042575 04.10.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 51/10/83- ALC1/2018	Party Name: FLOW TECH CHEMICALS PVT. LTD.,	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
61 HQ File :01/83/050/00771/AM19/	RLA File :05/23/040/00314/AM17/	Lic.No/Date:0510400252 25.10.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 541/1/83- ALC1/2019	Party Name: ESTEEM INDUSTRIES PRIVATE LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
62 HQ File :01/83/050/01373/AM19/	RLA File :17/24/040/00133/AM17/	Lic.No/Date:1710006483 25.11.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

63 Case No.: 454/1/83-	Party Name: DOLPHIN	Meet No/Date: 4/83-	Status: Case
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ALC1/2019	POLYFILL PVT.LTD.	ALC1/2019 14.08.2019	Deferred
HQ File :01/83/050/01286/AM19/	RLA File :24/24/040/00020/AM17/	Lic.No/Date:2410042096 30.11.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:201/1/83- ALC1/2019	Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
64 HQ File :01/83/050/01033/AM19/	RLA File :03/94/040/00754/AM17/	Lic.No/Date:0310809505 01.12.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:135/1/83- ALC1/2019	Party Name:RUSHIL DECOR LTD.	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
65 HQ File :01/83/050/00967/AM19/	RLA File :08/24/040/00338/AM17/	Lic.No/Date:0810139220 06.12.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:447/1/83- ALC1/2019	Party Name:PREMIER STARCH PRODUCTS PVT LTD	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
66 HQ File :01/83/050/01279/AM19/	RLA File :07/24/040/00303/AM17/	Lic.No/Date:0710110816 20.12.2016	Defer Date:11.09.2019

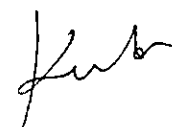
Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:60/1/83-ALC1/2019	Party Name:NECTAR CROP SCIENCES PVT. LTD.	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
67 HQ File :01/83/050/00892/AM19/	RLA File :09/24/040/00478/AM17/	Lic.No/Date:0910064540 29.12.2016	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:164/1/83- ALC1/2019	Party Name:MUDRIKA CERAMICS (I) LTD	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
68 HQ File :01/83/050/00996/AM19/	RLA File :34/24/040/00272/AM17/	Lic.No/Date:3410042820 04.01.2017	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.



Case No.:165/1/83-ALC1/2019		Party Name:PHILODEN AGROCHEM P LTD	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
69	HQ File :01/83/050/00997/AM19/	RLA File :34/24/040/00264/AM17/	Lic.No/Date:3410042876 20.01.2017	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:166/1/83-ALC1/2019		Party Name:PHILODEN AGROCHEM P LTD	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
70	HQ File :01/83/050/00998/AM19/	RLA File :34/24/040/00267/AM17/	Lic.No/Date:3410042877 20.01.2017	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:69/1/83-ALC1/2019		Party Name:SUYASH AYURVEDA	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
71	HQ File :01/83/050/00901/AM19/	RLA File :52/24/040/00074/AM17/	Lic.No/Date:5210042177 10.02.2017	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:70/1/83-ALC1/2019		Party Name:DYNAMIC INDUSTRIES LIMITED,	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
72	HQ File :01/83/050/00902/AM19/	RLA File :08/24/040/00460/AM17/	Lic.No/Date:0810139729 15.02.2017	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:448/1/83-ALC1/2019		Party Name:KROPEX CANDIDA PRINT PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
73	HQ File :01/83/050/01280/AM19/	RLA File :07/24/040/00364/AM17/	Lic.No/Date:0710111197 28.02.2017	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:72/1/83-ALC1/2019		Party Name:ASSOCIATED COLOURS INDUSTRIES PVT. LTD.	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
74	HQ File :01/83/050/00904/AM19/	RLA File :08/24/040/00445/AM17/	Lic.No/Date:0810139826 03.03.2017	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:173/1/83-
ALC1/2019

Party Name:E I DUPONT
INDIA PVT LTD

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

75 HQ File
:01/83/050/01005/AM19/

RLA File
:34/24/040/00358/AM17/

Lic.No/Date:3410043029 Defer
15.03.2017 Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:97/3/83-ALC1/2019

Party Name:AVERY
DENNISON INDIA PVT
LTD

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Approved

HQ File
:01/83/050/00216/AM20/

RLA File
:05/23/040/00580/AM17/

Lic.No/Date:0510401981 Defer
17.03.2017 Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
1. SELF ADHESIVE PAPER 155 GSM +/- 10%	1500000sq meter	1. COATED PAPER 78 GSM +/- 10%	15600000 sq meter
2.. SELF ADHESIVE FILM 118 GSM +/- 10%	1500000 sq meter	2 GLASSINE BASE PAPER 59 GSM +/- 10%	15600000 sq meter
		3 SOLPRENE - Butadiene-styrene polymer	51821.670 kg
		4 SYLVALITE - Rosin Ester Gums	91452.610 kg
		5 QUINTAC - Styrene-Isoprene Copolymer	39628.340 kg
		6 REGALITE - Hydrocarbon Resin	25912.140 kg
		7 BOPP FILM 42 GSM +/- 10%	1560000 sq meter
		8 GLASSINE BASE PAPER 59 GSM +/- 10%	1560000 sq meter
		9 SOLPRENE - Butadiene-styrene polymer	5339.200 kg
		10 SYLVALITE - Rosin Ester	9422.390 kg
		11 QUINTAC - Styrene-Isoprene Copolymer	4082.920 kg
		12 REGALITE - Hydrocarbon Resin	2669.740 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

77 Case No.:151/1/83-
ALC1/2019

Party Name:ATUL LIMITED, Meet No/Date:4/83-
ALC1/2019

Status:Case
Deferred

		14.08.2019	
HQ File	RLA File	Lic.No/Date:0810139972	Defer
:01/83/050/00983/AM19/	:08/24/040/00489/AM17/	30.03.2017	Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 74/1/83-ALC1/2019	Party Name: HPL ADDITIVES LIMITED(FORMERLY KNOWN HIGH POLYMER	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
78 HQ File	RLA File	Lic.No/Date:0510402188	Defer
:01/83/050/00906/AM19/	:05/23/040/00635/AM17/	07.04.2017	Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 193/1/83-ALC1/2019	Party Name: GLOBUS INTERNATIONAL COATERS PVT. LTD,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
79 HQ File	RLA File	Lic.No/Date:0310812431	Defer
:01/83/050/01025/AM19/	:03/94/040/00013/AM18/	11.04.2017	Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 75/1/83-ALC1/2019	Party Name: AMTEX DYE CHEM INDUSTRIES	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
80 HQ File	RLA File	Lic.No/Date:0810140109	Defer
:01/83/050/00907/AM19/	:08/24/040/00511/AM17/	19.04.2017	Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 542/1/83-ALC1/2019	Party Name: VIC INDUSTRIES,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
81 HQ File	RLA File	Lic.No/Date:1710006608	Defer
:01/83/050/01374/AM19/	:17/24/040/00006/AM18/	26.04.2017	Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 81/1/83-ALC1/2019	Party Name: AMTEX DYE CHEM INDUSTRIES	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
82 HQ File	RLA File	Lic.No/Date:0810140229	Defer
:01/83/050/00913/AM19/	:08/24/040/00013/AM18/	04.05.2017	Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

83 Case No.: 543/1/83-	Party Name: VIC	Meet No/Date: 4/83-	Status: Case
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ALC1/2019	INDUSTRIES,	ALC1/2019 14.08.2019	Deferred
HQ File :01/83/050/01375/AM19/	RLA File :17/24/040/00009/AM18/	Lic.No/Date:1710006617 05.05.2017	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:82/1/83-ALC1/2019	Party Name:MEGHMANI INDUSTRIES LTD,	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
84 HQ File :01/83/050/00914/AM19/	RLA File :08/24/040/00516/AM17/	Lic.No/Date:0810140270 09.05.2017	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:160/1/83-ALC1/2019	Party Name:SATYAM COMPOSITES PVT. LTD.	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
85 HQ File :01/83/050/00992/AM19/	RLA File :34/24/040/00043/AM18/	Lic.No/Date:3410043206 22.05.2017	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:302/1/83-ALC1/2019	Party Name:RUSHIL DECOR LTD.	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
86 HQ File :01/83/050/01134/AM19/	RLA File :08/24/040/00068/AM18/	Lic.No/Date:0810140511 16.06.2017	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:25/8/83-ALC1/2018	Party Name:TARAK CHEMICALS LTD	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
87 HQ File :01/83/050/00573/AM19/	RLA File :34/24/040/00073/AM18/	Lic.No/Date:3410043312 23.06.2017	Defer Date:11.09.2019

Decision :Defer the case. Awaited hard copy from the firm/RA

Case No.:262/1/83-ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
88 HQ File :01/83/050/01094/AM19/	RLA File :03/94/040/00288/AM18/	Lic.No/Date:0310814926 31.07.2017	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

89 Case No.:545/1/83-ALC1/2019	Party Name:ESTEEM INDUSTRIES PRIVATE	Meet No/Date:4/83-ALC1/2019	Status:Case Deferred
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HQ File :01/83/050/01377/AM19/ RLA File :17/24/040/00047/AM18/ Lic.No/Date:1710006656 Defer 22.08.2017 Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:100/1/83-ALC1/2019 Party Name:SYNTHITE INDUSTRIES LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status: Approved

HQ File :01/83/050/00932/AM19/ RLA File :10/24/040/00033/AM18/ Lic.No/Date:1010059809 Defer 20.09.2017 Date:14.08.2019

Decision :

Export Item	Qty	Import Item	Qty
ENCAPSULATED GARLIC OIL (Containing NLT 10% Garlic Oil)	1 kg	GARLIC OIL	0.10kg

Note:-Quality and specification of Garlic oil in export and import item should match.

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:196/1/83-ALC1/2019 Party Name:HOPEWELL TABLEWARE PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Rejected

91 HQ File :01/83/050/01028/AM19/ RLA File :03/94/040/00520/AM18/ Lic.No/Date:0310815944 Defer Date: 25.09.2017

Decision : The committee consider the case as per agenda and decided inform to DPIIT by email by firm to DPIIT request the case withdrawn

Case No.:303/1/83-ALC1/2019 Party Name:HUBERGROUP INDIA PRIVATE LIMITED. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

92 HQ File :01/83/050/01135/AM19/ RLA File :03/94/040/00516/AM18/ Lic.No/Date:0310816281 Defer 10.10.2017 Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:163/1/83-ALC1/2019 Party Name:SUDEEP PHARMA PRIVATE LTD., Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

93 HQ File :01/83/050/00995/AM19/ RLA File :34/24/040/00056/AM18/ Lic.No/Date:3410043551 Defer 18.10.2017 Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:242/1/83-ALC1/2019 Party Name:STERLING AUXILIARIES PVT LTD Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

HQ File	RLA File	Lic.No/Date:0310816504	Defer
:01/83/050/01074/AM19/	:03/95/040/00464/AM18/	25.10.2017	Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:217/1/83-ALC1/2019	Party Name:SBL COLORTECH PRIVATE LIMITED.,	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
95 HQ File	RLA File	Lic.No/Date:0310816648	Defer
:01/83/050/01049/AM19/	:03/95/040/00561/AM18/	31.10.2017	Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:43/4/83-ALC1/2019	Party Name:ITS MY NAME PVT LTD	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Rejected
96 HQ File	RLA File	Lic.No/Date:0510404456	Defer Date:
:01/83/050/00280/AM20/	:05/26/040/00214/AM18/	31.10.2017	

Decision :The committee considered the case as per agenda and decided to reject the case as the export item-Gold Jewellery Ornaments does not fall under para 4.07 of HBP 2015-20.

Case No.:215/1/83-ALC1/2019	Party Name:PUNJAB CHEMICALS AND CROP PROTECTION LTD.,	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
97 HQ File	RLA File	Lic.No/Date:0310816801	Defer
:01/83/050/01047/AM19/	:03/95/040/00589/AM18/	06.11.2017	Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:112/1/83-ALC1/2019	Party Name:HINDUSTAN CORK	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
98 HQ File	RLA File	Lic.No/Date:0510404535	Defer
:01/83/050/00944/AM19/	:05/23/040/00289/AM18/	07.11.2017	Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:106/1/83-ALC1/2019	Party Name:FEROLITE JOINTINGS LTD.	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
99 HQ File	RLA File	Lic.No/Date:0510404543	Defer
:01/83/050/00938/AM19/	:05/23/040/00291/AM18/	08.11.2017	Date:11.09.2019

Decision :Hard copy received File to DPIIT(NL)

Case No.: 288/1/83- ALC1/2019	Party Name: AICA LAMINATES INDIA PRIVATE LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
100 HQ File :01/83/050/01120/AM19/	RLA File :05/23/040/00299/AM18/	Lic.No/Date:0510404549 08.11.2017	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 107/1/83- ALC1/2019	Party Name: MEGHMANI INDUSTRIES LTD,	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
101 HQ File :01/83/050/00939/AM19/	RLA File :08/24/040/00219/AM18/	Lic.No/Date:0810141277 09.11.2017	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 409/1/83- ALC1/2019	Party Name: J.J.PLASTALLOY PVT LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Deferred
102 HQ File :01/83/050/01241/AM19/	RLA File :15/24/040/00009/AM18/	Lic.No/Date:1510022139 15.11.2017	Defer Date:9.10.2019

Decision : The Committee decided to submit shipping bill for the export product.

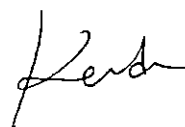
Case No.: 390/1/83- ALC1/2019	Party Name: BANKIM PLAST PVT.LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
103 HQ File :01/83/050/01222/AM19/	RLA File :03/94/040/00284/AM18/	Lic.No/Date:0310817130 17.11.2017	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 113/1/83- ALC1/2019	Party Name: PARIJAT INDUSTRIES (INDIA) PVT.LTD.,	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
104 HQ File :01/83/050/00945/AM19/	RLA File :05/24/040/00378/AM18/	Lic.No/Date:0510404680 22.11.2017	Defer Date:11.09.2019

Decision :D/L to firm under issue

Case No.: 416/1/83- ALC1/2019	Party Name: J.J.PLASTALLOY PVT LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
105 HQ File :01/83/050/01248/AM19/	RLA File :15/24/040/00006/AM18/	Lic.No/Date:1510022141 22.11.2017	Defer Date:11.09.2019



Decision : The Committee considered the case as per agenda and decided to ask for the bill Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

**Case No.:199/1/83-
ALC1/2019**

Party Name: ASTEC
LIFESCIENCES LTD.,

Meet No/Date:4/83-
ALC1/2019
14.08.2019

**Status:Case
Deferred**

106 HQ File
:01/83/050/01031/AM19/

RLA File
:03/94/040/00671/AM18/

Lic.No/Date:0310817367 Defe
28.11.2017 Date:

7 Defcr
Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

**Case No.:200/1/83-
ALC1/2019**

Party Name:GARGI
HUTTENES ALBERTUS
PVT. LTD.,

Meet No/Date:4/83-
ALC1/2019
14.08.2019

**Status:Case
Deferred**

107 HQ File
:01/83/050/01032/AM19/

RLA File
:03/94/040/00628/AM18/

Lic.No/Date:0310817407 Defer
29.11.2017 Date:

7 Defer
Date: 11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

**Case No.:119/1/83-
ALC1/2019**

Party Name:RUSHIL DECOR LTD.

Meet No/Date:4/83-
ALC1/2019
14.08.2019

**Status:Case
Deferred**

108 HQ File
:01/83/050/00951/AM19/

RLA File
:08/24/040/00281/AM18/

Lic.No/Date:0810141593 Defer
22.12.2017 Date:

3 Defer
Date: 11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

**Case No.:216/1/83-
ALC1/2019**

Party Name: PARKSONS
PACKAGING LTD.

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:
Approved

HQ File
:01/83/050/01048/AM19/

RLA File
:03/95/040/00844/AM18/

Lic.No/Date:0310818380 Defer
10.01.2018 Date:

0 Defer
Date: 14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-

109	Export Item	Qty	Import Item	Qty
	PRINTED CARTONS MADE OUT OF POLYCOATED ALUMINIUM FOIL PAPERBOARD (GSM 350 +/- 10%) NET WEIGHT	340000kg	PAPER BOARD COATED WITH PLASTIC (GSM 350 +/- 10%) (PE+BOARD+AL+PE) VARNISH (PAPER GRADE)	As applied for As applied for

CONTENT OF THE PAPER BOARD 335240.00 KGS.		PRINTING INK (IF PRINTED) (QTY RESTRICTED UPTO 1% OF FOB VALUE)	(Restricted upto 1% of FOB value of export)
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Case No.:121/1/83-ALC1/2019 Party Name:VIVIMED LABS LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

110 HQ File :01/83/050/00953/AM19/ RLA File :09/24/040/00515/AM18/ Lic.No/Date:0910065908 19.01.2018 Defer Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:449/1/83-ALC1/2019 Party Name:CANOPUS WET WIPES PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

111 HQ File :01/83/050/01281/AM19/ RLA File :07/24/040/00301/AM18/ Lic.No/Date:0710112775 05.02.2018 Defer Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:221/1/83-ALC1/2019 Party Name:UPL LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

112 HQ File :01/83/050/01053/AM19/ RLA File :03/95/040/00956/AM18/ Lic.No/Date:0310819293 21.02.2018 Defer Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:203/1/83-ALC1/2019 Party Name:COLOURTEX INDUSTRIES PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Approved

HQ File :01/83/050/01035/AM19/ RLA File :03/94/040/00871/AM18/ Lic.No/Date:0310819422 26.02.2018 Defer Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:

11
3

Export item	Qty	Import Item	Qty
REACTIVE BLUE 19 (90% Dye Content)	1 kg	1 Bromamine Acid	0.650 kg
		2 Metabase Condense	0.350 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:342/1/83-ALC1/2019 **Party Name:**SPAK SURFACTANTS PVT.LTD. **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Rejected

114 **HQ File** :01/83/050/01174/AM19/ **RLA File** :03/95/040/00104/AM18/ **Lic.No/Date:**0310819557 06.03.2018 **Defer Date:**

Decision :The Committee considered case as per agenda and decided that the item same approved earlier M/No, 2/19 dt. 30.5.2019 under para 4.06. Hence the case is withdrawn.

Case No.:526/1/83-ALC1/2019 **Party Name:**KORA PACK PRIVATE LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

115 **HQ File** :01/83/050/01358/AM19/ **RLA File** :04/24/040/00254/AM18/ **Lic.No/Date:**0410164061 12.03.2018 **Defer Date:**11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:27/3/83-ALC1/2018 **Party Name:**VEDANTA LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Approved

HQ File :01/83/050/00122/AM19/ **RLA File** :05/24/040/00556/AM18/ **Lic.No/Date:**0510405871 14.03.2018 **Defer Date:**14.08.2019

116 **Decision :** The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/118/2019/TSW dt. 20.08.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:28/3/83-ALC1/2018 **Party Name:**VEDANTA LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Approved

HQ File :01/83/050/00123/AM19/ **RLA File** :05/24/040/00584/AM18/ **Lic.No/Date:**0510405885 16.03.2018 **Defer Date:**14.08.2019

117 **Decision :** The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/118/2019/TSW dt. 20.08.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No

118 **Case No.:**134/1/83-ALC1/2019 **Party Name:**MALABAR EQUIPMENTS AND GENERAL TRADERS PVT **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

HQ File **RLA File** **Lic.No/Date:**1010059918 **Defer**

:01/83/050/00966/AM19/ :10/24/040/00071/AM18/ 22.03.2018 Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 13/3/83-ALC1/2018	Party Name: VEDANTA LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status : Approved
HQ File :01/83/050/00108/AM19/	RLA File :05/24/040/00638/AM18/	Lic.No/Date:0510405970 26.03.2018	Defer Date:14.08.2019

Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/118/2019/TSW dt. 20.08.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No

Case No.: 528/1/83-ALC1/2019	Party Name: INTERNATIONAL FLAVOURS & FRAGRANCES INDIA PVT LTD	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Deffered and Re-indexed
HQ File :01/83/050/01360/AM19/	RLA File :04/24/040/00261/AM18/	Lic.No/Date:0410164136 26.03.2018	Defer Date:9.10.2019

Decision : The Committee considered the case as per agenda and decided deferred the case.

Case No.: 65/3/83-ALC1/2018	Party Name: FOAMTECH ANTIFIRE COMPANY	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Rejected
HQ File :01/83/050/00160/AM19/	RLA File :05/23/040/00008/AM19/	Lic.No/Date:0510406107 12.04.2018	Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case.

Case No.: 12/4/83-ALC1/2018	Party Name: JAICO ENTERPRISE LLP	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
HQ File :01/83/050/00210/AM19/	RLA File :03/94/040/00017/AM19/	Lic.No/Date:0310820453 13.04.2018	Defer Date:11.09.2019

Decision : D/I. dt. 30.7.2019 issue. Reply awaited

Case No.: 23/5/83-ALC1/2018	Party Name: MANGALAM ORGANICS LIMITED FORMERLY DUJODWALA PRODU	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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123 HQ File :01/83/050/00293/AM19/	RLA File :03/95/040/01044/AM18/	Lic.No/Date:0310820477 16.04.2018	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 138/1/83- ALC1/2019	Party Name: PROEC ENERGY LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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124 HQ File :01/83/050/00970/AM19/	RLA File :05/24/040/00011/AM19/	Lic.No/Date:0510406190 23.04.2018	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 3/10/83-ALC1/2018	Party Name: VIVIMED LABS LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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125 HQ File :01/83/050/00723/AM19/	RLA File :09/24/040/00022/AM19/	Lic.No/Date:0910066170 24.04.2018	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 30/9/83-ALC1/2018	Party Name: NAGARJUNA AGRICHEM LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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126 HQ File :01/83/050/00667/AM19/	RLA File :09/24/040/00509/AM18/	Lic.No/Date:0910066175 25.04.2018	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 451/1/83- ALC1/2019	Party Name: MAHARAJ SOAPS INDUSTRY P LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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127 HQ File :01/83/050/01283/AM19/	RLA File :07/24/040/00366/AM18/	Lic.No/Date:0710113218 02.05.2018	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 455/1/83- ALC1/2019	Party Name: GOODEARTH MINCHEM PRIVATE LIMITED,	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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128 HQ File :01/83/050/01287/AM19/	RLA File :50/24/040/00001/AM19/	Lic.No/Date:5010002415 02.05.2018	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:1/10/83-ALC1/2018 **Party Name:**VIVIMED LABS LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

129 HQ File :01/83/050/00721/AM19/ RLA File :09/24/040/00041/AM19/ Lic.No/Date:0910066200 07.05.2018 Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:142/1/83-ALC1/2019 **Party Name:**SHIVTEK INDUSTRIES PRIVATE LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

130 HQ File :01/83/050/00974/AM19/ RLA File :05/24/040/00023/AM19/ Lic.No/Date:0510406339 08.05.2018 Defer Date:11.09.2019

Decision :D/L was issued and file will be refer to DPIIT for reminder.

Case No.:2/10/83-ALC1/2018 **Party Name:**VIVIMED LABS LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

131 HQ File :01/83/050/00722/AM19/ RLA File :09/24/040/00070/AM19/ Lic.No/Date:0910066230 11.05.2018 Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:5/10/83-ALC1/2018 **Party Name:**SUNSHIELD CHEMICALS LTD. **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

132 HQ File :01/83/050/00725/AM19/ RLA File :03/95/040/00118/AM19/ Lic.No/Date:0310821059 17.05.2018 Defer Date:11.09.2019

Decision :Hard Copy received File to TA(DNM).

Case No.:155/1/83-ALC1/2019 **Party Name:**ORIENTAL TRIMEX LTD. **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

133 HQ File :01/83/050/00987/AM19/ RLA File :05/24/040/00519/AM18/ Lic.No/Date:0510406651 28.05.2018 Defer Date:11.09.2019

Decision :3rd reminder /email sent to RA New Delhi on 26.8.2019.

Case No.:499/1/83-ALC1/2019 **Party Name:**PARAMOUNT MINERALS AND CHEMICALS LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

134 HQ File :01/83/050/01331/AM19/ RLA File :03/95/040/00136/AM19/ Lic.No/Date:0310821273 28.05.2018 Defer Date:11.09.2019

Decision :D/L reply received from the firm & sent to DPIIT(NL)

Case No.:230/1/83-ALC1/2019		Party Name:VKS INCENSE PRIVATE LIMITED	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
135	HQ File :01/83/050/01062/AM19/	RLA File :07/24/040/00052/AM19/	Lic.No/Date:0710113391 05.06.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:148/1/83-ALC1/2019		Party Name:ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
136	HQ File :01/83/050/00980/AM19/	RLA File :08/24/040/00057/AM19/	Lic.No/Date:0810142761 06.06.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:521/1/83-ALC1/2019		Party Name:JASMINE CONCRETE EXPORTS PVT. LTD.,	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
137	HQ File :01/83/050/01353/AM19/	RLA File :04/24/040/00041/AM18/	Lic.No/Date:0410164392 07.06.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:29/5/83-ALC1/2018		Party Name:ARCL ORGANICS LIMITED,	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
138	HQ File :01/83/050/00299/AM19/	RLA File :02/24/040/00039/AM19/	Lic.No/Date:0210208489 08.06.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:58/7/83-ALC1/2018		Party Name:TECHNO WAXCHEM PVT.LTD.,	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
139	HQ File :01/83/050/00528/AM19/	RLA File :02/24/040/00034/AM19/	Lic.No/Date:0210208488 08.06.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:65/8/83-ALC1/2018		Party Name:VIVIMED LABS LIMITED	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
140	HQ File :01/83/050/00613/AM19/	RLA File :09/24/040/00088/AM19/	Lic.No/Date:0910066320 11.06.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:304/1/83-
ALC1/2019

Party Name:ENCUBE
ETHICALS PVT LTD

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

141 HQ File
:01/83/050/01136/AM19/

RLA File
:03/94/040/00185/AM19/

Lic.No/Date:0310821731
18.06.2018

Defer
Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:47/5/83-
ALC1/2018

Party Name:VEDANTA
LIMITED

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Approved

HQ File
:01/83/050/00317/AM19/

RLA File
:05/24/040/00167/AM19/

Lic.No/Date:0510406931
20.06.2018

Defer
Date:14.08.2019

142 **Decision :** The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/118/2019/TSW dt. 20.08.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No

Case No.:45/5/83-ALC1/2018 **Party Name:**VEDANTA
LIMITED

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

143 HQ File
:01/83/050/00315/AM19/

RLA File
:05/24/040/00184/AM19/

Lic.No/Date:0510406992
28.06.2018

Defer
Date:11.09.2019

Decision :The case is defer. D/L to be issued by DPIIT on 4.9.2019

Case No.:231/1/83-
ALC1/2019

Party Name:VKS INCENSE
PRIVATE LIMITED

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

144 HQ File
:01/83/050/01063/AM19/

RLA File
:07/24/040/00071/AM19/

Lic.No/Date:0710113504
28.06.2018

Defer
Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:99/6/83-ALC1/2018 **Party Name:**ATUL LIMITED, **Meet No/Date:**4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

145 HQ File
:01/83/050/00467/AM19/

RLA File
:08/24/040/00083/AM19/

Lic.No/Date:0810142953
04.07.2018

Defer
Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:239/1/83-ALC1/2019 **Party Name:**SPAK
ORGOCHEM (INDIA) PVT.
LTD.

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Rejected

146 HQ File

RLA File

Lic.No/Date:0310822105 **Defer** Date:

:01/83/050/01071/AM19/ :03/95/040/00414/AM18/ 04.07.2018

Decision : The committee considered as per agenda & decided earlier same item Import/Exports in its M/No. 2/19 dt. 30.5.2019 and approved on manual case under 4.06. Hence withdrawn the case.

Case No.: 169/1/83-ALC1/2019	Party Name: JAY CHEMICAL INDUSTRIES LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
147 HQ File :01/83/050/01001/AM19/	RLA File :08/24/040/00399/AM18/	Lic.No/Date:0810143010 10.07.2018	Defer Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 34/6/83-ALC1/2018	Party Name: UPL LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
149 HQ File :01/83/050/00402/AM19/	RLA File :03/95/040/00321/AM19/	Lic.No/Date:0310822467 20.07.2018	Defer Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 176/1/83-ALC1/2019	Party Name: ARIES DYE CHEM INDUSTRIES,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
151 HQ File :01/83/050/01008/AM19/	RLA File :08/24/040/00102/AM19/	Lic.No/Date:0810143062 20.07.2018	Defer Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 177/1/83-ALC1/2019	Party Name: TRIBENI TECHNOCOM LTD	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
150 HQ File :01/83/050/01009/AM19/	RLA File :52/24/040/00033/AM19/	Lic.No/Date:5210042709 23.07.2018	Defer Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 194/1/83-ALC1/2019	Party Name: FOAMTECH ANTIFIRE COMPANY	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
151 HQ File :01/83/050/01026/AM19/	RLA File :05/23/040/00187/AM19/	Lic.No/Date:0510407360 30.07.2018	Defer Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

152 Case No.: 29/7/83-ALC1/2018	Party Name: GALAXY SURFACTANTS LTD.,	Meet No/Date: 4/83-ALC1/2019	Status: Case Deferred
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14.08.2019
 HQ File :01/83/050/00499/AM19/ RLA File :03/94/040/00369/AM19/ Lic.No/Date:0310822810 02.08.2018 Defer Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

153 **Case No.:**179/1/83-ALC1/2019 **Party Name:**JAYACHANDRAN ALLOYS PRIVATE LIMITED, **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Deffered and Re-indexed
 HQ File :01/83/050/01011/AM19/ RLA File :32/24/040/00008/AM19/ Lic.No/Date:3210078591 02.08.2018 Defer Date:9.10.2019

Decision : File with DPIIT.

154 **Case No.:**27/7/83-ALC1/2018 **Party Name:**GALAXY SURFACTANTS LTD., **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred
 HQ File :01/83/050/00497/AM19/ RLA File :03/94/040/00339/AM19/ Lic.No/Date:0310822846 03.08.2018 Defer Date:11.09.2019

Decision : File with TA(SK) alongwith firm reply.

155 **Case No.:**43/8/83-ALC1/2018 **Party Name:**SOLAR CHEMFERTS PVT.LTD. **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred
 HQ File :01/83/050/00591/AM19/ RLA File :03/95/040/00378/AM19/ Lic.No/Date:0310822834 03.08.2018 Defer Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

156 **Case No.:**4/10/83-ALC1/2018 **Party Name:**UPL LTD. **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred
 HQ File :01/83/050/00724/AM19/ RLA File :03/95/040/00388/AM19/ Lic.No/Date:0310822838 03.08.2018 Defer Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

157 **Case No.:**524/1/83-ALC1/2019 **Party Name:**JASMINE CONCRETE EXPORTS PVT. LTD., **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred
 HQ File :01/83/050/01356/AM19/ RLA File :04/24/040/00042/AM18/ Lic.No/Date:0410164562 03.08.2018 Defer Date:11.09.2019

Decision : The Committee decided to call for Hard Copy and COA from firm/ RA concerned.

Case No.: 36/10/83-ALC1/2018	Party Name: ARCH PHARMALABS LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Rejected
158 HQ File :01/83/050/00756/AM19/	RLA File :03/94/040/00405/AM19/	Lic.No/Date:0310822881 07.08.2018	Defer Date:

Decision :The Committee considered the case as per agenda and decided to reject the case.

Case No.: 65/9/83-ALC1/2018	Party Name: UNITOP CHEMICALS PVT. LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
159 HQ File :01/83/050/00702/AM19/	RLA File :03/95/040/00440/AM19/	Lic.No/Date:0310822958 09.08.2018	Defer Date:11.09.2019

Decision :D/L reply received from the firm file with TA(SK).

Case No.: 180/1/83- ALC1/2019	Party Name: MEGHACHEM INDUSTRIES	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
160 HQ File :01/83/050/01012/AM19/	RLA File :08/24/040/00088/AM19/	Lic.No/Date:0810143226 09.08.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to reject the case.

Case No.: 181/1/83- ALC1/2019	Party Name: RISE CHEMICALS INTERNATIONAL	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
161 HQ File :01/83/050/01013/AM19/	RLA File :06/24/040/00024/AM19/	Lic.No/Date:0610038946 10.08.2018	Defer Date:11.09.2019

Decision :D/L dt. to be issue on 3.8.2019 . Reminder to be issue.

Case No.: 37/10/83-ALC1/2018	Party Name: ARCH PHARMALABS LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Rejected
162 HQ File :01/83/050/00757/AM19/	RLA File :03/94/040/00434/AM19/	Lic.No/Date:0310823042 14.08.2018	Defer Date:

Decision :The Committee considered the case as per agenda and decided to reject the case.

Case No.: 38/10/83-ALC1/2018	Party Name: ARCH PHARMALABS LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Rejected
163 HQ File :01/83/050/00758/AM19/	RLA File :03/94/040/00433/AM19/	Lic.No/Date:0310823040 14.08.2018	Defer Date:

Decision :The Committee considered the case as per agenda and decided to reject the case.

Case No.:206/1/83-
ALC1/2019

Party Name:RISE
CHEMICALS
INTERNATIONAL

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

164 HQ File
:01/83/050/01038/AM19/

RLA File
:06/24/040/00026/AM19/

Lic.No/Date:0610038951
16.08.2018

Defer
Date:11.09.2019

Decision :D/L dt. issued on 3.8.2019. Reminder to be issue.

Case No.:475/1/83-
ALC1/2019

Party Name:SWATI
MENTHOL & ALLIED
CHEMICALS LTD.,

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

165 HQ File
:01/83/050/01307/AM19/

RLA File
:29/24/040/00001/AM19/

Lic.No/Date:2910025358
16.08.2018

Defer
Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:187/1/83-
ALC1/2019

Party Name:NAGARJUNA
AGRICHEM LTD

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:
Approved

HQ File
:01/83/050/01019/AM19/

RLA File
:09/24/040/00214/AM19/

Lic.No/Date:0910066576
20.08.2018

Defer
Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
166 OMETHOATE TECHNICAL Liquid	1 kg	Dimethyl Phosphite Liquid	0.645 kg
		Methyl-2-Chloroacetate Liquid	1.00 kg
		1,2 Dichloro Ethane Liquid	0.891 kg
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RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:188/1/83-
ALC1/2019

Party Name: NAGARJUNA
AGRICHEM LTD

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:
Deferred

167 HQ File
:01/83/050/01020/AM19/

RLA File
:09/24/040/00213/AM19/

Lic.No/Date:0910066577
20.08.2018

Defer
Date:9.10.2019

Decision : File with TA(SK).

Case No.:220/1/83-
ALC1/2019

Party Name:UPL LTD.

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

168 HQ File
:01/83/050/01052/AM19/

RLA File
:03/95/040/00629/AM18/

Lic.No/Date:0310823181
21.08.2018

Defer
Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the

Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 22/8/83-ALC1/2018	Party Name: GALAXY SURFACTANTS LTD.,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Deferred
169 HQ File :01/83/050/00570/AM19/	RLA File :03/94/040/00384/AM19/	Lic.No/Date:0310823267 24.08.2018	Defer Date:9.10.2019

Decision : File with TE(SK).

Case No.: 64/9/83-ALC1/2018	Party Name: UNITOP CHEMICALS PVT. LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
170 HQ File :01/83/050/00701/AM19/	RLA File :03/95/040/00521/AM19/	Lic.No/Date:0310823260 24.08.2018	Defer Date:11.09.2019

Decision :File with TA(SK) alongwith firm reply.

Case No.: 212/1/83-ALC1/2019	Party Name: INDIA PESTICIDES LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
171 HQ File :01/83/050/01044/AM19/	RLA File :06/24/040/00028/AM19/	Lic.No/Date:0610038965 30.08.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 33/8/83-ALC1/2018	Party Name: PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
172 HQ File :01/83/050/00581/AM19/	RLA File :08/24/040/00174/AM19/	Lic.No/Date:0810143378 31.08.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 34/8/83-ALC1/2018	Party Name: PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
173 HQ File :01/83/050/00582/AM19/	RLA File :08/24/040/00175/AM19/	Lic.No/Date:0810143379 31.08.2018	Defer Date:11.09.2019

Decision :The case is defer. D/L to be issued by DPIIT on 4.9.2019

Case No.: 27/8/83-ALC1/2018	Party Name: GALAXY SURFACTANTS LTD.,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
174 HQ File :01/83/050/00575/AM19/	RLA File :03/94/040/00385/AM19/	Lic.No/Date:0310823510 04.09.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 205/1/83-ALC1/2019	Party Name: ROHAN DYES AND INTERMEDIATES LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
175 HQ File :01/83/050/01037/AM19/	RLA File :08/24/040/00098/AM19/	Lic.No/Date:0810143427 07.09.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 207/1/83-ALC1/2019	Party Name: VISION ADVANCE SPECIALITY CARBONS PVT LTD	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
176 HQ File :01/83/050/01039/AM19/	RLA File :07/24/040/00114/AM19/	Lic.No/Date:0710113836 11.09.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 88/8/83-ALC1/2018	Party Name: STONEMEN CRAFTS INDIA (P) LTD	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
177 HQ File :01/83/050/00636/AM19/	RLA File :06/24/040/00031/AM19/	Lic.No/Date:0610038977 14.09.2018	Defer Date:11.09.2019

Decision :Email to RA Kanpur on 26.8.2019

Case No.: 76/7/83-ALC1/2018	Party Name: GEREME INDIA LLP	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Rejected
178 HQ File :01/83/050/00546/AM19/	RLA File :05/23/040/00265/AM19/	Lic.No/Date:0510407845 19.09.2018	Defer Date:

Decision :The Committee considered the case as per agenda and decided to reject the case.

Case No.: 223/1/83-ALC1/2019	Party Name: PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
179 HQ File :01/83/050/01055/AM19/	RLA File :03/95/040/00566/AM19/	Lic.No/Date:0310824015 26.09.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to deferred the case and relisted on 11.9.2019

Case No.: 210/1/83-ALC1/2019	Party Name: EAGLE PRESS PRIVATE LIMITED,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
180 HQ File :01/83/050/01042/AM19/	RLA File :04/24/040/00140/AM19/	Lic.No/Date:0410164722 27.09.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to reject the case deferred the case

Case No.: 15/10/83- ALC1/2018	Party Name: VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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181 HQ File :01/83/050/00735/AM19/ RLA File :03/95/040/00624/AM19/ Lic.No/Date:0310824114 01.10.2018 Defer Date:11.09.2019

Decision :D/L dt. 28.6.2019 & reminder dt. 26.7.2019 issued to firm. Reply received .
File to TA(DNM).

Case No.: 62/9/83-ALC1/2018	Party Name: DNS FINE CHEMICALS & LABORATORIES (P) LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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182 HQ File :01/83/050/00699/AM19/ RLA File :03/94/040/00524/AM19/ Lic.No/Date:0310824225 04.10.2018 Defer Date:11.09.2019

Decision .:The Committee considered the case as per agenda and decided to ask for the
Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 224/1/83- ALC1/2019	Party Name: JAICO ENTERPRISE LLP	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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183 HQ File :01/83/050/01056/AM19/ RLA File :03/94/040/00610/AM19/ Lic.No/Date:0310824224 04.10.2018 Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the
Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 30/4/83-ALC1/2019	Party Name: AIMCO PESTICIDES LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Approved
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184 HQ File :01/83/050/00267/AM20/ RLA File :03/94/040/00584/AM19/ Lic.No/Date:0310824220 04.10.2018 Defer Date:14.8.2019

Decision : The Committee considered the case as per agenda and decided to ratify the
case as applied for.

Case No.: 225/1/83- ALC1/2019	Party Name: TARAK CHEMICALS LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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185 HQ File :01/83/050/01057/AM19/ RLA File :34/24/040/00207/AM19/ Lic.No/Date:3410044553 05.10.2018 Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the
Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 226/1/83- ALC1/2019	Party Name: ARVIND LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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186 HQ File :01/83/050/01058/AM19/ RLA File :08/24/040/00069/AM19/ Lic.No/Date:0810143649 08.10.2018 Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the
Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 10/10/83-ALC1/2018	Party Name: VEDANTA LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
187 HQ File :01/83/050/00730/AM19/	RLA File :05/24/040/00385/AM19/	Lic.No/Date:0510408054 10.10.2018	Defer Date:11.09.2019

Decision :The case is defer. D/L to be issued by DPIIT on 4.9.2019.

Case No.: 229/1/83-ALC1/2019	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
188 HQ File :01/83/050/01061/AM19/	RLA File :08/24/040/00059/AM19/	Lic.No/Date:0810143668 10.10.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 37/8/83-ALC1/2018	Party Name: INDOTAN CHEMICALS LTD.,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Approved
189 HQ File :01/83/050/00585/AM19/	RLA File :02/24/040/00098/AM19/	Lic.No/Date:0210208740 11.10.2018	Defer Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided approved the case earlier M/No 3/83 dt. 10.7.2019 vide case No. 500.

Case No.: 241/1/83-ALC1/2019	Party Name: PHILODEN INDUSTRIES PVT LTD	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
190 HQ File :01/83/050/01073/AM19/	RLA File :34/24/040/00210/AM19/	Lic.No/Date:3410044577 11.10.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 63/9/83-ALC1/2018	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
191 HQ File :01/83/050/00700/AM19/	RLA File :03/94/040/00646/AM19/	Lic.No/Date:0310824450 15.10.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 57/8/83-ALC1/2018	Party Name: MADRAS FLUORINE PRIVATE LIMITED,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
192 HQ File :01/83/050/00605/AM19/	RLA File :04/24/040/00151/AM19/	Lic.No/Date:0410164787 16.10.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.



Case No.:533/1/83- ALC1/2019	Party Name:SVG INTERNATIONAL PRIVATE LIMITED	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
193 HQ File :01/83/050/01365/AM19/	RLA File :09/24/040/00341/AM19/	Lic.No/Date:0910066755 16.10.2018	Defer Date:11.09.2019
Decision :Email RA Hyderabad on 26.8.2019			

Case No.:13/10/83- ALC1/2018	Party Name:MICAS ORGANICS LIMITED	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
194 HQ File :01/83/050/00733/AM19/	RLA File :03/95/040/00657/AM19/	Lic.No/Date:0310824509 17.10.2018	Defer Date:11.09.2019
Decision :The committee considered the case and decided to check earlier same items approved by the norms committee			

Case No.:27/10/83- ALC1/2018	Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
195 HQ File :01/83/050/00747/AM19/	RLA File :03/95/040/00678/AM19/	Lic.No/Date:0310824492 17.10.2018	Defer Date:11.09.2019
Decision :Defer the case and awaited hard copy from the firm/RA.			

Case No.:233/1/83- ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
196 HQ File :01/83/050/01065/AM19/	RLA File :03/95/040/00690/AM19/	Lic.No/Date:0310824490 17.10.2018	Defer Date:11.09.2019
Decision :File with TA(SK) for examine.			

Case No.:235/1/83- ALC1/2019	Party Name:SINGHANIA ALU-FOIL CONTAINERS MANUFACTURING CO	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status: Approved
197			

HQ File :01/83/050/01067/AM19/ RLA File :05/24/040/00396/AM19/ Lic.No/Date:0510408158 18.10.2018 Defer Date:14.08.2019

Decision: The Committee considered the case as per agenda and decided to ratify as under:

Export Item	Qty	Import Item	Qty
GREASE PROOF PAPER BAG 38 GSM	46364kg	GREASE PROOF PAPER 38 GSM	48219Kg

Case No.:458/1/83-ALC1/2019 **Party Name:**PARIKSHIT DECOR PVT LTD **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

198 HQ File :01/83/050/01290/AM19/ RLA File :24/24/040/00052/AM18/ Lic.No/Date:2410042542 18.10.2018 Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:510/1/83-ALC1/2019 **Party Name:**MICAS ORGANICS LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

199 HQ File :01/83/050/01342/AM19/ RLA File :03/95/040/00656/AM19/ Lic.No/Date:0310824541 18.10.2018 Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:459/1/83-ALC1/2019 **Party Name:**PARIKSHIT DECOR PVT LTD **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

200 HQ File :01/83/050/01291/AM19/ RLA File :24/24/040/00023/AM18/ Lic.No/Date:2410042546 24.10.2018 Defer Date:11.09.2019

Decision :Defer the Case. Awaited hard copy from the firm/RA.

Case No.:83/9/83-ALC1/2018 **Party Name:**KRISHNA ANTIOXIDANTS PVT. LTD. **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Deffered and Re-indexed

201 HQ File :01/83/050/00720/AM19/ RLA File :03/94/040/00644/AM19/ Lic.No/Date:0310824669 25.10.2018 Defer Date:9.10.2019

Decision : File with TE(DNM).

Case No.:8/9/83-ALC1/2018 **Party Name:**INDOGULF CROPSCIENCES LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

202 HQ File RLA File Lic.No/Date:0510408260 Defer

:01/83/050/00645/AM19/ :05/23/040/00292/AM19/ 26.10.2018 Date:11.09.2019

Decision :D/L dt. 19.8.2019 to be issued. File with TA(DNM) alongwith reply.

Case No.: 238/1/83- ALC1/2019	Party Name: SIDDHI DECOR PVT.LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Approved
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HQ File :01/83/050/01070/AM19/	RLA File :08/24/040/00228/AM19/	Lic.No/Date:0810143761 26.10.2018	Defer Date:14.08.2019
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203 **Decision** : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47014/207/2019/TSW dt. 16.08.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No

Case No.: 532/1/83- ALC1/2019	Party Name: VISHNU CHEMICALS LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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204 HQ File :01/83/050/01364/AM19/	RLA File :09/24/040/00335/AM19/	Lic.No/Date:0910066779 26.10.2018	Defer Date:11.09.2019
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Decision :Hard Copy received. File TA(SK)

Case No.: 261/1/83- ALC1/2019	Party Name: CANOPUS WET WIPES PRIVATE LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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205 HQ File :01/83/050/01093/AM19/	RLA File :07/24/040/00186/AM19/	Lic.No/Date:0710114065 30.10.2018	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 476/1/83- ALC1/2019	Party Name: SWATI MENTHOL & ALLIED CHEMICALS LTD.,	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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206 HQ File :01/83/050/01308/AM19/	RLA File :29/24/040/00003/AM19/	Lic.No/Date:2910025370 30.10.2018	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 29/9/83-ALC1/2018	Party Name: VEDANTA LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Approved
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207 HQ File :01/83/050/00666/AM19/	RLA File :05/24/040/00418/AM19/	Lic.No/Date:0510408295 01.11.2018	Defer Date:14.08.2019
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Decision : The committee considered the case as per agenda and decided to ratify the

norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/1118/2019/TSW dt. 20.08.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No

208	Case No.: 243/1/83-ALC1/2019 Party Name: VIVIMED LABS LIMITED Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/01075/AM19/	RLA File :09/24/040/00342/AM19/	Lic.No/Date: 0910066797 01.11.2018	Defer Date:11.09.2019
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Decision :File with TA(SK).

209	Case No.: 14/9/83-ALC1/2018 Party Name: OREN HYDROCARBONS PRIVATE LIMITED Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/00651/AM19/	RLA File :04/24/040/00174/AM19/	Lic.No/Date: 0410164855 05.11.2018	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

210	Case No.: 17/9/83-ALC1/2018 Party Name: ARCHIDPLY INDUSTRIES LTD Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/00654/AM19/	RLA File :05/23/040/00320/AM19/	Lic.No/Date: 0510408369 06.11.2018	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

211	Case No.: 246/1/83-ALC1/2019 Party Name: SHITAL INDUSTRIES PVT LTD Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/01078/AM19/	RLA File :08/24/040/00242/AM19/	Lic.No/Date: 0810143839 13.11.2018	Defer Date:11.09.2019
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Decision :Hard copy received. File TA(SK)

212	Case No.: 247/1/83-ALC1/2019 Party Name: INDIA PESTICIDES LIMITED Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/01079/AM19/	RLA File :06/24/040/00041/AM19/	Lic.No/Date: 0610039027 13.11.2018	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

213	Case No.: 6/11/83-ALC1/2018 Party Name: KOKUYO CAMLIN LIMITED. Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred	HQ File :01/83/050/00778/AM19/	RLA File :03/94/040/00712/AM19/	Lic.No/Date: 0310825035 14.11.2018	Defer Date:11.09.2019
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Decision :D/L dt. 2.9.2019 to be issue to firm by DPIIT.

214	Case No.: 248/1/83-ALC1/2019 Party Name: STIC-ON PAPERS PVT LTD Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred	HQ File :01/83/050/01080/AM19/	RLA File :09/24/040/00365/AM19/	Lic.No/Date: 0910066838 14.11.2018	Defer Date:11.09.2019
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Decision :File with DPIIT.

215	Case No.: 249/1/83-ALC1/2019 Party Name: MULLA ABDUL HUSSAIN SONS, Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred	HQ File :01/83/050/01081/AM19/	RLA File :07/24/040/00169/AM19/	Lic.No/Date: 0710114125 14.11.2018	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

216	Case No.: 250/1/83-ALC1/2019 Party Name: JAY CHEMICAL INDUSTRIES LIMITED Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred	HQ File :01/83/050/01082/AM19/	RLA File :08/24/040/00263/AM19/	Lic.No/Date: 0810143895 15.11.2018	Defer Date:11.09.2019
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Decision :File with TA(DNM).

217	Case No.: 460/1/83-ALC1/2019 Party Name: PARIKSHIT DECOR PVT LTD Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred	HQ File :01/83/050/01292/AM19/	RLA File :24/24/040/00028/AM19/	Lic.No/Date: 2410042569 16.11.2018	Defer Date:11.09.2019
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Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

218	Case No.: 3/11/83-ALC1/2018 Party Name: JAICO ENTERPRISE LLP Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred	HQ File :01/83/050/00775/AM19/	RLA File :03/94/040/00611/AM19/	Lic.No/Date: 0310825121 19.11.2018	Defer Date:11.09.2019
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Decision :D/L dt. to be issue to firm on 30.8.2019. Reminder dt. 4.9.2019 to be issued.

Case No.:5/11/83-ALC1/2018		Party Name:EXCEL CROP CARE LIMITED	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
219	HQ File :01/83/050/00777/AM19/	RLA File :03/94/040/00716/AM19/	Lic.No/Date:0310825112 19.11.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:253/1/83-ALC1/2019		Party Name:FUSO GLASS INDIA PVT.LTD.	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
220	HQ File :01/83/050/01085/AM19/	RLA File :04/24/040/00126/AM19/	Lic.No/Date:0410164911 26.11.2018	Defer Date:11.09.2019

Decision :File with DPIIT

Case No.:461/1/83-ALC1/2019		Party Name:GOODEARTH AGROCHEM PVT.LTD.	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
221	HQ File :01/83/050/01293/AM19/	RLA File :50/24/040/00022/AM19/	Lic.No/Date:5010002486 26.11.2018	Defer Date:11.09.2019

Decision :File with TA(DNM)

Case No.:255/1/83-ALC1/2019		Party Name:SOLTEX PETRO PRODUCTS LTD.	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Deferred
222	HQ File :01/83/050/01087/AM19/	RLA File :03/95/040/00669/AM19/	Lic.No/Date:0310825248 27.11.2018	Defer Date:9.10.2019

Decision : File with DPIIT.

Case No.:462/1/83-ALC1/2019		Party Name:MANMOHAN MINERALS & CHEMICALS PVT.LTD.	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
223	HQ File :01/83/050/01294/AM19/	RLA File :50/24/040/00023/AM19/	Lic.No/Date:5010002487 28.11.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:257/1/83-ALC1/2019		Party Name:SAI ASAR LAMINATES LIMITED	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
224	HQ File :01/83/050/01089/AM19/	RLA File :08/24/040/00021/AM19/	Lic.No/Date:0810144001 30.11.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

	Case No.: 258/1/83- ALC1/2019	Party Name: SALASAR LAMINATES LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
225	HQ File :01/83/050/01090/AM19/	RLA File :08/24/040/00331/AM18/	Lic.No/Date:0810144002 30.11.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

	Case No.: 38/11/83- ALC1/2018	Party Name: BRAKEWEL AUTOMOTIVE COMPONENTS(I)P.LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
226	HQ File :01/83/050/00810/AM19/	RLA File :05/23/040/00332/AM19/	Lic.No/Date:0510408745 04.12.2018	Defer Date:11.09.2019

Decision :D/L dt. 6.8.2019 issued. Reply received and file to DPIIT

	Case No.: 73/9/83-ALC1/2018	Party Name: VEDANTA LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Approved
	HQ File :01/83/050/00710/AM19/	RLA File :05/24/040/00489/AM19/	Lic.No/Date:0510408755 05.12.2018	Defer Date:14.08.2019

227 **Decision :** The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/118/2019/TSW dt. 20.08.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No

	Case No.: 24/10/83- ALC1/2018	Party Name: RAAH HOME SOLUTIONS LLP	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
228	HQ File :01/83/050/00744/AM19/	RLA File :03/95/040/00914/AM19/	Lic.No/Date:0310825450 05.12.2018	Defer Date:11.09.2019

Decision :D/L to be issue from DPIIT.

	Case No.: 263/1/83- ALC1/2019	Party Name: STIC-ON PAPERS PVT LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
229	HQ File :01/83/050/01095/AM19/	RLA File :09/24/040/00414/AM19/	Lic.No/Date:0910066939 05.12.2018	Defer Date:11.09.2019

Decision :File with DPIIT alongwith firm reply .

230	Case No.: 264/1/83- ALC1/2019	Party Name: ELITE LAMINATES PVT LTD	Meet No/Date: 4/83- ALC1/2019	Status: Case Deferred
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14.08.2019
 HQ File :01/83/050/01096/AM19/ RLA File :09/24/040/00429/AM19/ Lic.No/Date:0910066941 05.12.2018 Defer Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:265/1/83-ALC1/2019 **Party Name:**HERBOCHEM INDUSTRIES **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred
 231 HQ File :01/83/050/01097/AM19/ RLA File :06/24/040/00050/AM19/ Lic.No/Date:0610039048 05.12.2018 Defer Date:11.09.2019

Decision : The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.:26/11/83-ALC1/2018 **Party Name:**BHANU DYES PVT.LTD. **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Rejected
 232 HQ File :01/83/050/00798/AM19/ RLA File :03/94/040/00762/AM19/ Lic.No/Date:0310825525 07.12.2018 Defer Date:

Decision : The Committee considered the case as per agenda and decided to reject the case.

Case No.:11/11/83-ALC1/2018 **Party Name:**SUDEEP PHARMA PRIVATE LTD., **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred
 233 HQ File :01/83/050/00783/AM19/ RLA File :34/24/040/00265/AM19/ Lic.No/Date:3410044748 11.12.2018 Defer Date:11.09.2019

Decision : File with TA(SK) and D/L dt. 30.8.2019 AA No 3410044748 dt. 11.12.2018

Case No.:267/1/83-ALC1/2019 **Party Name:**PALA DECOR PVT. LTD **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred
 234 HQ File :01/83/050/01099/AM19/ RLA File :05/24/040/00492/AM19/ Lic.No/Date:0510408879 12.12.2018 Defer Date:11.09.2019

Decision : D/L dt. issued on 20.7.2019 and reminder to be issue.

Case No.:268/1/83-ALC1/2019 **Party Name:**RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Approved
 235 HQ File RLA File Lic.No/Date:0510408882 Defer

14.08.2019

HQ File

:01/83/050/01145/AM19/

RIA File

:08/24/040/00177/AM19/

Lic.No/Date:0810144072

Defer

12.12.2018

Date:11.09.2019

Decision :File with DPIIT. D/L to be issued from DPIIT

:01/83/050/01100/AM19/

:05/24/040/00504/AM19/

12.12.2018

Date:14.08.2019

Decision :

Export Item	Qty	Import Item				Qty
CRACKED HEEL REPAIR CREAM K+	10,000kg	1	29159090	TEGOSOFT DO (Decyl oleate)	905.0	K.G
		2	34049090	DEHYMULS F	1007.0	K.G
		3	33029090	DRAGOSANTOL 100 (Bisabolol)	10.20	K.G
		4	35040099	CYNERGY TK	10.20	K.G
		5	29362810	VITAMINE ACETATE (Tocopheryl Acetate)	10.20	K.G
		6	34021900	Xiamcter PMX200 Silicone Fluid 100CS (Dimethicone DC-200, 100 cSt)	905.0	K.G
		7	27129090	Paraffin Wax 60-63	204.0	K.G
		8	29054400	Drieline PF	10.20	K.G
		9	15050090	Lanolin (EP-USP)	510.0	K.G
		10	34021900	D-PANTHENOL USP	71.40	K.G
		11	27129010	WHITE PET JELLY BP (White Soft Paraffin)	500.00	K.G
		12	34021900	CARBOPOL - Ultrez 10 (Carbomer Ultrez 10)	35.00	K.G
		13	34021300	Euxyl K340	100.00	K.G

14.08.2019

HQ File :01/83/050/01145/AM19/	RLA File :08/24/040/00177/AM19/	Lic.No/Date:0810144072 12.12.2018	Defer Date:11.09.2019
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Decision :File with DPIIT. D/L to be issued from DPIIT

Case No.: 270/1/83- ALC1/2019	Party Name: SUDEEP PHARMA PRIVATE LTD.,	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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237 HQ File
:01/83/050/01102/AM19/ RLA File
:34/24/040/00396/AM18/ Lic.No/Date:3410044755
13.12.2018 Defer
Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 517/1/83-ALC1/2019	Party Name: VIDHI SPECIALTY FOOD INGREDIENTS LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Rejected
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238 HQ File
:01/83/050/01349/AM19/ RLA File
:03/95/040/00972/AM19/ Lic.No/Date:0310825687
17.12.2018 Defer Date:
14.8.2019

Decision :The Committee considered the case as per agenda and decided to reject the case the firm did not furnish the D/L dt. 11.7.2019 and reminder dated 26.7.2019 .

Case No.: 273/1/83- ALC1/2019	Party Name: UPL LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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239 HQ File
:01/83/050/01105/AM19/ RLA File
:03/95/040/00865/AM19/ Lic.No/Date:0310825723
18.12.2018 Defer
Date:11.09.2019

Decision :D/L dt. issue on 26.7.2019 reminder to be issue.

Case No.: 274/1/83- ALC1/2019	Party Name: UPL LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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240 HQ File
:01/83/050/01106/AM19/ RLA File
:03/95/040/00742/AM19/ Lic.No/Date:0310825724
18.12.2018 Defer
Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 349/1/83- ALC1/2019	Party Name: UPL LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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241 HQ File
:01/83/050/01181/AM19/ RLA File
:03/95/040/00880/AM19/ Lic.No/Date:0310825725
18.12.2018 Defer
Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

242 Case No.: 33/4/83-ALC1/2019	Party Name: KANDUI	Meet No/Date: 4/83-	Status: Case
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	INDUSTRIES PVT LTD	ALC1/2019 14.08.2019	Approved
HQ File :01/83/050/00270/AM20/	RLA File :03/94/040/00767/AM19/	Lic.No/Date:0310825753 18.12.2018	Defer Date:

Decision :The Committee considered the case as per agenda and decided to approved as applied for.

Case No.: 12/11/83- ALC1/2018	Party Name: PHILODEN INDUSTRIES PVT LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
243 HQ File :01/83/050/00784/AM19/	RLA File :34/24/040/00273/AM19/	Lic.No/Date:3410044773 19.12.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 9/11/83-ALC1/2018	Party Name: EAGLE PRESS PRIVATE LIMITED,	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
244 HQ File :01/83/050/00781/AM19/	RLA File :04/24/040/00209/AM19/	Lic.No/Date:0410165028 20.12.2018	Defer Date:11.09.2019

Decision :The Committee considered the case as per agenda and decided to ask for the Hard Copy from RA concerned/Firm. The case is re-listed on 11.09.2019.

Case No.: 277/1/83- ALC1/2019	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
245 HQ File :01/83/050/01109/AM19/	RLA File :08/24/040/00160/AM19/	Lic.No/Date:0810144117 20.12.2018	Defer Date:11.09.2019

Decision :File with DPIIT.

Case No.: 278/1/83- ALC1/2019	Party Name: KHYATI CHEMICALS PVT. LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
246 HQ File :01/83/050/01110/AM19/	RLA File :08/24/040/00285/AM19/	Lic.No/Date:0810144118 20.12.2018	Defer Date:11.09.2019

Decision :File with DPIIT.

Case No.: 280/1/83- ALC1/2019	Party Name: SHITAL INDUSTRIES PVT LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
247 HQ File	RLA File	Lic.No/Date:0810144121	Defer

:01/83/050/01112/AM19/ :08/24/040/00275/AM19/ 20.12.2018 Date:11.09.2019

Decision :Hard Copy received and decided file refer to TA(SK).

Case No.: 281/1/83-ALC1/2019	Party Name: STIC-ON PAPERS PVT LTD	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
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248 HQ File :01/83/050/01113/AM19/ RLA File :09/24/040/00456/AM19/ Lic.No/Date:0910066984 20.12.2018 Defer Date:11.09.2019

Decision :D/L dt. 27.7.2019 issued to firm. Reminder to be issued.

Case No.: 282/1/83-ALC1/2019	Party Name: PAYAL POLYPLAST PRIVATE LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Rejected
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249 HQ File :01/83/050/01114/AM19/ RLA File :05/24/040/00513/AM19/ Lic.No/Date:0510409019 20.12.2018 Defer Date:

Decision :The Committee considered the case as per agenda and decided D/L to be issued on 01.07.2019 and reminder dated 26.7.2019 to issue. Firm did not submit the reply

Case No.: 494/1/83-ALC1/2019	Party Name: GODREJ INDUSTRIES LTD.,	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
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250 HQ File :01/83/050/01326/AM19/ RLA File :03/94/040/00791/AM19/ Lic.No/Date:0310825815 20.12.2018 Defer Date:11.09.2019

Decision :File with TE(SK).

Case No.: 284/1/83-ALC1/2019	Party Name: ARJUNA NATURAL LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
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251 HQ File :01/83/050/01116/AM19/ RLA File :10/24/040/00083/AM19/ Lic.No/Date:1010060089 21.12.2018 Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.: 464/1/83-ALC1/2019	Party Name: MARUTI MICA	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
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252 HQ File :01/83/050/01296/AM19/ RLA File :24/24/040/00045/AM19/ Lic.No/Date:2410042607 21.12.2018 Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited.

Case No.: 286/1/83-ALC1/2019	Party Name: SURYA PANEL PRIVATE LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
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253

HQ File
:01/83/050/01118/AM19/

RLA File
:08/24/040/00312/AM19/

Lic.No/Date:0810144159 Defer
24.12.2018 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited.

Case No.:2/1/83-ALC1/2019 **Party Name:**K.K.PAPER
PRODUCTS

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:
Approved

HQ File
:01/83/050/00834/AM19/

RLA File
:05/23/040/00425/AM19/

Lic.No/Date:0510409081 Defer
26.12.2018 Date:14.08.2019

Decision :

254	Export Item	Qty	Import Item	Qty
	PLAIN / PRINTED PAPER BAGS MADE OF BASIX GR 921 BLEACHED PAPER GREASE RESISTANT, GSM: 60	64000kg	BASIX GR 921 BLEACHED PAPER GREASE RESISTANT GSM: 60	66560 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:20/11/83-
ALC1/2018

Party Name:J K PARAS
POLYCOATS LIMITED

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:
Approved

HQ File
:01/83/050/00792/AM19/

RLA File
:05/23/040/00398/AM19/

Lic.No/Date:0510409104 Defer
27.12.2018 Date:14.08.2019

Decision :

255	Export Item	Qty	Import Item	Qty
	COATED CALCIUM CARBONATE CALPET 75% CALCIUM CARBONATE (CACO3) 24.75% POLYMER LLDPE 0.25% WHITINING AGENT (OB) +/- 10% VARIATION	500000kg	CALCIUM CARBONATE CACO3 +/- 10% VARIATION	1.03kg/per kg (Content in export product)
			RELEVANT POLYMER LLDPE +/- 10% VARIATION	1.03kg/per (Content in export product)
			OPTICAL WHITINGIN AGENT (OB) +/- 10% VARIATION	1.03kg/kg content in export product.
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Case No.:32/11/83- Party Name:FOAMTECH Meet No/Date:4/83- Status:Case
ALC1/2018 ANTIFIRE COMPANY ALC1/2019 Deferred
14.08.2019

256 HQ File RLA File Lic.No/Date:0510409107 Defer
:01/83/050/00804/AM19/ :05/23/040/00413/AM19/ 27.12.2018 Date:11.09.2019

Decision :Defer the case . D/L/Reminder to be issued.

Case No.:1/1/83-ALC1/2019 Party Name:VINTY IMPEX Meet No/Date:4/83- Status:Case
PVT LTD., ALC1/2019 Deferred
14.08.2019

257 HQ File RLA File Lic.No/Date:0510409093 Defer
:01/83/050/00833/AM19/ :05/24/040/00543/AM19/ 27.12.2018 Date:11.09.2019

Decision :D/L issued by DPIIT on 19.8.2019. Remincer to be issued.

Case No.:287/1/83- Party Name:INDIA Meet No/Date:4/83- Status:Case
ALC1/2019 PESTICIDES LIMITED ALC1/2019 Deferred
14.08.2019

258 HQ File RLA File Lic.No/Date:0610039073 Defer
:01/83/050/01119/AM19/ :06/24/040/00055/AM19/ 27.12.2018 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:290/1/83- Party Name:CYTECH Meet No/Date:4/83- Status:Case
ALC1/2019 COATINGS PVT.LTD. ALC1/2019 Deferred
14.08.2019

259 HQ File RLA File Lic.No/Date:5210042896 Defer
:01/83/050/01122/AM19/ :52/24/040/00074/AM19/ 31.12.2018 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:291/1/83- Party Name:KONKAN Meet No/Date:4/83- Status:
ALC1/2019 SPECIALITY ALC1/2019 Approved
POLYPRODUCTS PRIVATE 14.08.2019
LIMITED

HQ File RLA File Lic.No/Date:0710114347 Defer
:01/83/050/01123/AM19/ :07/24/040/00079/AM19/ 31.12.2018 Date:14.08.2019

Decision :

Export Item	Qty	Import Item	Qty
260 CALCIUM CARBONATE MASTERBATC (Containing P.P- 240MT COATED CALCIUM CARBONATE- 1200MT POLYETHYLENE WAX- 60MT	1500M.T.	POLYPROPYLENE (PP)	247.200 MT
		COATED CALCIUM CARBONAT- 0045	1236.000MT
		POLYETHYLENE WAX	61.800 MT

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:498/1/83-ALC1/2019 **Party Name:**KRISHNA ANTIOXIDANTS PVT. LTD. **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

261 HQ File RLA File Lic.No/Date:0310826044 Defer
:01/83/050/01330/AM19/ :03/94/040/00810/AM19/ 01.01.2019 Date:11.09.2019

Decision :Hard copy received. File to TE(DNM)

Case No.:42/11/83-ALC1/2018 **Party Name:**SHREE LAMIPACK PVT LTD **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

262 HQ File RLA File Lic.No/Date:0510409148 Defer
:01/83/050/00814/AM19/ :05/24/040/00539/AM19/ 02.01.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:489/1/83-ALC1/2019 **Party Name:**HERANBA INDUSTRIES LTD. **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

263 HQ File RLA File Lic.No/Date:0310826140 Defer
:01/83/050/01321/AM19/ :03/94/040/00732/AM19/ 03.01.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:552/1/83-ALC1/2019 **Party Name:**SOLTEX PETRO PRODUCTS LTD. **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

264 HQ File RLA File Lic.No/Date:0310826122 Defer
:01/83/050/01384/AM19/ :03/95/040/01012/AM19/ 03.01.2019 Date:11.09.2019

Decision :D/L reply received from the firm. File to DPIIT.

Case No.:13/11/83-ALC1/2018 **Party Name:**RUBAMIN LTD. **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

265 HQ File RLA File Lic.No/Date:3410044802 Defer
:01/83/050/00785/AM19/ :34/24/040/00003/AM19/ 07.01.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited.

Case No.:295/1/83-ALC1/2019 **Party Name:**GALAXY SURFACTANTS LTD., **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

266 HQ File RLA File Lic.No/Date:0310826195 Defer
:01/83/050/01127/AM19/ :03/94/040/00743/AM19/ 07.01.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:296/1/83- ALC1/2019	Party Name:GALAXY SURFACTANTS LTD.,	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
267 HQ File :01/83/050/01128/AM19/	RLA File :03/94/040/00760/AM19/	Lic.No/Date:0310826196 07.01.2019	Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:298/1/83- ALC1/2019	Party Name:SATYAM COMPOSITES PVT. LTD.	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
268 HQ File :01/83/050/01130/AM19/	RLA File :34/24/040/00240/AM19/	Lic.No/Date:3410044795 07.01.2019	Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:21/11/83- ALC1/2018	Party Name:INDIA PESTICIDES LIMITED	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
269 HQ File :01/83/050/00793/AM19/	RLA File :06/24/040/00059/AM19/	Lic.No/Date:0610039084 08.01.2019	Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:299/1/83- ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
270 HQ File :01/83/050/01131/AM19/	RLA File :08/24/040/00317/AM19/	Lic.No/Date:0810144265 08.01.2019	Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:301/1/83- ALC1/2019	Party Name:KHYATI CHEMICALS PVT. LTD.	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
271 HQ File :01/83/050/01133/AM19/	RLA File :08/24/040/00286/AM19/	Lic.No/Date:0810144271 08.01.2019	Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:16/11/83- ALC1/2018	Party Name:ASIM PRODUCTS	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
272 HQ File :01/83/050/00788/AM19/	RLA File :08/24/040/00248/AM19/	Lic.No/Date:0810144284 10.01.2019	Defer Date:11.09.2019

Decision :Defer the case File sent to DPIIT. Earlier the file was sent to TE(DNM)

Case No.:18/11/83- ALC1/2018	Party Name:ARVIND LIMITED	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status: Approved
273 HQ File :01/83/050/00790/AM19/	RLA File :08/24/040/00340/AM18/	Lic.No/Date:0810144296 11.01.2019	Defer Date:14.08.2019

Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/157/2019/TSW dt. 3.09.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

274	Case No.: 7/11/83-ALC1/2018 Party Name: SWATI MENTHOL & ALLIED CHEMICALS LTD., Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred	HQ File :01/83/050/00779/AM19/	RLA File :29/24/040/00006/AM19/	Lic.No/Date: 2910025381 14.01.2019	Defer Date:11.09.2019
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Decision :D/L to be issued want COA from the firm/RA.

275	Case No.: 8/11/83-ALC1/2018 Party Name: SWATI MENTHOL & ALLIED CHEMICALS LTD., Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred	HQ File :01/83/050/00780/AM19/	RLA File :29/24/040/00007/AM19/	Lic.No/Date: 2910025380 14.01.2019	Defer Date:11.09.2019
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Decision :D/L to be issued want COA from the firm/RA

276	Case No.: 306/1/83-ALC1/2019 Party Name: ACADIAN SEAPLANTS INDIA PRIVATE LIMITED Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred	HQ File :01/83/050/01138/AM19/	RLA File :03/94/040/00862/AM19/	Lic.No/Date: 0310826364 14.01.2019	Defer Date:11.09.2019
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Decision :Defer the case for examin. File with TE(DNM).

277	Case No.: 40/11/83-ALC1/2018 Party Name: PAYAL POLYPLAST PRIVATE LIMITED Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Rejected	HQ File :01/83/050/00812/AM19/	RLA File :05/24/040/00565/AM19/	Lic.No/Date: 0510409346 16.01.2019	Defer Date:
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Decision :The Committee considered the case as per agenda and decided D/L to be issued on 3.07.2019 and reminder dated 26.7.2019 to issue. Firm did not submit the reply. Hence the case is reject.

278	Case No.: 316/1/83-ALC1/2019 Party Name: KOKUYO CAMLIN LIMITED Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred	HQ File :01/83/050/01148/AM19/	RLA File :03/94/040/00908/AM19/	Lic.No/Date: 0310826493 21.01.2019	Defer Date:11.09.2019
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Decision :D/L dt. 2.9.2019 to be issue to firm by DPIIT.

Case No.: 47/11/83-ALC1/2018	Party Name: AGROW ALLIED VENTURES PRIVATE LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Rejected
279	HQ File :01/83/050/00819/AM19/	RLA File :05/23/040/00473/AM19/	Lic.No/Date:0510409447 24.01.2019

Decision :The Committee considered the case as per agenda and decided D/L to be issued on 28.06.2019 and reminder dated 26.7.2019 to issue. Firm did not submit the reply. Hence the case is reject.

Case No.: 48/11/83-ALC1/2018	Party Name: AGROW ALLIED VENTURES PRIVATE LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Rejected
280	HQ File :01/83/050/00820/AM19/	RLA File :05/23/040/00474/AM19/	Lic.No/Date:0510409450 24.01.2019

Decision :The Committee considered the case as per agenda and decided D/L to be issued on 28.06.2019 and reminder dated 26.7.2019 to issue. Firm did not submit the reply. Hence the case is reject.

Case No.: 321/1/83-ALC1/2019	Party Name: UPL LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
281	HQ File :01/83/050/01153/AM19/	RLA File :03/95/040/01037/AM19/	Lic.No/Date:0310826602 24.01.2019

Decision :D/L to be issued on 14.7.2019. Decided reminder to be issue.

Case No.: 344/1/83-ALC1/2019	Party Name: AGRISOL (INDIA) PRIVATE LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Rejected
282	HQ File :01/83/050/01176/AM19/	RLA File :09/24/040/00415/AM19/	Lic.No/Date:0910067109 24.01.2019

Decision :The Committee considered the case as per agenda and decided D/L to be issued on 24.06.2019 and reminder dated 26.7.2019 to issue. Firm did not submit the reply. Hence the case is reject.

Case No.: 59/11/83-ALC1/2018	Party Name: PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
283	HQ File :01/83/050/00831/AM19/	RLA File :08/24/040/00332/AM19/	Lic.No/Date:0810144385 25.01.2019

Decision :Defer the case for examin. File with TE(DNM).

284	Case No.: 326/1/83-ALC1/2019 Party Name: JAICO ENTERPRISE LLP Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/01158/AM19/	RLA File :03/94/040/00918/AM19/	Lic.No/Date: 0310826622 25.01.2019	Defer Date: 11.09.2019
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Decision :Defer the case. D/L dt. 4.9.2019 to be issue .

285	Case No.: 327/1/83-ALC1/2019 Party Name: SUDARSHAN CHEMICAL INDUSTRIES LTD Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Rejected HQ File :01/83/050/01159/AM19/	RLA File :31/83/040/00130/AM19/	Lic.No/Date: 3110067304 25.01.2019	Defer Date:
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Decision :The Committee considered the case as per agenda and decided D/L to be issued on 21.06.2019 and reminder dated 26.7.2019 to issue. Firm did not submit the reply. Hence the case is reject.

286	Case No.: 329/1/83-ALC1/2019 Party Name: AIRO I.AM LIMITED, Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/01161/AM19/	RLA File :08/24/040/00171/AM19/	Lic.No/Date: 0810144409 28.01.2019	Defer Date: 11.09.2019
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Decision :Letter issued to firm. Hard Copy awaited

287	Case No.: 56/11/83-ALC1/2018 Party Name: PROEC ENERGY LIMITED Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/00828/AM19/	RLA File :05/24/040/00624/AM19/	Lic.No/Date: 0510409547 31.01.2019	Defer Date: 11.09.2019
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Decision :Defer the case for examine. File with DPIIT

288	Case No.: 57/11/83-ALC1/2018 Party Name: TALBROS SEALING MATERIALS PVT LTD Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Approved HQ File :01/83/050/00829/AM19/	RLA File :05/24/040/00619/AM19/	Lic.No/Date: 0510409557 01.02.2019	Defer Date: 14.08.2019
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Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47014/209/2019/TSW dt. 13.08.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No

289	Case No.: 338/1/83-ALC1/2019 Party Name: RAJSHA CHEMICALS PVT.LTD, Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred
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HQ File :01/83/050/01170/AM19/	RLA File :34/24/040/00326/AM19/	Lic.No/Date:3410044863 05.02.2019	Defer Date:11.09.2019
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Decision : Want information % Net content of Resorcinol in export % wastage claimed by the the firm. Defer the case D/L dt. 4.9.2019 to be issued.

Case No.: 339/1/83- ALC1/2019	Party Name: UNITED CHEMIE PRIVATE LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
290 HQ File :01/83/050/01171/AM19/	RLA File :08/24/040/00287/AM19/	Lic.No/Date:0810144483 05.02.2019	Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.: 468/1/83- ALC1/2019	Party Name: GOODEARTH AGROCHEM PVT.LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
291 HQ File :01/83/050/01300/AM19/	RLA File :50/24/040/00028/AM19/	Lic.No/Date:5010002506 05.02.2019	Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.: 44/11/83- ALC1/2018	Party Name: STYLAM INDUSTRIES LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
292 HQ File :01/83/050/00816/AM19/	RLA File :22/24/040/00084/AM19/	Lic.No/Date:2210016078 06.02.2019	Defer Date:11.09.2019

Decision :Hard copy awaited.

Case No.: 346/1/83- ALC1/2019	Party Name: COROMANDEL INTERNATIONAL LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
293 HQ File :01/83/050/01178/AM19/	RLA File :03/94/040/00866/AM19/	Lic.No/Date:0310826850 06.02.2019	Defer Date:11.09.2019

Decision :Defer the case for examin. File with TE(DNM).

Case No.: 347/1/83- ALC1/2019	Party Name: COROMANDEL INTERNATIONAL LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
294 HQ File :01/83/050/01179/AM19/	RLA File :03/94/040/00867/AM19/	Lic.No/Date:0310826851 06.02.2019	Defer Date:11.09.2019

Decision :D/L dt. 26.7.2019 to be issue. Defer the case for examin. File with TE(DNM).
Reply received from the firm.

Case No.:348/1/83-
ALC1/2019

Party Name:CALIBRE
CHEMICALS PVT.LTD.

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:
Approved

295 HQ File
:01/83/050/01180/AM19/

RLA File
:03/94/040/00882/AM19/

Lic.No/Date:0310826853
06.02.2019

Defer
Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.

Case No.:351/1/83-
ALC1/2019

Party Name:STYLAM
INDUSTRIES LIMITED

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

296 HQ File
:01/83/050/01183/AM19/

RLA File
:22/24/040/00083/AM19/

Lic.No/Date:2210016079
06.02.2019

Defer
Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited.

Case No.:352/1/83-
ALC1/2019

Party Name:STYLAM
INDUSTRIES LIMITED

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

297 HQ File
:01/83/050/01184/AM19/

RLA File
:22/24/040/00082/AM19/

Lic.No/Date:2210016080
06.02.2019

Defer
Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:354/1/83-
ALC1/2019

Party Name:SHREE SALES
CORPORATION

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:
Approved

HQ File
:01/83/050/01186/AM19/

RLA File
:13/24/040/00125/AM19/

Lic.No/Date:1310049189
07.02.2019

Defer
Date:14.08.2019

Decision :

298	Export Item	Qty	Import Item	Qty
	UV MASTERBATCH (Containing minimum import item 1-9MT Polypropylene -41MT	50MT	UV-770 / TINOVIN - 770 Polypropylene	0.090 MT 41.410MT

RA concerned may take necessary action under Para 4.7 of IIBP as per above decision of Norms Committee.

Case No.:357/1/83-
ALC1/2019

Party Name:ROSSARI
BIOTECH LTD

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

299 HQ File
:01/83/050/01189/AM19/

RLA File
:03/95/040/01169/AM19/

Lic.No/Date:0310826936
08.02.2019

Defer
Date:11.09.2019

Decision : D/L dt. 30.7.2019 issue to firm not given proper reply. Decided D/L again dt. 4.9.2019 to be issued to firm

Case No.: 358/1/83-ALC1/2019	Party Name: STERLING AUXILIARIES PVT LTD	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Approved
300 HQ File :01/83/050/01190/AM19/	RLA File :03/95/040/01170/AM19/	Lic.No/Date:0310826946 08.02.2019	Defer Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.

Case No.: 359/1/83-ALC1/2019	Party Name: ROSSARI BIOTECH LTD	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
301 HQ File :01/83/050/01191/AM19/	RLA File :03/95/040/01164/AM19/	Lic.No/Date:0310826965 11.02.2019	Defer Date:11.09.2019

Decision :D/L dt. 30.7.2019 issue to firm not given proper reply. Decided D/L again dt. 4.9.2019 to be issued to firm.

Case No.: 363/1/83-ALC1/2019	Party Name: J.D. JONES & CO. PVT. LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
302 HQ File :01/83/050/01195/AM19/	RLA File :02/24/040/00155/AM19/	Lic.No/Date:0210208971 12.02.2019	Defer Date:11.09.2019

Decision :Defer the case and examin by TE

Case No.: 364/1/83-ALC1/2019	Party Name: PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
303 HQ File :01/83/050/01196/AM19/	RLA File :08/24/040/00384/AM19/	Lic.No/Date:0810144578 12.02.2019	Defer Date:11.09.2019

Decision :D/L dt. 26.7.2019 issued to firm. The Committee decided to reminder dt. 4.9.19 to be issue.

Case No.: 365/1/83-ALC1/2019	Party Name: PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Rejected
304 HQ File :01/83/050/01197/AM19/	RLA File :08/24/040/00383/AM19/	Lic.No/Date:0810144579 12.02.2019	Defer Date:

Decision :The Committee considered the case as per agenda and decided D/L to be issued on 11.07.2019 and reminder dated 26.7.2019 to issue. Firm did not submit the reply. Hence the case is reject.

Case No.: 366/1/83-ALC1/2019	Party Name: PRASAD INTERNATIONAL PRIVATE LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
305 HQ File :01/83/050/01198/AM19/	RLA File :08/24/040/00362/AM19/	Lic.No/Date:0810144584 12.02.2019	Defer Date:11.09.2019

Decision :Defer the case for examine. File with TE(DNM)

306 Case No.: 471/1/83-	Party Name: GOODEARTH	Meet No/Date: 4/83-	Status: Case
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	ALC1/2019	MINCHEM PRIVATE LIMITED,	ALC1/2019 14.08.2019	Deferred
	HQ File :01/83/050/01303/AM19/	RLA File :50/24/040/00030/AM19/	Lic.No/Date:5010002508 13.02.2019	Defer Date:11.09.2019
	Decision :Letter issued to firm. Hard Copy awaited			
	Case No.:369/1/83-ALC1/2019	Party Name:PHILODEN INDUSTRIES PVT LTD	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
307	HQ File :01/83/050/01201/AM19/	RLA File :34/24/040/00345/AM19/	Lic.No/Date:3410044900 14.02.2019	Defer Date:11.09.2019
	Decision :Letter issued to firm. Hard Copy awaited			
	Case No.:371/1/83-ALC1/2019	Party Name:RELIANCE INDUSTRIES LIMITED	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
308	HQ File :01/83/050/01203/AM19/	RLA File :03/95/040/00831/AM19/	Lic.No/Date:0310827079 15.02.2019	Defer Date:11.09.2019
	Decision :Hard copy received. File sent to DPIIT.			
	Case No.:372/1/83-ALC1/2019	Party Name:PARAMOUNT MINERALS AND CHEMICALS LIMITED	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
309	HQ File :01/83/050/01204/AM19/	RLA File :03/95/040/01187/AM19/	Lic.No/Date:0310827090 15.02.2019	Defer Date:11.09.2019
	Decision :Reply received. File sent to TE(DNM).alongwith reply.			
	Case No.:377/1/83-ALC1/2019	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Deferred and Re-indexed
310	HQ File :01/83/050/01209/AM19/	RLA File :03/95/040/01211/AM19/	Lic.No/Date:0310827131 19.02.2019	Defer Date:9.10.2019
	Decision :The case is deferred			
	Case No.:92/3/83-ALC1/2019	Party Name:GANGA RASAYANIE P. LTD.	Meet No/Date:4/83-ALC1/2019 14.08.2019	Status:Case Deferred
311	HQ File :01/83/050/00211/AM20/	RLA File :03/94/040/00961/AM19/	Lic.No/Date:0310827109 19.02.2019	Defer Date:11.09.2019
	Decision :Defer the case for examine. File with DPIIT			

	Case No.: 382/1/83- ALC1/2019	Party Name: MEXIM ADHESIVE TAPES PVT. LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Approved
312	HQ File :01/83/050/01214/AM19/	RLA File :03/95/040/00039/AM19/	Lic.No/Date:0310827196 21.02.2019	Defer Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.

	Case No.: 550/1/83- ALC1/2019	Party Name: GEREME INDIA LLP	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
313	HQ File :01/83/050/01382/AM19/	RLA File :05/23/040/00510/AM19/	Lic.No/Date:0510409725 21.02.2019	Defer Date:11.09.2019

Decision :Defer the case for examine. Firm did not given reply letter issued by DPIIT.
Reminder to be issued

	Case No.: 384/1/83- ALC1/2019	Party Name: SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
314	HQ File :01/83/050/01216/AM19/	RLA File :31/83/040/00152/AM19/	Lic.No/Date:3110067331 22.02.2019	Defer Date:11.09.2019

Decision :The case was already approved in Meeting dt. 4.4.2019

	Case No.: 388/1/83- ALC1/2019	Party Name: VISHNU CHEMICALS LTD.,	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
315	HQ File :01/83/050/01220/AM19/	RLA File :09/24/040/00576/AM19/	Lic.No/Date:0910067208 22.02.2019	Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

	Case No.: 480/1/83- ALC1/2019	Party Name: INDOFIL INDUSTRIES LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
316	HQ File :01/83/050/01312/AM19/	RLA File :03/94/040/01004/AM19/	Lic.No/Date:0310827297 26.02.2019	Defer Date:11.09.2019

Decision :Defer the case and examine by TE(DNM).

	Case No.: 481/1/83- ALC1/2019	Party Name: GRINDWELL NORTON LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
317	HQ File :01/83/050/01313/AM19/	RLA File :03/94/040/00991/AM19/	Lic.No/Date:0310827299 26.02.2019	Defer Date:11.09.2019

Decision :Defer the case. D/L to be issued. by TE(SK).

318 **Case No.:**482/1/83-ALC1/2019 **Party Name:**GARGI HUTTENES ALBERTUS PVT. LTD., **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

HQ File :01/83/050/01314/AM19/ RLA File :03/94/040/00897/AM19/ Lic.No/Date:0310827317 26.02.2019 Defer Date:11.09.2019

Decision :Defer the case for examin by DPIIT.

319 **Case No.:**484/1/83-ALC1/2019 **Party Name:**GARGI HUTTENES ALBERTUS PVT. LTD., **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

HQ File :01/83/050/01316/AM19/ RLA File :03/94/040/00928/AM19/ Lic.No/Date:0310827319 26.02.2019 Defer Date:11.09.2019

Decision :Defer the case for examin by DPIIT

320 **Case No.:**485/1/83-ALC1/2019 **Party Name:**GARGI HUTTENES ALBERTUS PVT. LTD., **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

HQ File :01/83/050/01317/AM19/ RLA File :03/94/040/00896/AM19/ Lic.No/Date:0310827320 26.02.2019 Defer Date:11.09.2019

Decision :Defer the case for examin by DPIIT.

Case No.:551/1/83-ALC1/2019 **Party Name:**M.G.POLYBLEND S **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Rejected

321 HQ File :01/83/050/01383/AM19/ RLA File :05/24/040/00615/AM19/ Lic.No/Date:0510409792 27.02.2019 Defer Date:

Decision :The Committee considered the case as per agenda and decided D/L to be issued on 1.07.2019 and reminder dated 26.7.2019 to issue. Firm did not submit the reply. Hence the case is reject.

Case No.:479/1/83-ALC1/2019 **Party Name:**VEDANTA LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Approved

HQ File :01/83/050/01311/AM19/ RLA File :05/24/040/00680/AM19/ Lic.No/Date:0510409828 28.02.2019 Defer Date:14.08.2019

322 **Decision :** The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/118/2019/TSW dt. 20.08.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

	Case No.:487/1/83- ALC1/2019	Party Name:D.D. SHAH FRAGRANCES PVT. LTD.,	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
323	HQ File :01/83/050/01319/AM19/	RLA File :03/94/040/01037/AM19/	Lic.No/Date:0310827425 01.03.2019	Defer Date:11.09.2019
	Decision :Hard copy received. file sent to TE(SK)			
	Case No.:556/1/83- ALC1/2019	Party Name:WICTOR CHEMICALS INDIA PRIVATE LIMITED	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
324	HQ File :01/83/050/01388/AM19/	RLA File :05/24/040/00685/AM19/	Lic.No/Date:0510409861 06.03.2019	Defer Date:11.09.2019
	Decision :Defer the case for examin. File with DPIIT			
	Case No.:561/1/83- ALC1/2019	Party Name:ALFA INDUSTRIES,	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
325	HQ File :01/83/050/01393/AM19/	RLA File :08/24/040/00424/AM19/	Lic.No/Date:0810144750 08.03.2019	Defer Date:11.09.2019
	Decision :Reminder letter dt. 26.7.2019 reply received from firm. File sent to TE(DNM)			
	Case No.:563/1/83- ALC1/2019	Party Name:GANGA RASAYANIE P. LTD.	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
326	HQ File :01/83/050/01395/AM19/	RLA File :03/94/040/01027/AM19/	Lic.No/Date:0310827601 11.03.2019	Defer Date:11.09.2019
	Decision :The case is defer. D/L dt.20.8.2019 to be issue by DPIIT.			
	Case No.:564/1/83- ALC1/2019	Party Name:MANGALAM ORGANICS LIMITED FORMERLY DUJODWALA PRODU	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
327	HQ File :01/83/050/01396/AM19/	RLA File :03/95/040/00736/AM18/	Lic.No/Date:0310827613 12.03.2019	Defer Date:11.09.2019
	Decision :D/l dt. 31.7.2019 issued to firm reply not received. Defer the case reminder to be issued.			
	Case No.:565/1/83- ALC1/2019	Party Name:GSC, GLASS LIMITED	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
328	HQ File :01/83/050/01397/AM19/	RLA File :05/23/040/00531/AM19/	Lic.No/Date:0510409912 12.03.2019	Defer Date:11.09.2019
	Decision :Letter issued to firm. Hard Copy awaited			

Case No.:566/1/83-
ALC1/2019

Party Name:HINDUSTAN
PLATINUM PVT. LTD

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

329

HQ File
:01/83/050/01398/AM19/

RLA File
:03/94/040/01033/AM19/

Lic.No/Date:0310827635
12.03.2019
Defer
Date:11.09.2019

Decision :Defer the case for examin. File with TE(SK)

Case No.:570/1/83-
ALC1/2019

Party Name:SHYAM
CHEMICALS PRIVATE
LIMITED

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

330

HQ File
:01/83/050/01402/AM19/

RLA File
:03/95/040/01185/AM19/

Lic.No/Date:0310827701
14.03.2019
Defer
Date:11.09.2019

Decision :Defer the case D/L to be issued by TE(SK).

Case No.:571/1/83-
ALC1/2019

Party Name:SAMRAT
PHARMACHEM LTD

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

331

HQ File
:01/83/050/01403/AM19/

RLA File
:03/95/040/01308/AM19/

Lic.No/Date:0310827709
14.03.2019
Defer
Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:584/1/83-
ALC1/2019

Party Name:PALVI
INDUSTRIES PVT LTD

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:
Approved

HQ File
:01/83/050/01416/AM19/

RLA File
:34/24/040/00346/AM19/

Lic.No/Date:3410044975
14.03.2019
Defer
Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-

332

Export Item	Qty	Import Item	Qty
Sodium Molybdate	145000kg	Roasted (Molybdenum Trioxide) Molybdenum Ores and Concentrates.	91785.0 kg
		Caustic Soda Flakes	49880kg

Case No.:573/1/83-
ALC1/2019

Party
Name:INTERNATIONAL
TRADERS.

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

333

HQ File
:01/83/050/01405/AM19/

RLA File
:03/94/040/01082/AM19/

Lic.No/Date:0310827721
15.03.2019
Defer
Date:11.09.2019

Decision :Defer the case and DL issued by DPIIT.

Case No.: 577/1/83-ALC1/2019	Party Name: OREN HYDROCARBONS PRIVATE LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Transferred to concerned RA
HQ File :01/83/050/01409/AM19/	RLA File :04/24/040/00280/AM19/	Lic.No/Date:0410165333 18.03.2019	Defer Date:11.09.2019

334 **Decision :** The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2019-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.

Case No.: 578/1/83-ALC1/2019	Party Name: NU-CORK PRODUCTS(P) LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
335 HQ File :01/83/050/01410/AM19/	RLA File :05/24/040/00561/AM19/	Lic.No/Date:0510409978 19.03.2019	Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.: 81/2/83-ALC1/2019	Party Name: ORIENTAL TRIMEX LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
336 HQ File :01/83/050/01418/AM19/	RLA File :05/24/040/00245/AM19/	Lic.No/Date:0510410019 25.03.2019	Defer Date:11.09.2019

Decision :Email to RA New Delhi. Defer the case

Case No.: 82/2/83-ALC1/2019	Party Name: RAAH HOME SOLUTIONS LLP	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
337 HQ File :01/83/050/01419/AM19/	RLA File :03/95/040/01365/AM19/	Lic.No/Date:0310827878 25.03.2019	Defer Date:11.09.2019

Decision :D/L dt 23.7.2019 to be issued by DPIIT. Reminder to be issued.

Case No.: 84/2/83-ALC1/2019	Party Name: BAJAJ POLYBLEND PRIVATE LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Approved
338 HQ File :01/83/050/01421/AM19/	RLA File :50/24/040/00033/AM19/	Lic.No/Date:5010002517 25.03.2019	Defer Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.

Case No.:90/2/83-ALC1/2019 Party Name:PRASAD INTERNATIONAL PRIVATE LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

339 HQ File :01/83/050/01427/AM19/ RLA File :08/24/040/00433/AM19/ Lic.No/Date:0810144836 27.03.2019 Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:91/2/83-ALC1/2019 Party Name:PRASAD INTERNATIONAL PRIVATE LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

340 HQ File :01/83/050/01428/AM19/ RLA File :08/24/040/00434/AM19/ Lic.No/Date:0810144849 27.03.2019 Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:93/2/83-ALC1/2019 Party Name:STERLING AUXILIARIES PVT LTD Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

341 HQ File :01/83/050/01430/AM19/ RLA File :03/95/040/01331/AM19/ Lic.No/Date:0310827955 27.03.2019 Defer Date:11.09.2019

Decision :Defer the case for examin. File with TE(SK).

Case No.:94/2/83-ALC1/2019 Party Name:CROPNOSYS (INDIA) PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

342 HQ File :01/83/050/01431/AM19/ RLA File :03/94/040/01096/AM19/ Lic.No/Date:0310827959 27.03.2019 Defer Date:11.09.2019

Decision :Defer the case. D/I. dt. 20.8.2019 to be issue by TE(DNM)

Case No.:95/2/83-ALC1/2019 Party Name:INDOGULF CROPS SCIENCES LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Deffered and Re-indexed

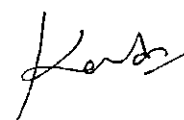
343 HQ File :01/83/050/01432/AM19/ RLA File :05/23/040/00577/AM19/ Lic.No/Date:0510410073 28.03.2019 Defer Date:09.10.2019

Decision : D/I. dt. 14.7.2019 Reply received from the firm. and case is deferred.

Case No.:98/2/83-ALC1/2019 Party Name:SHITAL INDUSTRIES PVT LTD Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

344 HQ File :01/83/050/01435/AM19/ RLA File :08/24/040/00435/AM19/ Lic.No/Date:0810144867 28.03.2019 Defer Date:11.09.2019

Decision :Hard copy received . File sent to TE(DNM).



Case No.:99/2/83-ALC1/2019 Party Name:SRI AYYAPPAN FINE ARTS Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

345 HQ File :01/83/050/01436/AM19/ RLA File :35/24/040/00041/AM19/ Lic.No/Date:3510045515 28.03.2019 Defer Date:11.09.2019

Decision :D/L dt. 23.7.2019 to be issued to firm. Reminder to be issued,

Case No.:105/2/83-ALC1/2019 Party Name:DEEPAK FERTILISERS AND PETROCHEMICALS CORPORATION Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

346 HQ File :01/83/050/01442/AM19/ RLA File :31/83/040/00191/AM19/ Lic.No/Date:3110067354 28.03.2019 Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited.

Case No.:106/2/83-ALC1/2019 Party Name:HERANBA INDUSTRIES LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

347 HQ File :01/83/050/01443/AM19/ RLA File :03/94/040/01089/AM19/ Lic.No/Date:0310828003 28.03.2019 Defer Date:11.09.2019

Decision :D/L dt. 26.7.2019 to be issued Reply received.

Case No.:5/2/83-ALC1/2019 Party Name:TOJO VIKAS INTERNATIONAL PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

348 HQ File :01/83/050/00005/AM20/ RLA File :05/24/040/00753/AM19/ Lic.No/Date:0510410116 01.04.2019 Defer Date:11.09.2019

Decision :Defer the case for examin. File sent to TE(SK).

Case No.:6/2/83-ALC1/2019 Party Name:SV PLASTOCHEM PVT.LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

349 HQ File :01/83/050/00006/AM20/ RLA File :31/83/040/00095/AM19/ Lic.No/Date:3110067360 01.04.2019 Defer Date:11.09.2019

Decision :D/L dt. 23.7.2019 to be issued by DPIIT. Reminder to be issued.

Case No.:7/2/83-ALC1/2019 Party Name:SV PLASTOCHEM PVT.LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

350 HQ File :01/83/050/00007/AM20/ RLA File :31/83/040/00106/AM19/ Lic.No/Date:3110067361 01.04.2019 Defer Date:11.09.2019

Decision :D/L dt. 23.7.2019 to be issued by DPIIT. Reminder to be issued

Case No.:8/2/83-ALC1/2019 Party Name:COROMANDEL INTERNATIONAL LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

351 HQ File :01/83/050/00008/AM20/ RLA File :03/94/040/01039/AM19/ Lic.No/Date:0310828073 02.04.2019 Defer Date:11.09.2019

Decision :Defer the case for examin. File with TE(DNM).

Case No.:11/2/83-ALC1/2019 Party Name:GLOBAL CALCIUM PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

352 HQ File :01/83/050/00011/AM20/ RLA File :07/24/040/00311/AM19/ Lic.No/Date:0710114739 02.04.2019 Defer Date:11.09.2019

Decision :Hard copy received defer the case.

Case No.:17/2/83-ALC1/2019 Party Name:K.PATEL CHEMOPHARMA PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

353 HQ File :01/83/050/00017/AM20/ RLA File :03/94/040/01065/AM19/ Lic.No/Date:0310828079 02.04.2019 Defer Date:11.09.2019

Decision :Defer the case for examin. File with TE(DNM)

Case No.:20/2/83-ALC1/2019 Party Name:GALAXY SURFACTANTS LTD., Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

354 HQ File :01/83/050/00020/AM20/ RLA File :03/94/040/01145/AM19/ Lic.No/Date:0310828099 02.04.2019 Defer Date:11.09.2019

Decision :Defer the case for examin. File with TE(SK).

Case No.:10/2/83-ALC1/2019 Party Name:INDOGULF CROPS SCIENCES LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status: Approved

HQ File :01/83/050/00010/AM20/ RLA File :05/23/040/00548/AM19/ Lic.No/Date:0510410131 03.04.2019 Defer Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:

355

Export Item	Qty	Import Item	Qty
Metalaxyl 5% GR	1 kg	Metalaxyl Tech 90%	0.0558kg
		Metalaxyl Tech 90%	

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms

Committee.

Case No.:16/2/83-ALC1/2019 Party Name:GARGI
HUTTENES ALBERTUS
PVT. LTD., Meet No/Date:4/83-
ALC1/2019 Status:Case
Deferred
356 HQ File RLA File Lic.No/Date:0310828125 Defer
:01/83/050/00016/AM20/ :03/94/040/00975/AM19/ 03.04.2019 Date:11.09.2019
Decision :Letter issued to firm. Hard Copy awaited

Case No.:18/2/83-ALC1/2019 Party Name:GOLDSTAB
ORGANICS PVT LTD Meet No/Date:4/83-
ALC1/2019 Status:Case
Deferred
357 HQ File RLA File Lic.No/Date:0310828143 Defer
:01/83/050/00018/AM20/ :03/94/040/01135/AM19/ 03.04.2019 Date:11.09.2019
Decision :Letter issued to firm. Hard Copy awaited

Case No.:19/2/83-ALC1/2019 Party Name:GALAXY
SURFACTANTS LTD., Meet No/Date:4/83-
ALC1/2019 Status:Case
Deferred
358 HQ File RLA File Lic.No/Date:0310828123 Defer
:01/83/050/00019/AM20/ :03/94/040/01144/AM19/ 03.04.2019 Date:11.09.2019
Decision :Defer the case for examin. File with TE(SK).

Case No.:22/2/83-ALC1/2019 Party Name:SUDEEP PHARMA PRIVATE LTD., Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

359 HQ File RLA File Lic.No/Date:3410045026 Defer
:01/83/050/00022/AM20/ :34/24/040/00304/AM19/ 04.04.2019 Date:11.09.2019

Decision :D/L dt. 30.8.2019 to be issued same on AA No 3410044748 dt. 11.12.2018

Case No.:9/2/83-ALC1/2019 Party Name:MEGHMANI ORGANICS LTD Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

360 HQ File RLA File Lic.No/Date:0810144924 Defer
:01/83/050/00009/AM20/ :08/24/040/00447/AM19/ 05.04.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited.

Case No.:25/2/83-ALC1/2019 Party Name:AGRISOL (INDIA) PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

361 HQ File RLA File Lic.No/Date:0910067378 Defer
:01/83/050/00025/AM20/ :09/24/040/00618/AM19/ 08.04.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:26/2/83-ALC1/2019 Party Name:UNITOP CHEMICALS PVT. LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

362 HQ File RLA File Lic.No/Date:0310828241 Defer
:01/83/050/00026/AM20/ :03/95/040/00022/AM20/ 09.04.2019 Date:11.09.2019

Decision :Defer the case for examin. File with TE(SK).

Case No.:27/2/83-ALC1/2019 Party Name:SV PLASTOCHEM PVT.LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

363 HQ File RLA File Lic.No/Date:3110067377 Defer
:01/83/050/00027/AM20/ :31/83/040/00030/AM19/ 10.04.2019 Date:11.09.2019

Decision :D/L dt. 29.7.2019 to be issued by DPIIT. Reminder to be issued

Case No.:28/2/83-ALC1/2019 Party Name:SV PLASTOCHEM PVT.LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

364 HQ File RLA File Lic.No/Date:3110067378 Defer
:01/83/050/00028/AM20/ :31/83/040/00103/AM18/ 10.04.2019 Date:11.09.2019

Decision :D/I. dt. 29.7.2019 to be issued by DPIIT. Reminder to be issued

Case No.:29/2/83-ALC1/2019 Party Name:GAYATRI COLOUR CHEM INDUSTRIES Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

365 HQ File RLA File Lic.No/Date:0810144990 Defer
:01/83/050/00029/AM20/ :08/24/040/00012/AM20/ 11.04.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:31/2/83-ALC1/2019 Party Name:COLOR MAX, Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

366 HQ File RLA File Lic.No/Date:3210078915 12.04.2019 Defer Date:11.09.2019
:01/83/050/00031/AM20/ :32/24/040/00064/AM19/

Decision :D/L reply received from the firm. File sent to TE(DNM)

Case No.:36/2/83-ALC1/2019 Party Name:PAYAL POLYPLAST PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

367 HQ File RLA File Lic.No/Date:0510410246 15.04.2019 Defer Date:11.09.2019
:01/83/050/00036/AM20/ :05/24/040/00010/AM20/

Decision :Hard copy received. file sent to DPIIT.

Case No.:41/2/83-ALC1/2019 Party Name:VIDHI SPECIALTY FOOD INGREDIENTS LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

368 HQ File RLA File Lic.No/Date:0310828341 15.04.2019 Defer Date:11.09.2019
:01/83/050/00041/AM20/ :03/95/040/01336/AM19/

Decision :Reply received from the firm. File sent to TE(DNM).

Case No.:35/2/83-ALC1/2019 Party Name:BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Approved

HQ File RLA File Lic.No/Date:0910067390 16.04.2019 Defer Date:14.08.2019
:01/83/050/00035/AM20/ :09/24/040/00657/AM19/

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import item	Qty
369 AZOXYSTROBIN TECHNICAL 98% MIN	1kg	O-CHLORO BENZYL CYANIDE	1.02kg
		TRIMETHYL ORTHOFORMATE	0.71kg
		4,6-DIHYDROXY PYRIMIDINE	0.624kg
		ORTHO-CYANOPHENOL	0.376kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:39/2/83-ALC1/2019 Party Name:RALLIS INDIA LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

370 HQ File RLA File
:01/83/050/00039/AM20/ :03/95/040/01242/AM19/ Lic.No/Date:0310828386 16.04.2019 Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited.

Case No.:40/2/83-ALC1/2019 Party Name:VASUDHA CHEMICALS PVT. LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

371 HQ File RLA File
:01/83/050/00040/AM20/ :03/95/040/00010/AM20/ Lic.No/Date:0310828394 16.04.2019 Defer Date:11.09.2019

Decision :Defer the case for examin. File to be sent TE(SK) Earlier the file was sent to DPIIT.

Case No.:42/2/83-ALC1/2019 Party Name:C.L.GUPTA EXPORTS LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Rejected

372 HQ File RLA File
:01/83/050/00042/AM20/ :29/24/040/00003/AM20/ Lic.No/Date:2910025394 16.04.2019 Defer Date:

Decision :The Committee considered the case as per agenda and decided D/L to be issued on 09.07.2019 and reminder dated 26.7.2019 to issue. Firm did not submit the reply. Hence the case is reject.

Case No.:43/2/83-ALC1/2019 Party Name:DEVHARSH INFOTECH PVT.LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

373 HQ File RLA File
:01/83/050/00043/AM20/ :03/94/040/01105/AM19/ Lic.No/Date:0310828439 22.04.2019 Defer Date:11.09.2019

Decision :Defer the case for examine. File with DPIIT

Case No.:44/2/83-ALC1/2019 Party Name:INSECTICIDES INDIA LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Approved

HQ File RLA File
:01/83/050/00044/AM20/ :03/94/040/00004/AM20/ Lic.No/Date:0310828478 23.04.2019 Defer Date:14.08.2019

374 **Decision** : The Committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Qty	Import Item	Qty
LAMBDA CYHALOTHRIN TECHNICAL 96% to 97% (W/W)	47690kg	LAMBDA CYHALOTHRIC ACID 99%	35481.40 kg

LAMBDA CYHALOTHRIN 5% EC	89419 Litre		
LAMBDA CYHALOTHRIN 2.5% EC	59613 Litre		

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:46/2/83-ALC1/2019 Party Name:INDOGULF CROPS SCIENCES LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Deffered and Re-indexed

375 HQ File :01/83/050/00046/AM20/ RLA File :05/23/040/00543/AM19/ Lic.No/Date:0510410335 23.04.2019 Defer Date:14.08.2019

Decision :

Case No.:48/2/83-ALC1/2019 Party Name:INDOGULF CROPS SCIENCES LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status: Approved

HQ File :01/83/050/00048/AM20/ RLA File :05/23/040/00590/AM19/ Lic.No/Date:0510410337 23.04.2019 Defer Date:14.08.2019

Decision : Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Qty	Import Item	Qty
GLYPHOSATE 41% SL GLYPHOSATE 41% SL	1 litre	GLYPHOSATE TECH 95% GLYPHOSATE TECH 95%	0.369 kg
		MONO ISO PROPYLE AMINE SALT 70% MONO ISO PROPYLE AMINE SALT 70%	0.175 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:58/2/83-ALC1/2019 Party Name:YASHO INDUSTRIES LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

377 HQ File :01/83/050/00058/AM20/ RLA File :03/95/040/00080/AM20/ Lic.No/Date:0310828553 24.04.2019 Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

	Case No.: 60/2/83-ALC1/2019	Party Name:INTERNATIONAL TRADERS.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
378	HQ File :01/83/050/00060/AM20/	RLA File :03/94/040/00032/AM20/	Lic.No/Date:0310828564 24.04.2019	Defer Date:11.09.2019

Decision :D/L to be issued by DPIIT and decided reminder to be issued

	Case No.: 61/2/83-ALC1/2019	Party Name: EVONIK CATALYSTS INDIA PRIVATE LIMITED.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
379	HQ File :01/83/050/00061/AM20/	RLA File :03/94/040/01113/AM19/	Lic.No/Date:0310828588 25.04.2019	Defer Date:11.09.2019

Decision :Defer the case. Reply awaited from RA Mumbai call a report under Chapter 15 is a AA in 4.07

	Case No.: 62/2/83-ALC1/2019	Party Name: YASHO INDUSTRIES LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
380	HQ File :01/83/050/00062/AM20/	RLA File :03/95/040/00082/AM20/	Lic.No/Date:0310828601 25.04.2019	Defer Date:11.09.2019

Decision :Defer the case for examine. File with TE(SK).

	Case No.: 54/4/83-ALC1/2019	Party Name: NOCIL LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
381	HQ File :01/83/050/00291/AM20/	RLA File :03/95/040/00044/AM20/	Lic.No/Date:0310828590 25.04.2019	Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited.

	Case No.: 63/2/83-ALC1/2019	Party Name: SYNDICATE EXPORTS P.LTD,	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
382	HQ File :01/83/050/00063/AM20/	RLA File :32/24/040/00006/AM20/	Lic.No/Date:3210078930 26.04.2019	Defer Date:11.09.2019

Decision :Defer the case want for comments from M/ Steel. Reminder to be issued on 6.9.2019.

	Case No.: 64/2/83-ALC1/2019	Party Name: SYNDICATE EXPORTS P.LTD,	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
383	HQ File :01/83/050/00064/AM20/	RLA File :32/24/040/00005/AM20/	Lic.No/Date:3210078931 26.04.2019	Defer Date:11.09.2019

Decision :Defer the case want for comments from M/ Steel. Reminder to be issued.

Case No.:51/4/83-ALC1/2019 Party Name:NOCIL LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

384 HQ File RLA File Lic.No/Date:0310828626 Defer
:01/83/050/00288/AM20/ :03/95/040/00045/AM20/ 26.04.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited.

Case No.:69/2/83-ALC1/2019 Party Name:SV PLASTOCHEM PVT.LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

385 HQ File RLA File Lic.No/Date:3110067400 Defer
:01/83/050/00069/AM20/ :31/83/040/00069/AM17/ 29.04.2019 Date:11.09.2019

Decision :D/L dt. issued on 29.7.2019 and decided to reminder to be issued.

Case No.:70/2/83-ALC1/2019 Party Name:SV PLASTOCHEM PVT.LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

386 HQ File RLA File Lic.No/Date:3110067401 Defer
:01/83/050/00070/AM20/ :31/83/040/00126/AM17/ 29.04.2019 Date:11.09.2019

Decision :D/L dt. issued on 29.7.2019 and decided to reminder to be issued.

Case No.:71/2/83-ALC1/2019 Party Name:MANMOHAN MINERALS & CHEMICALS PVT.LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

387 HQ File RLA File Lic.No/Date:5010002521 Defer
:01/83/050/00071/AM20/ :50/24/040/00035/AM19/ 29.04.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:77/2/83-ALC1/2019 Party Name:GIRDHARS INTERNATIONAL Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

388 HQ File RLA File Lic.No/Date:0510410428 Defer
:01/83/050/00077/AM20/ :05/23/040/00047/AM20/ 30.04.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:73/2/83-ALC1/2019 Party Name:RISHABH METAL AND CHEMICALS PVT LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

389

HQ File
:01/83/050/0073/AM20/

RLA File
:03/95/040/01300/AM19/

Lic.No/Date:0310828716 Defer
Dt. 01.05.2019 Date:11.09.2019

Decision :Deferred the case

Case No.:74/2/83-ALC1/2019 **Party Name:**KRISHNA
ANTIOXIDANTS PVT. LTD. **Meet No/Date:**4/83-
ALC1/2019 **Status:**Case
14.08.2019 **Deferred**

390 HQ File RLA File Lic.No/Date:0310828701 Defer
:01/83/050/00074/AM20/ :03/94/040/00035/AM20/ 01.05.2019 Date:11.09.2019

Decision :Hard copy received. File sent to TE(DNM)

Case No.:40/4/83-ALC1/2019 **Party Name:**AIMCO
PESTICIDES LIMITED **Meet No/Date:**4/83-
ALC1/2019 **Status:**
14.08.2019 **Approved**

HQ File RLA File Lic.No/Date:0310828704 Defer
:01/83/050/00277/AM20/ :03/94/040/00067/AM20/ 01.05.2019 Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:

391

Export Item	Qty	Import Item	Qty
TRICLOPYR BUTOXY ETHYL ESTER 32.1 % EC	1 Litre	NA-TCP 85% MIN	0.263kg
		2-BUTOXY ETHANOL (BUTYL CELLSOLVE)	0.151kg
		AROMATIC SOLVENT (SOLVENT C-9)	0.597kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:79/2/83-ALC1/2019 **Party Name:**SV
PLASTOCHEM PVT.LTD. **Meet No/Date:**4/83-
ALC1/2019 **Status:**Case
14.08.2019 **Deferred**

392 HQ File RLA File Lic.No/Date:3110067405 Defer
:01/83/050/00079/AM20/ :31/83/040/00014/AM20/ 02.05.2019 Date:11.09.2019

Decision :Dt. dt. 29.7.2019 to be issued and reminder to be issued

Case No.:78/2/83-ALC1/2019 **Party Name:**OREN
HYDROCARBONS
PRIVATE LIMITED **Meet No/Date:**4/83-
ALC1/2019 **Status:**Case
14.08.2019 **Deferred**

393 HQ File RLA File Lic.No/Date:0410165561 Defer
:01/83/050/00078/AM20/ :04/24/040/00022/AM20/ 03.05.2019 Date:11.09.2019

Decision :Defer the case for examin. File with TE(SK).

394	Case No.: 114/2/83-ALC1/2019 Party Name: APL METALS LIMITED Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/00087/AM20/ RLA File :02/24/040/00010/AM20/ Lic.No/Date: 0210209152 06.05.2019 Defer Date:11.09.2019
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Decision :Defer the case for examin by TE(SK)

395	Case No.: 109/2/83-ALC1/2019 Party Name: ARVIND LIMITED Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Approved HQ File :01/83/050/00082/AM20/ RLA File :08/24/040/00041/AM20/ Lic.No/Date: 0810145192 07.05.2019 Defer Date:14.08.2019
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Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47014/157/2019/TSW dt. 3.09.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

396	Case No.: 119/2/83-ALC1/2019 Party Name: MONTEX GLASS FIBRE IND PVT LTD Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/00092/AM20/ RLA File :03/95/040/01159/AM19/ Lic.No/Date: 0310828806 07.05.2019 Defer Date:11.09.2019
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Decision :Defer the case for examin by DPIIT

397	Case No.: 107/2/83-ALC1/2019 Party Name: MADHU HYDROCOLLOIDS PVT. LTD. Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/00080/AM20/ RLA File :08/24/040/00047/AM20/ Lic.No/Date: 0810145206 08.05.2019 Defer Date:11.09.2019
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Decision :Letter issued to firm. Hard Copy awaited.

398	Case No.: 117/2/83-ALC1/2019 Party Name: SUKASO CERACOLORS PVT LTD Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/00090/AM20/ RLA File :09/24/040/00050/AM20/ Lic.No/Date: 0910067454 08.05.2019 Defer Date:11.09.2019
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Decision :Letter issued to firm. Hard Copy awaited

399	Case No.: 118/2/83-ALC1/2019 Party Name: VIKING SPIRITS Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Transferred to Concerned RA
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HQ File :01/83/050/00091/AM20/	RLA File :06/24/040/00011/AM20/	Lic.No/Date:0610039182 08.05.2019	Defer Date:14.08.2019
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Decision : The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2019-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.

Case No.:123/2/83- ALC1/2019	Party Name:INDOGULF CROPSCIENCES LIMITED	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
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400 HQ File :01/83/050/00096/AM20/	RLA File :05/23/040/00034/AM20/	Lic.No/Date:0510410527 08.05.2019	Defer Date:11.09.2019
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Decision : Letter issued to firm. Hard Copy awaited.

Case No.:112/2/83- ALC1/2019	Party Name:MATANGI INDUSTRIES LLP	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status: Approved
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401 HQ File :01/83/050/00085/AM20/	RLA File :08/24/040/00382/AM19/	Lic.No/Date:0810145257 10.05.2019	Defer Date:14.08.2019
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Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.

Case No.:42/4/83-ALC1/2019	Party Name:GSP CROP SCIENCE PVT. LTD.	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Rejected
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402 HQ File :01/83/050/00279/AM20/	RLA File :08/24/040/00043/AM20/	Lic.No/Date:0810145238 10.05.2019	Defer Date:
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Decision : Letter issued to firm. Hard Copy awaited

Case No.:144/2/83- ALC1/2019	Party Name:UNIQUE INDUSTRIES	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
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403 HQ File :01/83/050/00117/AM20/	RLA File :24/24/040/00065/AM19/	Lic.No/Date:2410042748 13.05.2019	Defer Date:11.09.2019
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Decision : Hard copy received. File sent to DPIIT.

Case No.:125/2/83- ALC1/2019	Party Name:LINCON POLYMERS PVT. LTD.	Meet No/Date:4/83- ALC1/2019 14.08.2019	Status:Case Deferred
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404 HQ File :01/83/050/00098/AM20/	RLA File :08/24/040/00052/AM20/	Lic.No/Date:0810145272 14.05.2019	Defer Date:11.09.2019
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Decision : D/L dt. 29.7.2019 to be issue and reminder to be issued. File with DPIIT

Case No.: 134/2/83- ALC1/2019	Party Name: JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
405 HQ File :01/83/050/00107/AM20/	RLA File :06/24/040/00012/AM20/	Lic.No/Date:0610039191 14.05.2019	Defer Date:11.09.2019

Decision : D/L reply 1.8.2019 received from the firm. File with TE(SK).

Case No.: 136/2/83- ALC1/2019	Party Name: LUBRIKOTE SPECIALITIES PVT.LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
406 HQ File :01/83/050/00109/AM20/	RLA File :03/95/040/00124/AM20/	Lic.No/Date:0310828999 14.05.2019	Defer Date:11.09.2019

Decision : D/L dt. 31.7.2019 to be issue and reminder to be issued.

Case No.: 138/2/83- ALC1/2019	Party Name: CUPRO TUBES ENTERPRISES PVT. LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
407 HQ File :01/83/050/00111/AM20/	RLA File :03/94/040/00110/AM20/	Lic.No/Date:0310829018 14.05.2019	Defer Date:11.09.2019

Decision : D/L dt. 31.7.2019 to be issue and reminder to be issued.

Case No.: 139/2/83- ALC1/2019	Party Name: INDIA GLYCOLS LTD	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
408 HQ File :01/83/050/00112/AM20/	RLA File :05/23/040/00066/AM20/	Lic.No/Date:0510410588 14.05.2019	Defer Date:11.09.2019

Decision : Defer the case for examine. File with TE(SK).

Case No.: 140/2/83- ALC1/2019	Party Name: INDOGULF CROPSCIENCES LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Deferred
409 HQ File :01/83/050/00113/AM20/	RLA File :05/23/040/00060/AM20/	Lic.No/Date:0510410574 14.05.2019	Defer Date:9.10.2019

Decision : Defer the case for. File with TE(DNM).

Case No.:95/3/83-ALC1/2019 Party Name:GSP CROP
SCIENCE PVT. LTD.

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:
Approved

HQ File
:01/83/050/00214/AM20/

RLA File
:08/24/040/00050/AM20/

Lic.No/Date:0810145273 Defer
14.05.2019 Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:

Export Item	Qty	Import Item	Qty
TEBUCONAZOLE TECHNICAL 98% MIN.	1 kg	1-(4- CHLOROPHENYL)-4, 4-DIMETHYL- PANTANE-3-ONE (DIEPENTANE)	0.850 kg
		1, 2, 4-TRIAZOLE	0.30 kg
		DIMETHYL SULFIDE	0.16 kg
		METHYL CYCLO HEXANE This authorisation has been issued under para 4.7 of H.B. for fixation of norms by NC., New Delhi	0.118 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:129/2/83-
ALC1/2019

Party Name:MATANGI
INDUSTRIES LLP

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:
Approved

411 HQ File
:01/83/050/00102/AM20/

RLA File
:08/24/040/00048/AM19/

Lic.No/Date:0810145286 Defer
15.05.2019 Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.

Case No.:130/2/83-
ALC1/2019

Party Name:MATANGI
INDUSTRIES LLP

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:
Approved

412 HQ File
:01/83/050/00103/AM20/

RLA File
:08/24/040/00376/AM18/

Lic.No/Date:0810145287 Defer
15.05.2019 Date:14.8.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for

	Case No.: 131/2/83-ALC1/2019	Party Name: MATANGI INDUSTRIES LLP	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Approved
413	HQ File :01/83/050/00104/AM20/	RLA File :08/24/040/00371/AM18/	Lic.No/Date:0810145288 15.05.2019	Defer Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.

	Case No.: 132/2/83-ALC1/2019	Party Name: GEM POLYTECH INDUSTRIES PVT.LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Rejected
414	HQ File :01/83/050/00105/AM20/	RLA File :02/24/040/00016/AM20/	Lic.No/Date:0210209165 15.05.2019	Defer Date:

Decision : The Committee considered the case as per agenda and decided D/L to be issued on 01.07.2019 and reminder dated 26.7.2019 to issue. Firm did not submit the reply. Hence the case is reject.

	Case No.: 135/2/83-ALC1/2019	Party Name: SRI AYYAPPAN FINE ARTS	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
415	HQ File :01/83/050/00108/AM20/	RLA File :35/24/040/00006/AM20/	Lic.No/Date:3510045538 15.05.2019	Defer Date:11.09.2019

Decision : D/L. dt. 29.7.2019 to be issue and reminder to be issued.

	Case No.: 142/2/83-ALC1/2019	Party Name: SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
416	HQ File :01/83/050/00115/AM20/	RLA File :31/83/040/00024/AM20/	Lic.No/Date:3110067420 16.05.2019	Defer Date:11.09.2019

Decision : Letter issued to firm. Hard Copy awaited.

	Case No.: 143/2/83-ALC1/2019	Party Name: SUDARSHAN CHEMICAL INDUSTRIES LTD	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
417	HQ File :01/83/050/00116/AM20/	RLA File :31/83/040/00023/AM20/	Lic.No/Date:3110067421 16.05.2019	Defer Date:11.09.2019

Decision : Letter issued to firm. Hard Copy awaited

418	Case No.: 146/2/83-ALC1/2019	Party Name: CALLISONS FLAVORS (INDIA) PRIVATE LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
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HQ File :01/83/050/00119/AM20/	RLA File :31/83/040/00020/AM20/	Lic.No/Date:3110067426 17.05.2019	Defer Date:11.09.2019
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Decision :defer the case and examin by TE(SK)

Case No.: 1/3/83-ALC1/2019	Party Name: ATUL LIMITED,	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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419 HQ File :01/83/050/00120/AM20/	RLA File :08/24/040/00048/AM20/	Lic.No/Date:0810145311 21.05.2019	Defer Date:11.09.2019
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Decision :Defer the case and examin the case by DPIIT.

Case No.: 10/3/83-ALC1/2019	Party Name: JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD.	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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420 HQ File :01/83/050/00129/AM20/	RLA File :03/94/040/00111/AM20/	Lic.No/Date:0310829148 21.05.2019	Defer Date:11.09.2019
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Decision :D/L dt. 5.8.2019 to be issue and reminder to be issued.

Case No.: 12/3/83-ALC1/2019	Party Name: SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Approved
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421 HQ File :01/83/050/00131/AM20/	RLA File :05/24/040/00106/AM20/	Lic.No/Date:0510410656 22.05.2019	Defer Date:14.08.2019
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Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.

Case No.: 13/3/83-ALC1/2019	Party Name: SHIVTEK INDUSTRIES PRIVATE LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status :Approved
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422 HQ File :01/83/050/00132/AM20/	RLA File :05/24/040/00105/AM20/	Lic.No/Date:0510410657 22.05.2019	Defer Date:14.08.2019
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Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.

Case No.: 14/3/83-ALC1/2019	Party Name: SUPERLITE JOINTINGS PRIVATE LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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423 HQ File :01/83/050/00133/AM20/	RLA File :05/24/040/00107/AM20/	Lic.No/Date:0510410655 22.05.2019	Defer Date:11.09.2019
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Decision :Defer the case and file sent to DPIIT.

Case No.: 3/3/83-ALC1/2019	Party Name: CROWN DECOR PRIVATE LIMITED	Meet No/Date: 4/83- ALC1/2019 14.08.2019	Status: Case Deferred
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424 HQ File	RLA File	Lic.No/Date:0810145345	Defer
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:01/83/050/00122/AM20/ :08/24/040/00030/AM20/ 23.05.2019 Date:11.09.2019

Decision :Defer the case and file sent to DPIIT.

Case No.:4/3/83-ALC1/2019 **Party Name:**CROWN DECOR PRIVATE LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

425 HQ File :01/83/050/00123/AM20/ RLA File :08/24/040/00033/AM20/ Lic.No/Date:0810145346 23.05.2019 Defer Date:11.09.2019

Decision :Defer the case and file sent to DPIIT.

Case No.:5/3/83-ALC1/2019 **Party Name:**ALFA INDUSTRIES, **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

426 HQ File :01/83/050/00124/AM20/ RLA File :08/24/040/00064/AM20/ Lic.No/Date:0810145344 23.05.2019 Defer Date:11.09.2019

Decision :Defer the case. D/L dt. 20.8.2019 to be issue and reminder dt.6.9.2019 to be issued.

Case No.:7/3/83-ALC1/2019 **Party Name:**MATANGI INDUSTRIES LLP **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

427 HQ File :01/83/050/00126/AM20/ RLA File :08/24/040/00408/AM19/ Lic.No/Date:0810145347 23.05.2019 Defer Date:11.09.2019

Decision :Defer the case. D/L dt. 31.7.2019 to be issue and reminder to be issued.

Case No.:17/3/83-ALC1/2019 **Party Name:**PAYAL POLYPLAST PRIVATE LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

428 HQ File :01/83/050/00136/AM20/ RLA File :05/24/040/00098/AM20/ Lic.No/Date:0510410690 24.05.2019 Defer Date:11.09.2019

Decision :Hard copy received to be sent DPIIT.

Case No.:19/3/83-ALC1/2019 **Party Name:**INDOGULF CROPS SCIENCES LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

429 HQ File :01/83/050/00138/AM20/ RLA File :05/23/040/00091/AM20/ Lic.No/Date:0510410721 27.05.2019 Defer Date:11.09.2019

Decision :D/L dt. 19.8.2019 to be issue and reminder to be issued.

Case No.:26/3/83-ALC1/2019 **Party Name:**INDOTAN CHEMICALS LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Approved

430 HQ File :01/83/050/00145/AM20/ RLA File :02/24/040/00018/AM20/ Lic.No/Date:0210209195 27.05.2019 Defer Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to

ratify the norms as earlier M/No. 3/83 dt. 10.7.2019.

Case No.:21/3/83-
ALC1/2019

Party Name:PARIJAT
INDUSTRIES (INDIA)
PVT.LTD.

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

431

HQ File
:01/83/050/00140/AM20/

RLA File
:05/24/040/00092/AM20/

Lic.No/Date:0510410752
28.05.2019

Defer
Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:22/3/83-ALC1/2019 Party Name:UPL LTD.

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:
Approved

HQ File
:01/83/050/00141/AM20/

RLA File
:03/95/040/00005/AM20/

Lic.No/Date:0310829288
28.05.2019

Defer
Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:

432

Export Item	Qty	Import Item	Qty
Acephate 97% UP OR WG OR DF	1 kg	O, O-Dimethyl Phosphoramido Thioate (DMPAT 95% Min.)	0.970kg
		Methylene Dichloride	0.043 kg
		Acetic Anhydride	0.715 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:27/3/83-ALC1/2019 Party Name:WILLOWOOD
CHEMICALS PVT LTD

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

433

HQ File
:01/83/050/00146/AM20/

RLA File
:02/24/040/00150/AM19/

Lic.No/Date:0210209197
28.05.2019

Defer
Date:11.09.2019

Decision :Hard copy received. File sent to TE(DNM).

Case No.:28/3/83-ALC1/2019 Party Name:WILLOWOOD
CHEMICALS PVT LTD

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

434

HQ File
:01/83/050/00147/AM20/

RLA File
:02/24/040/00165/AM19/

Lic.No/Date:0210209198
28.05.2019

Defer
Date:11.09.2019

Decision :Hard copy received. File sent to TE(DNM)

435	Case No.: 29/3/83-ALC1/2019 Party Name: NOVEL TISSUES PVT LTD Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/00148/AM20/ RLA File :07/24/040/00010/AM20/ Lic.No/Date: 0710114972 28.05.2019 Defer Date:11.09.2019
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Decision :Defer the case examine by DPIIT.

436	Case No.: 24/3/83-ALC1/2019 Party Name: PYROTEK INDIA PRIVATE LIMITED Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/00143/AM20/ RLA File :31/83/040/00036/AM20/ Lic.No/Date: 3110067431 29.05.2019 Defer Date:11.09.2019
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Decision :Hard copy received. File to be sent to DPIIT.

437	Case No.: 25/3/83-ALC1/2019 Party Name: PYROTEK INDIA PRIVATE LIMITED Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/00144/AM20/ RLA File :31/83/040/00037/AM20/ Lic.No/Date: 3110067432 29.05.2019 Defer Date:11.09.2019
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Decision :Hard copy received. File to be sent to DPIIT.

438	Case No.: 30/3/83-ALC1/2019 Party Name: SETCO CHEMICALS (I) PVT.LTD. Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/00149/AM20/ RLA File :03/95/040/00202/AM20/ Lic.No/Date: 0310829345 30.05.2019 Defer Date:11.09.2019
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Decision :Letter issued to firm. Hard Copy awaited.

439	Case No.: 31/3/83-ALC1/2019 Party Name: SETCO CHEMICALS (I) PVT.LTD. Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/00150/AM20/ RLA File :03/95/040/00203/AM20/ Lic.No/Date: 0310829347 30.05.2019 Defer Date:11.09.2019
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Decision :Letter issued to firm. Hard Copy awaited

440	Case No.: 32/3/83-ALC1/2019 Party Name: SHITAL INDUSTRIES PVT LTD Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/00151/AM20/ RLA File :08/24/040/00057/AM20/ Lic.No/Date: 0810145412 30.05.2019 Defer Date:11.09.2019
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Decision :Hard copy received. File sent to DPIIT.

441	Case No.: 34/3/83-ALC1/2019 Party Name: SWATI MENTHOL & ALLIED CHEMICALS LTD., Meet No/Date: 4/83-ALC1/2019 14.08.2019 Status: Case Deferred HQ File :01/83/050/00153/AM20/ RLA File :29/24/040/00005/AM20/ Lic.No/Date: 2910025404 31.05.2019 Defer Date:11.09.2019
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Decision :Letter issued to firm. Hard Copy awaited.

Case No.:35/3/83-ALC1/2019 Party Name:HIMADRI SPECIALITY CHEMICAL LTD Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

442 HQ File RLA File Lic.No/Date:0210209216 Defer
:01/83/050/00154/AM20/ :02/24/040/00026/AM20/ 03.06.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:36/3/83-ALC1/2019 Party Name:COLOUR CHROMES PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

443 HQ File RLA File Lic.No/Date:0210209217 Defer
:01/83/050/00155/AM20/ :02/24/040/00025/AM20/ 03.06.2019 Date:11.09.2019

Decision :Defer the case and file to sent DPIIT.

Case No.:40/3/83-ALC1/2019 Party Name:AJIT INDUSTRIES PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

444 HQ File RLA File Lic.No/Date:0510410800 Defer
:01/83/050/00159/AM20/ :05/23/040/00089/AM20/ 03.06.2019 Date:11.09.2019

Decision :Defer the case and File to be sent to DPIIT.

Case No.:41/3/83-ALC1/2019 Party Name:KRISHNA ANTIOXIDANT'S PVT. LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Approved

HQ File RLA File Lic.No/Date:0310829385 Defer
:01/83/050/00160/AM20/ :03/94/040/00152/AM20/ 03.06.2019 Date:14.08.2019

Decision : The committee considered as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
445 LUBRICATING OIL ADDITIVE FATTY ALCOHOL (C12-C18) TERPOLYMER IN BASE OIL WITH 50% NON VOLATILE MATTER. SOLID CONTENT 50%. BASE OIL CONTENT 50%	1 kg	STYRENE	0.0823kg
		MALEIC ANHYDRIDE	0.0775 kg
		FATTY ALCOHOL (C12-C18)	0.348 kg
		RELEVANT BASE OIL	0.500kg

Case No.:43/3/83-ALC1/2019 Party Name:EAGLE PRESS PRIVATE LIMITED, Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

446 HQ File :01/83/050/00162/AM20/ RLA File :04/24/040/00047/AM20/ Lic.No/Date:0410165670 03.06.2019 Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:44/3/83-ALC1/2019 Party Name:VIKAS ECOTECH LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

447 HQ File :01/83/050/00163/AM20/ RLA File :05/24/040/00122/AM20/ Lic.No/Date:0510410811 04.06.2019 Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:45/3/83-ALC1/2019 Party Name:GRASIM INDUSTRIES LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

448 HQ File :01/83/050/00164/AM20/ RLA File :34/24/040/00070/AM20/ Lic.No/Date:3410045190 04.06.2019 Defer Date:11.09.2019

Decision :Hard copy received. File sent to TE(SK).

Case No.:46/3/83-ALC1/2019 Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

449 HQ File :01/83/050/00165/AM20/ RLA File :05/24/040/00126/AM20/ Lic.No/Date:0510410823 06.06.2019 Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:47/3/83-ALC1/2019 Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

450 HQ File :01/83/050/00166/AM20/ RLA File :05/24/040/00138/AM20/ Lic.No/Date:0510410834 06.06.2019 Defer Date:11.09.2019

Decision :Defer the case for exam by TE(DNM).

Case No.:48/3/83-ALC1/2019 Party Name :KRISHNA ANTIOXIDANTS PVT. LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status: Approved

451 HQ File :01/83/050/00167/AM20/ RLA File :03/94/040/00190/AM20/ Lic.No/Date:0310829456 06.06.2019 Defer Date:14.08.2019

Decision :

Export Item	Qty	Import Item	Qty
POLYMERIC COAGULANT (50%	1 kg	EPICHLOROHYDRIN	0.336 kg

ACTIVE) [CPA 700]			
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Case No.:49/3/83-ALC1/2019 Party Name:KRISHNA ANTIOXIDANTS PVT. LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status :Approved

HQ File :01/83/050/00168/AM20/ RLA File :03/94/040/00191/AM20/ Lic.No/Date:0310829458 06.06.2019 Defer Date:14.08.2019

Decision :

452	Export Item	Qty	Import Item	Qty
	PARAFFIN INHIBITOR U8418	1 kg	STYRENE	0.0634kg
			MALEIC ANHYDRIDE	0.0597kg
			FATTY ALCOHOLS [BEHENYL ALCOHOL (C-22)]	0.2683kg
			MIX XYLENE	0.05143kg

Case No.:50/3/83-ALC1/2019 Party Name:STIC-ON PAPERS PVT LTD Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

453 HQ File :01/83/050/00169/AM20/ RLA File :09/24/040/00108/AM20/ Lic.No/Date:0910067634 06.06.2019 Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited.

Case No.:52/3/83-ALC1/2019 Party Name:SYNDICATE EXPORTS PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

454 HQ File :01/83/050/00171/AM20/ RLA File :32/24/040/00020/AM20/ Lic.No/Date:3210078988 07.06.2019 Defer Date:11.09.2019

Decision :Defer the case want comments from M/Steel. Reminder to be issued

Case No.:54/3/83-ALC1/2019 Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

455 HQ File :01/83/050/00173/AM20/ RLA File :05/24/040/00141/AM20/ Lic.No/Date:0510410856 07.06.2019 Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited.

Case No.:55/3/83-ALC1/2019 Party Name:INDOGULF CROPSCIENCES LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status: Case Approved

456 HQ File :01/83/050/00174/AM20/ RLA File :05/23/040/00102/AM20/ Lic.No/Date:0510410854 07.06.2019 Defer Date:14.08.2019

Decision :

Export Item	Qty	Import Item	Qty
GLYPHOSATE 41% SL GLYPHOSATE 41% SL	1 litre	GLYPHOSATE TECH 95% GLYPHOSATE TECH 95%	0.369kg
		MONO ISO PROPYLE AMINE SALT 70% MONO ISO PROPYLE AMINE SALT 70%	0.175kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:58/3/83-ALC1/2019 **Party Name:**FIRE SAFETY DEVICES PVT. LTD. **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

457 HQ File :01/83/050/00177/AM20/ RLA File :05/23/040/00095/AM20/ Lic.No/Date:0510410878 11.06.2019 Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:59/3/83-ALC1/2019 **Party Name:**INDOGULF CROPS SCIENCES LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Approved

HQ File :01/83/050/00178/AM20/ RLA File :05/23/040/00107/AM20/ Lic.No/Date:0510410906 12.06.2019 Defer Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:

458	Export item	Qty	Import Item	Qty
	DELTAMETHRIN 0.72+BUPROFEZIN 5.65%EC W/L DELTAMETHRIN 0.72+BUPROFEZIN 5.65% EC W/L	1 Litre	BUPROFEZIN TECH 96% BUPROFEZIN TECH 96%	0.059 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:60/3/83-ALC1/2019 **Party Name:**INDOGULF CROPS SCIENCES LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

459 HQ File :01/83/050/00179/AM20/ RLA File :05/23/040/00106/AM20/ Lic.No/Date:0510410907 12.06.2019 Defer Date:11.09.2019

Decision :Defer the case. D/L dt. 19.8.2019 to be issue. Reminder to be issued

Case No.:62/3/83-ALC1/2019 Party Name:ASTEC
LIFESCIENCES LTD., Meet No/Date:4/83-
ALC1/2019 Status:Case
Deferred
14.08.2019
460 HQ File RLA File Lic.No/Date:0310829580 Defer
:01/83/050/00181/AM20/ :03/94/040/00159/AM20/ 12.06.2019 Date:11.09.2019

Decision :Defer the case for examin. File with TE(DNM)

Case No.:63/3/83-ALC1/2019 Party Name:AJIT
INDUSTRIES PRIVATE LIMITED Meet No/Date:4/83-
ALC1/2019 Status:Case
Deferred
14.08.2019
461 HQ File RLA File Lic.No/Date:0510410913 Defer
:01/83/050/00182/AM20/ :05/23/040/00112/AM20/ 12.06.2019 Date:11.09.2019

Decision :Defer the case for examin by DPIIT.

Case No.:65/3/83-ALC1/2019 Party Name:INDOGULF
CROPSCIENCES LIMITED Meet No/Date:4/83-
ALC1/2019 Status:
Approved
14.08.2019
HQ File RLA File Lic.No/Date:0510410926 Defer
:01/83/050/00184/AM20/ :05/23/040/00116/AM20/ 13.06.2019 Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under

462

Export Item	Qty	Import Item	Qty
Lambda cyhalothrin technical 96-98%	1kg	Lambda acid 99%	0.668kg
Lambda cyhalothrin technical 96-98%		Lambda acid 99%	

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:67/3/83-ALC1/2019 Party Name:MALABAR
EQUIPMENTS AND GENERAL TRADERS PVT Meet No/Date:4/83-
ALC1/2019 Status:Case
Deferred
14.08.2019
463 HQ File RLA File Lic.No/Date:1010060206 Defer
:01/83/050/00186/AM20/ :10/24/040/00019/AM20/ 14.06.2019 Date:11.09.2019

Decision :Defer the case for examine by DPIIT.

Case No.:69/3/83-ALC1/2019 **Party Name:**AGRISOL (INDIA) PRIVATE LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

464 HQ File :01/83/050/00188/AM20/ RLA File :66/24/040/00002/AM20/ Lic.No/Date:6610000034 17.06.2019 Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:94/3/83-ALC1/2019 **Party Name:**SMI COATED PRODUCTS PVT. LTD. **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Approved

HQ File :01/83/050/00213/AM20/ RLA File :03/95/040/00241/AM20/ Lic.No/Date:0310829723 17.06.2019 Defer Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:

Export item	Qty	Import Item	Qty
465 Self Adhesive Paper (146 gsm +/- 10%) (Containing vellum paper)	1500000sq meter	Vellum Paper (68 gsm +/- 10%)	1560000sq meter
		Adhesive (100% Solid) (Rubber Based Hot melt)	30000 kg
		Glassine Paper (60 gsm +/- 10%)	1560000 sq meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:70/3/83-ALC1/2019 **Party Name:**BHAGIRADHA CHEMICALS & INDUSTRIES LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Deferred

466 HQ File :01/83/050/00189/AM20/ RLA File :09/24/040/00135/AM20/ Lic.No/Date:0910067675 18.06.2019 Defer Date:9.10.2019

Decision : The Committee considered the case as per agenda and decided to deferred the case for 9.10.2019.

Case No.:71/3/83-ALC1/2019 **Party Name:**AVH PRIVATE LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

467 HQ File :01/83/050/00190/AM20/ RLA File :03/94/040/00154/AM20/ Lic.No/Date:0310829753 18.06.2019 Defer Date:11.09.2019

Decision :Hard copy received. File sent to DPIIT,

Case No.:93/3/83-ALC1/2019 Party Name:SMI COATED PRODUCTS PVT. LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status: Approved

HQ File :01/83/050/00212/AM20/ RLA File :03/95/040/00244/AM20/ Lic.No/Date:0310829754 18.06.2019 Defer Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import Item	Qty
468 Self Adhesive Paper (158 gsm +/- 10%) (Containing One Side Coated Paper)	6000000sq meter	One Side Coated Paper (C1S paper) 80 gsm +/- 10%	6240000sq meter
		Adhesive (100% Solid) (Rubber Based Hot melt)	120000 kg
		Glassine Paper (60 gsm +/- 10%)	6240000 sq meter

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:72/3/83-ALC1/2019 Party Name:KRISHNA ANTIOXIDANTS PVT. LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status: Approved

HQ File :01/83/050/00191/AM20/ RLA File :03/94/040/00227/AM20/ Lic.No/Date:0310829763 19.06.2019 Defer Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:

Export item	Qty	Import Item	Qty
469 ORGANIC SURFACE ACTIVE AGENT [CRISTOL OSAA-2] 81% Active (Alkoxyalted Phenolic Resin 81% Active)	1 kg	ETHYLENE OXIDE	0.412 kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:73/3/83-ALC1/2019 Party Name:SALASAR LAMINATES LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

470 HQ File :01/83/050/00192/AM20/ RLA File :08/24/040/00354/AM19/ Lic.No/Date:0810145539 19.06.2019 Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

471 Case No.:74/3/83-ALC1/2019 Party Name:SALASAR LAMINATES LIMITED Meet No/Date:4/83-ALC1/2019 Status:Case Deferred

14.08.2019
 HQ File RLA File Lic.No/Date:0810145540 Defer
 :01/83/050/00193/AM20/ :08/24/040/00356/AM19/ 19.06.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited.

Case No.:75/3/83-ALC1/2019 **Party Name:**SALASAR LAMINATES LIMITED **Meet No/Date:**4/83-ALC1/2019 **Status:**Case Deferred
 14.08.2019
 472 HQ File RLA File Lic.No/Date:0810145541 Defer
 :01/83/050/00194/AM20/ :08/24/040/00423/AM19/ 19.06.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:76/3/83-ALC1/2019 **Party Name:**FG GLASS INDUSTRIES PVT. LTD. **Meet No/Date:**4/83-ALC1/2019 **Status:**Approved
 14.08.2019
 HQ File RLA File Lic.No/Date:0310829802 Defer
 :01/83/050/00195/AM20/ :03/94/040/00213/AM20/ 20.06.2019 Date:14.08.2019

Decision : The committee considered the case as per agenda and decided to ratify the norms based on the written recommendation of Deptt. of IPP vide their U.O. No. P-47011/216/2019/TSW dt. 09.08.2019 uploaded alongwith these minutes of as applied by the firm whichever is less under para 4.07 of HBP Vol.1. The letter signed by Technical Authority have been placed at the end on this document (Page No

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:78/3/83-ALC1/2019 **Party Name:**KLJ ORGANIC LTD **Meet No/Date:**4/83-ALC1/2019 **Status:**Approved
 14.08.2019
 HQ File RLA File Lic.No/Date:0510411000 Defer
 :01/83/050/00197/AM20/ :05/23/040/00117/AM20/ 20.06.2019 Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:

474	Export item	Qty	Import Item	Qty
	CHLORINATED PARAFFIN (K)	1KG	LINEAR ALPHA OLEFINS (C14-C18)	0.495kg
	(CHLORINE CONTENT 56%-60%) (PACKED IN 755 NOS. OF HM-HDPE DRUMS MADE OF HDPE GRANULES (6,417.500 KGS. WITHOUT WASTAGE))(EACH DRUM SHALL WEIGHT 8.5 KG AND		CHLORINE	1.14kg
			HDPE GRANULES (TOTAL WEIGHT = 6,738.375 KGS.)	As per General Policy for Packing Material of H.B. Procedure Vol II.

STORAGE CAPACITY 265.000 KGS.)			
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Case No.:79/3/83-ALC1/2019 Party Name:KRISHI RASAYAN Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

475 HQ File :01/83/050/00198/AM20/ RLA File :02/24/040/00045/AM20/ Lic.No/Date:0210209274 20.06.2019 Defer Date:11.09.2019

Decision :D/L reply by the firm. File sent to TE(DNM)

Case No.:80/3/83-ALC1/2019 Party Name:KRISHI RASAYAN Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

476 HQ File :01/83/050/00199/AM20/ RLA File :02/24/040/00046/AM20/ Lic.No/Date:0210209275 20.06.2019 Defer Date:11.09.2019

Decision :D/L reply received. File sent to TE(DNM)

Case No.:85/3/83-ALC1/2019 Party Name:MARUTI MICA Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

477 HQ File :01/83/050/00204/AM20/ RLA File :24/24/040/00012/AM20/ Lic.No/Date:2410042788 20.06.2019 Defer Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:81/3/83-ALC1/2019 Party Name:SPAK ORGOCHEM (INDIA) PVT. LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Rejected

478 HQ File :01/83/050/00200/AM20/ RLA File :03/95/040/00855/AM18/ Lic.No/Date:0310829825 21.06.2019 Defer Date:

Decision :The Committee considered case as per agenda and decided that the item same approved earlier M/No, 2/19 dt. 30.5.2019 under para 4.06. Hence the case is withdrawn.

Case No.:82/3/83-ALC1/2019 Party Name:CLARIANT CHEMICALS [INDIA] LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

479 HQ File :01/83/050/00201/AM20/ RLA File :03/94/040/00232/AM20/ Lic.No/Date:0310829835 21.06.2019 Defer Date:11.09.2019

Decision :D/L dt. 7.8.2019 to be issue and reminder to be issued.

Case No.:83/3/83-ALC1/2019 Party Name:UNITOP CHEMICALS PVT. LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

480 HQ File :01/83/050/00202/AM20/ RLA File :03/95/040/00248/AM20/ Lic.No/Date:0310829836 21.06.2019 Defer Date:11.09.2019

Decision :Defer the case for examine by TE(SK)

Case No.:84/3/83-ALC1/2019 Party Name:CLARIANT
CHEMICALS [INDIA] LTD. Meet No/Date:4/83-
ALC1/2019 Status:Case
14.08.2019 Deferred

481 HQ File RLA File Lic.No/Date:0310829837 Defer
:01/83/050/00203/AM20/ :03/94/040/00233/AM20/ 21.06.2019 Date:11.09.2019

Decision :D/L dt. 7.8.2019 to be issue and reminder to be issued.

Case No.:88/3/83-ALC1/2019 Party Name:CALLISONS
FLAVORS (INDIA)
PRIVATE LIMITED Meet No/Date:4/83-
ALC1/2019 Status:Case
14.08.2019 Deferred

482 HQ File RLA File Lic.No/Date:3110067450 Defer
:01/83/050/00207/AM20/ :31/83/040/00029/AM20/ 21.06.2019 Date:11.09.2019

Decision :D/L dt. 31.7.2019 to be issue and reminder to be issued.

Case No.:86/3/83-ALC1/2019 Party Name:GOLDSTAB
ORGANICS PVT LTD Meet No/Date:4/83-
ALC1/2019 Status:Case
14.08.2019 Deferred

483 HQ File RLA File Lic.No/Date:0310829871 Defer
:01/83/050/00205/AM20/ :03/94/040/00138/AM20/ 24.06.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:90/3/83-ALC1/2019 Party Name:KRISHI
RASAYAN Meet No/Date:4/83-
ALC1/2019 Status:Case
14.08.2019 Deferred

484 HQ File RLA File Lic.No/Date:0210209279 Defer
:01/83/050/00209/AM20/ :02/24/040/00050/AM20/ 24.06.2019 Date:11.09.2019

Decision :D/L dt 7.8.2019 reply received from the firm. File sent to TE(DNM)

Case No.:91/3/83-ALC1/2019 Party Name:INDIA
PESTICIDES LIMITED, Meet No/Date:4/83-
ALC1/2019 Status:Case
14.08.2019 Deferred

485 HQ File RLA File Lic.No/Date:0610039210 Defer
:01/83/050/00210/AM20/ :06/24/040/00015/AM20/ 24.06.2019 Date:11.09.2019

Decision :Hard copy received from the firm. File sent to TE(DNM)

Case No.:99/3/83-ALC1/2019 Party Name:GIRDHARS
INTERNATIONAL Meet No/Date:4/83-
ALC1/2019 Status:Case
14.08.2019 Deferred

486 HQ File RLA File Lic.No/Date:0510411044 Defer
:01/83/050/00218/AM20/ :05/23/040/00123/AM20/ 25.06.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:100/3/83-ALC1/2019 Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

487 HQ File RLA File Lic.No/Date:0510411052 Defer
:01/83/050/00219/AM20/ :05/24/040/00187/AM20/ 26.06.2019 Date:11.09.2019

Decision :Defer the case examin by TE(DNM)

Case No.:101/3/83-ALC1/2019 Party Name:EXCELEX BIOPOLYMERS PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

488 HQ File RLA File Lic.No/Date:0910067695 Defer
:01/83/050/00220/AM20/ :09/24/040/00152/AM20/ 26.06.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:102/3/83-ALC1/2019 Party Name:PARIJAT INDUSTRIES (INDIA) PVT.LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

489 HQ File RLA File Lic.No/Date:0510411058 Defer
:01/83/050/00221/AM20/ :05/24/040/00188/AM20/ 26.06.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited

Case No.:103/3/83-ALC1/2019 Party Name:RECKITT BENCKISER HEALTHCARE INDIA PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

490 HQ File RLA File Lic.No/Date:0510411062 Defer
:01/83/050/00222/AM20/ :05/24/040/00190/AM20/ 26.06.2019 Date:11.09.2019

Decision :Defer the case for examin by TE(DNM).

Case No.:105/3/83-ALC1/2019 Party Name:PROEC ENERGY LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

491 HQ File RLA File Lic.No/Date:0510411069 Defer
:01/83/050/00224/AM20/ :05/24/040/00180/AM20/ 27.06.2019 Date:11.09.2019

Decision :Defer the case examin by DPIIT.

Case No.:107/3/83-ALC1/2019 Party Name:EAGLE PRESS PRIVATE LIMITED, Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

492 HQ File RLA File Lic.No/Date:0410165782 Defer
:01/83/050/00226/AM20/ :04/24/040/00064/AM20/ 28.06.2019 Date:11.09.2019

Decision :Letter issued to firm. Hard Copy awaited.

493	Case No.: 110/3/83-ALC1/2019 HQ File :01/83/050/00229/AM20/	Party Name: GAYATRI COLOUR CHEM INDUSTRIES RLA File :08/24/040/00103/AM20/	Meet No/Date: 4/83-ALC1/2019 14.08.2019 Lic.No/Date: 0810145599 01.07.2019	Status: Case Deferred Defer Date:11.09.2019
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Decision :Defer the case and examine by TE(DNM).

494	Case No.: 112/3/83-ALC1/2019 HQ File :01/83/050/00231/AM20/	Party Name: CROWN DECOR PRIVATE LIMITED RLA File :08/24/040/00093/AM20/	Meet No/Date: 4/83-ALC1/2019 14.08.2019 Lic.No/Date: 0810145608 01.07.2019	Status: Case Deferred Defer Date:11.09.2019
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Decision :Letter issued to firm. Hard Copy awaited

495	Case No.: 113/3/83-ALC1/2019 HQ File :01/83/050/00232/AM20/	Party Name: SALASAR LAMINATES LIMITED RLA File :08/24/040/00105/AM20/	Meet No/Date: 4/83-ALC1/2019 14.08.2019 Lic.No/Date: 0810145617 02.07.2019	Status: Case Deferred Defer Date:11.09.2019
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Decision :Letter issued to firm. Hard Copy awaited

496	Case No.: 116/3/83-ALC1/2019 HQ File :01/83/050/00235/AM20/	Party Name: RASIK PRODUCTS PVT. LTD. RLA File :06/24/040/00020/AM20/	Meet No/Date: 4/83-ALC1/2019 14.08.2019 Lic.No/Date: 0610039225 02.07.2019	Status: Case Deferred Defer Date:11.09.2019
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Decision :Letter issued to firm. Hard Copy awaited

497	Case No.: 1/4/83-ALC1/2019 HQ File :01/83/050/00238/AM20/	Party Name: KRISHNA ANTIOXIDANTS PVT. LTD. RLA File :03/94/040/00271/AM20/	Meet No/Date: 4/83-ALC1/2019 14.08.2019 Lic.No/Date: 0310830048 03.07.2019	Status: Case Deferred Defer Date:11.09.2019
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Decision :Hard copy received. File sent to TE(DNM)

498	Case No.: 2/4/83-ALC1/2019 HQ File :01/83/050/00239/AM20/	Party Name: BAJAJ SUPERPACK INDIA LTD. RLA File :50/24/040/00003/AM20/	Meet No/Date: 4/83-ALC1/2019 14.08.2019 Lic.No/Date: 5010002532 03.07.2019	Status: Case Deferred Defer Date:11.09.2019
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Decision :Letter issued to firm. Hard Copy awaited

499	Case No.: 5/4/83-ALC1/2019	Party Name: BHAGIRADHA CHEMICALS & INDUSTRIES	Meet No/Date: 4/83-ALC1/2019	Status: Approved
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LIMITED

14.08.2019

HQ File
:01/83/050/00242/AM20/

RLA File
:09/24/040/00175/AM20/

Lic.No/Date:0910067752 Defer Date:
04.07.2019 14.08.2019

Decision : Decision : The Committee considered the case as per agenda and decided to ratify the norms as under:-

Export Item	Qty	Import item	Qty
AZOXYSTROBIN TECHNICAL 98% MIN	1kg	O-CHLORO BENZYL CYANIDE	1.02kg
		TRIMETHYL ORTHOFORMATE	0.71kg
		4,6-DIHYDROXY PYRIMIDINE	0.624kg
		ORTHO-CYANOPHENOL	0.376kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:6/4/83-ALC1/2019 **Party Name:**INDIA
PESTICIDES LIMITED, **Meet No/Date:**4/83-
ALC1/2019 **Status:**Case
14.08.2019 **Deferred**

500 HQ File **RLA File** **Lic.No/Date:**0610039234 Defer
:01/83/050/00243/AM20/ :06/24/040/00023/AM20/ 04.07.2019 Date:11.09.2019

Decision :Hard copy received. File sent to TE(DNM)

Case No.:3/4/83-ALC1/2019 **Party Name:**GSP CROP
SCIENCE PVT. LTD. **Meet No/Date:**4/83-
ALC1/2019 **Status:**Case
14.08.2019 **Deferred**

501 HQ File **RLA File** **Lic.No/Date:**0810145643 Defer
:01/83/050/00240/AM20/ :08/24/040/00107/AM20/ 05.07.2019 Date:11.09.2019

Decision :Hard copy awaited from the firm/RA

Case No.:4/4/83-ALC1/2019 **Party Name:**PAREKH
INDUSTRIES LTD **Meet No/Date:**4/83-
ALC1/2019 **Status:**Case
14.08.2019 **Approved**

502 HQ File **RLA File** **Lic.No/Date:**0310830136 Defer
:01/83/050/00241/AM20/ :03/95/040/00282/AM20/ 05.07.2019 Date:14.08.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for without any wastage.

Case No.:7/4/83-
ALC1/2019 **Party Name:**SHASHI
UDYOG **Meet No/Date:**4/83-
ALC1/2019 **Status:**Transferred
14.08.2019 **to concerned RA**

503 HQ File **RLA File** **Lic.No/Date:**0510411162 Defer
:01/83/050/00244/AM20/ :05/24/040/00152/AM20/ 05.07.2019 Date:14.08.2019

Decision :The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2019-2014 dated 14.08.2013 and

Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.

Case No.:8/4/83-ALC1/2019 **Party Name:**INDOTAN CHEMICALS LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

504 **HQ File** **RLA File** **Lic.No/Date:**0210209302 **Defer**
:01/83/050/00245/AM20/ :02/24/040/00055/AM20/ 05.07.2019 **Date:**11.09.2019

Decision :Hard copy awaited from the firm/RA

Case No.:9/4/83-ALC1/2019 **Party Name:**WATERPROOF CORPORATION PRIVATE LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

505 **HQ File** **RLA File** **Lic.No/Date:**0310830148 **Defer**
:01/83/050/00246/AM20/ :03/95/040/00288/AM20/ 08.07.2019 **Date:**11.09.2019

Decision :Hard copy awaited from the firm/RA.

Case No.:10/4/83-ALC1/2019 **Party Name:**BAJAJ POLYBLENDS PRIVATE LIMITED **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

506 **HQ File** **RLA File** **Lic.No/Date:**5010002535 **Defer**
:01/83/050/00247/AM20/ :50/24/040/00004/AM20/ 08.07.2019 **Date:**11.09.2019

Decision :Hard copy awaited from the firm/RA

Case No.:11/4/83-ALC1/2019 **Party Name:**RAJSHA CHEMICALS PVT.LTD. **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

507 **HQ File** **RLA File** **Lic.No/Date:**3410045266 **Defer**
:01/83/050/00248/AM20/ :34/24/040/00118/AM20/ 08.07.2019 **Date:**11.09.2019

Decision :Defer the case want information from the firm % net content of Resorcinol in export % wastage claimed. as on AA No. 0310825121 dt. 19.11.2018

Case No.:12/4/83-ALC1/2019 **Party Name:**ROHAN DYES AND INTERMEDIATES LTD. **Meet No/Date:**4/83-ALC1/2019 14.08.2019 **Status:**Case Deferred

508 **HQ File** **RLA File** **Lic.No/Date:**0810145665 **Defer**
:01/83/050/00249/AM20/ :08/24/040/00113/AM20/ 09.07.2019 **Date:**11.09.2019

Decision :Hard copy awaited from the firm/RA.

Case No.:13/4/83-ALC1/2019 Party Name:ALPS
CHEMICALS PVT LTD Meet No/Date:4/83-
ALC1/2019 Status:Case
Deferred
509 HQ File RLA File Lic.No/Date:0810145670 Defer
:01/83/050/00250/AM20/ :08/24/040/00118/AM20/ 09.07.2019 Date:11.09.2019

Decision :Hard copy awaited from the firm/RA.

Case No.:14/4/83-ALC1/2019 Party Name:PACIFIC
INDUSTRIES LIMITED Meet No/Date:4/83-
ALC1/2019 Status:Case
Deferred
510 HQ File RLA File Lic.No/Date:1310049350 Defer
:01/83/050/00251/AM20/ :13/24/040/00157/AM20/ 09.07.2019 Date:11.09.2019

Decision :Hard copy received from the firm. File to sent DPIIT

Case No.:15/4/83-ALC1/2019 Party Name:NISARG
BIOSCIENCES PVT LTD Meet No/Date:4/83-
ALC1/2019 Status:Case
Deferred
511 HQ File RLA File Lic.No/Date:0910067762 Defer
:01/83/050/00252/AM20/ :09/24/040/00161/AM20/ 10.07.2019 Date:11.09.2019

Decision :Hard copy received from the firm. File sent to TE(SK).

Case No.:16/4/83-ALC1/2019 Party Name:PAYAL
POLYPLAST PRIVATE LIMITED Meet No/Date:4/83-
ALC1/2019 Status:Case
Deferred
512 HQ File RLA File Lic.No/Date:0510411219 Defer
:01/83/050/00253/AM20/ :05/24/040/00221/AM20/ 10.07.2019 Date:11.09.2019

Decision :Defer the case. Hard copy awaited from the firm/RA.

Case No.:17/4/83-ALC1/2019 Party Name:TIKI TAR
DANOSA (INDIA) PVT. LTD. Meet No/Date:4/83-
ALC1/2019 Status:Case
Deferred
513 HQ File RLA File Lic.No/Date:3410045276 Defer
:01/83/050/00254/AM20/ :34/24/040/00054/AM20/ 10.07.2019 Date:11.09.2019

Decision :Hard copy awaited from the firm/RA

Case No.:24/4/83-ALC1/2019 Party Name:GREENLEAF
EXTRACTIONS PRIVATE LIMITED Meet No/Date:4/83-
ALC1/2019 Status:Transferred
to concerned RA
14.08.2019

HQ File RLA File Lic.No/Date:1010060223 Defer
:01/83/050/00261/AM20/ :10/24/040/00029/AM20/ 10.07.2019 Date:14.08.2019

514 **Decision :**The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2019-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA

	Case No.: 18/4/83-ALC1/2019	Party Name: SALASAR LAMINATES LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
515	HQ File :01/83/050/00255/AM20/	RLA File :08/24/040/00124/AM19/	Lic.No/Date:0810145689 11.07.2019	Defer Date:11.09.2019
	Decision : Hard copy awaited from the firm/RA			
	Case No.: 19/4/83-ALC1/2019	Party Name: SALASAR LAMINATES LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
516	HQ File :01/83/050/00256/AM20/	RLA File :08/24/040/00366/AM18/	Lic.No/Date:0810145690 11.07.2019	Defer Date:11.09.2019
	Decision : Hard copy awaited from the firm/RA.			
	Case No.: 20/4/83-ALC1/2019	Party Name: VIKING SPIRITS	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Transferred to concerned RA
	HQ File :01/83/050/00257/AM20/	RLA File :06/24/040/00025/AM20/	Lic.No/Date:0610039241 11.07.2019	Defer Date:14.08.2019
517	Decision : The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2019-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.			
	Case No.: 21/4/83-ALC1/2019	Party Name: BHUKHANVALA INDUSTRIES PVT.LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
518	HQ File :01/83/050/00258/AM20/	RLA File :03/94/040/00291/AM20/	Lic.No/Date:0310830230 11.07.2019	Defer Date:11.09.2019
	Decision : Hard copy received. File to be sent to DPIIT			
	Case No.: 22/4/83-ALC1/2019	Party Name: GANGA RASAYANIE P. LTD.	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
519	HQ File :01/83/050/00259/AM20/	RLA File :03/94/040/00208/AM20/	Lic.No/Date:0310830259 12.07.2019	Defer Date:11.09.2019
	Decision : D/L to be issued on 20.8.2019. Reply awaited.			
	Case No.: 23/4/83-ALC1/2019	Party Name: SYNDICATE EXPORTS PRIVATE LIMITED	Meet No/Date: 4/83-ALC1/2019 14.08.2019	Status: Case Deferred
520	HQ File :01/83/050/00260/AM20/	RLA File :32/24/040/00029/AM20/	Lic.No/Date:3210079022 12.07.2019	Defer Date:11.09.2019
	Decision : Hard copy received from the firm. Application to be sent M/o Steel for			

comments,

Case No.:25/4/83-ALC1/2019 Party Name:E.I. DU PONT INDIA PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

521 HQ File RLA File Lic.No/Date:3410045287 Defer
:01/83/050/00262/AM20/ :34/24/040/00123/AM20/ 16.07.2019 Date:11.09.2019

Decision :Hard copy received. File sent to TE(DNM).

Case No.:26/4/83-ALC1/2019 Party Name:SALASAR LAMINATES LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

522 HQ File RLA File Lic.No/Date:0810145732 Defer
:01/83/050/00263/AM20/ :08/24/040/00288/AM19/ 17.07.2019 Date:11.09.2019

Decision :Hard copy awaited from the firm/RA

Case No.:28/4/83-ALC1/2019 Party Name:TARAK CHEMICALS LTD Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

523 HQ File RLA File Lic.No/Date:3410045294 Defer
:01/83/050/00265/AM20/ :34/24/040/00062/AM20/ 17.07.2019 Date:11.09.2019

Decision :Awaited hard copy from the firm/RA.

Case No.:27/4/83-ALC1/2019 Party Name:AIMCO PESTICIDES LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Approved

HQ File RLA File Lic.No/Date:0310830408 Defer
:01/83/050/00264/AM20/ :03/94/040/00309/AM20/ 18.07.2019 Date:14.8.2019

Decision : The Committee considered the case as per agenda and decided and decided ratify the norms as under.

Export Item	Qty	Import Item	Qty
524 CHLORPYRIPHOS METHYL TECHNICAL 98% MIN	1 kg	NATCP 85% MIN	0.873kg
		O O-DIMETHYL THIO PHOSPHORYL CHLORIDE 98.5% MIN (DMTC)	0.600kg
		METHYL ALCOHOL	0.575kg
		ETHYLENE DICHLORIDE (EDC)	0.60kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:29/4/83-ALC1/2019 Party Name:VIKING SPIRITS Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Transferred to Different Section

525 HQ File RLA File Lic.No/Date:0610039246 Defer

Case No.:18/4/83-ALC1/2019 Party Name:SALASAR LAMINATES LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

515 HQ File RLA File Lic.No/Date:0810145689 11.07.2019 Defer Date:11.09.2019

Decision :Hard copy awaited from the firm/RA

Case No.:19/4/83-ALC1/2019 Party Name:SALASAR LAMINATES LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

516 HQ File RLA File Lic.No/Date:0810145690 11.07.2019 Defer Date:11.09.2019

Decision :Hard copy awaited from the firm/RA.

Case No.:20/4/83-ALC1/2019 Party Name:VIKING SPIRITS Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Transferred to concerned RA

HQ File RLA File Lic.No/Date:0610039241 11.07.2019 Defer Date:14.08.2019

517 **Decision :**The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2019-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of IIBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.

Case No.:21/4/83-ALC1/2019 Party Name:BHUKHANVALA INDUSTRIES PVT.LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

518 HQ File RLA File Lic.No/Date:0310830230 11.07.2019 Defer Date:11.09.2019

Decision :Hard copy received. File to be sent to DPIIT

Case No.:22/4/83-ALC1/2019 Party Name:GANGA RASAYANIE P. LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

519 HQ File RLA File Lic.No/Date:0310830259 12.07.2019 Defer Date:11.09.2019

Decision :D/L to be issued on 20.8.2019. Reply awaited.

Case No.:23/4/83-ALC1/2019 Party Name:SYNDICATE EXPORTS PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

520 HQ File RLA File Lic.No/Date:3210079022 12.07.2019 Defer Date:11.09.2019

Decision :Hard copy received from the firm. Application to be sent M/o Steel for

comments,

Case No.:25/4/83-ALC1/2019 Party Name:E.I. DU PONT INDIA PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

521 HQ File RLA File Lic.No/Date:3410045287 Defer
:01/83/050/00262/AM20/ :34/24/040/00123/AM20/ 16.07.2019 Date:11.09.2019

Decision :Hard copy received. File sent to TE(DNM).

Case No.:26/4/83-ALC1/2019 Party Name:SALASAR LAMINATES LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

522 HQ File RLA File Lic.No/Date:0810145732 Defer
:01/83/050/00263/AM20/ :08/24/040/00288/AM19/ 17.07.2019 Date:11.09.2019

Decision :Hard copy awaited from the firm/RA

Case No.:28/4/83-ALC1/2019 Party Name:TARAK CHEMICALS LTD Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred

523 HQ File RLA File Lic.No/Date:3410045294 Defer
:01/83/050/00265/AM20/ :34/24/040/00062/AM20/ 17.07.2019 Date:11.09.2019

Decision :Awaited hard copy from the firm/RA.

Case No.:27/4/83-ALC1/2019 Party Name:AIMCO PESTICIDES LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Approved

HQ File RLA File Lic.No/Date:0310830408 Defer
:01/83/050/00264/AM20/ :03/94/040/00309/AM20/ 18.07.2019 Date:14.8.2019

Decision : The Committee considered the case as per agenda and decided and decided ratify the norms as under.

Export Item	Qty	Import Item	Qty
524 CHLORPYRIPHOS METHYL TECHNICAL 98% MIN	1 kg	NATCP 85% MIN	0.873kg
		O O-DIMETHYL THIO PHOSPHORYL CHLORIDE 98.5% MIN (DMTC)	0.600kg
		METHYL ALCOHOL	0.575kg
		ETHYLENE DICHLORIDE (EDC)	0.60kg

RA concerned may take necessary action under Para 4.7 of HBP as per above decision of Norms Committee.

Case No.:29/4/83-ALC1/2019 Party Name:VIKING SPIRITS Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Transferred to Different Section

525 HQ File RLA File Lic.No/Date:0610039246 Defer

:01/83/050/00266/AM20/

:06/24/040/00029/AM20/

18.07.2019

Date:14.08.2019

Decision :The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2019-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.

Case No.:31/4/83-
ALC1/2019

Party Name:SYNTHITE
INDUSTRIES PRIVATE
LIMITED

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Transferred
to concerned RA

HQ File

:01/83/050/00268/AM20/

RLA File

:10/24/040/00030/AM20/

Lic.No/Date:1010060226 Defer

18.07.2019

Date:14.08.2019

526 **Decision :**The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2019-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.

Case No.:32/4/83-ALC1/2019

Party Name:AICA
LAMINATES INDIA
PRIVATE LIMITED

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

527 HQ File

:01/83/050/00269/AM20/

RLA File

:05/23/040/00157/AM20/

Lic.No/Date:0510411307 Defer

19.07.2019

Date:11.09.2019

Decision :Awaited hard copy from the firm/RA.

Case No.:34/4/83-ALC1/2019

Party Name:RECKITT
BENCKISER
HEALTHCARE INDIA
PRIVATE LIMITED

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

528

HQ File

:01/83/050/00271/AM20/

RLA File

:05/24/040/00237/AM20/

Lic.No/Date:0510411320 Defer

23.07.2019

Date:11.09.2019

Decision :Hard copy received. File sent to TE(DNM).

Case No.:35/4/83-ALC1/2019

Party Name:ARTEK SURFIN
CHEMICALS LIMITED.

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

529

HQ File

:01/83/050/00272/AM20/

RLA File

:03/94/040/00327/AM20/

Lic.No/Date:0310830522 Defer

24.07.2019

Date:11.09.2019

Decision :Awaited hard copy from the firm/RA.

530

Case No.:36/4/83-ALC1/2019

Party Name:KIM CHEMICALS
LTD.

Meet No/Date:4/83-
ALC1/2019

Status:
Approved

14.08.2019
 HQ File RLA File Lic.No/Date:0310830530 Defer Date:
 :01/83/050/00273/AM20/ :03/94/040/00322/AM20/ 24.07.2019

Decision : The Committee considered the case as per agenda and decided to ratify the norms as applied for.

Case No.:37/4/83-ALC1/2019 Party Name:GSC, GLASS LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred
 531 HQ File RLA File Lic.No/Date:0510411341 Defer
 :01/83/050/00274/AM20/ :05/23/040/00156/AM20/ 24.07.2019 Date:11.09.2019

Decision : Awaited hard copy from the firm/RA.

Case No.:38/4/83-ALC1/2019 Party Name:ORIENT ABRASIVES LTD Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred
 532 HQ File RLA File Lic.No/Date:0310830572 Defer
 :01/83/050/00275/AM20/ :03/95/040/00385/AM20/ 25.07.2019 Date:11.09.2019

Decision : Hard copy awaited from the firm/RA. **Now DPIIT will examine as per export item** not for M/Steel. M/O Steel returned the file saying that it is concerning to DPIIT.

Case No.:39/4/83-ALC1/2019 Party Name:JOHNSON MATTHEY CHEMICALS INDIA PVT. LTD. Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred
 533 HQ File RLA File Lic.No/Date:0610039250 Defer
 :01/83/050/00276/AM20/ :06/24/040/00028/AM20/ 25.07.2019 Date:11.09.2019

Decision : Hard copy received from the firm. File to be sent TE(SK)

Case No.:45/4/83-ALC1/2019 Party Name:NISARG BIOSCIENCES PVT LTD Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred
 534 HQ File RLA File Lic.No/Date:0910067835 Defer
 :01/83/050/00282/AM20/ :09/24/040/00223/AM20/ 25.07.2019 Date:11.09.2019

Decision : Hard copy received . File to be sent TE(SK).

Case No.:46/4/83-ALC1/2019 Party Name:NISARG BIOSCIENCES PVT LTD Meet No/Date:4/83-ALC1/2019 14.08.2019 Status:Case Deferred
 535 HQ File RLA File Lic.No/Date:0910067837 Defer
 :01/83/050/00283/AM20/ :09/24/040/00219/AM20/ 25.07.2019 Date:11.09.2019

Decision : Hard copy received. File to TE(SK).

536 **Case No.:49/4/83-ALC1/2019** Party Name:SWATI MENTHOL & ALLIED CHEMICALS LTD., Meet No/Date:4/83-ALC1/2019 14.08.2019 **Status:Case Deferred**

HQ File :01/83/050/00286/AM20/ RLA File :29/24/040/00009/AM20/ Lic.No/Date:2910025419 25.07.2019 Defer Date:11.09.2019

Decision :Awaited hard copy from the firm /RA.. Case will examin by TE(SK).

537 **Case No.:41/4/83-ALC1/2019** Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 **Status:Case Deferred**

HQ File :01/83/050/00278/AM20/ RLA File :03/95/040/00427/AM20/ Lic.No/Date:0310830596 26.07.2019 Defer Date:11.09.2019

Decision :Awaited hard copy from the firm/RA.

538 **Case No.:47/4/83-ALC1/2019** Party Name:ARJUNA NATURAL PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 **Status:Case Deferred**

HQ File :01/83/050/00284/AM20/ RLA File :10/24/040/00034/AM20/ Lic.No/Date:1010060231 26.07.2019 Defer Date:11.09.2019

Decision :Defer the case committee decided call for PH on 11.9.2019.

539 **Case No.:48/4/83-ALC1/2019** Party Name:NOCIL LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 **Status:Case Deferred**

HQ File :01/83/050/00285/AM20/ RLA File :03/95/040/00245/AM20/ Lic.No/Date:0310830642 29.07.2019 Defer Date:11.09.2019

Decision :Awaited hard copy from the firm/RA.

540 **Case No.:50/4/83-ALC1/2019** Party Name:BIOINGREDIA NATURAL PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 **Status:Transferred to concerned RA**

HQ File :01/83/050/00287/AM20/ RLA File :10/24/040/00036/AM20/ Lic.No/Date:1010060232 29.07.2019 Defer Date:14.08.2019

Decision :The Committee considered the case as per agenda and decided that in compliance with the Policy Circular No.05(RE-2013)/2019-2014 dated 14.08.2013 and Policy Circular No. 12/2015-2020 dated 28.08.2018, Regional Authorities (RAs) concerned may examine for redemption the advance authorization (whether issued under Para 4.07 of HBP or otherwise) based on the Sample Analysis Report (SAR) furnished by Spice Board, Cochin. Further decided that applicant may also take up the matter with RA concerned. Hence, the case is disposed off.

541 **Case No.:52/4/83-ALC1/2019** Party Name:VEDANT DYESTUFFS INTERMEDIATES PRIVATE LIMITED Meet No/Date:4/83-ALC1/2019 14.08.2019 **Status:Case Deferred**

HQ File :01/83/050/00289/AM20/ RLA File :03/95/040/00442/AM20/ Lic.No/Date:0310830679 30.07.2019 Defer Date:11.09.2019

Kar

Decision :Awaited hard copy from the firm/RA

Case No.:	53/4/83-ALC1/2019	Party Name:	SYNTHITE INDUSTRIES PRIVATE LIMITED	Meet No/Date:	4/83-ALC1/2019 14.08.2019	Status:	Case Deferred
542	HQ File :01/83/050/00290/AM20/	RLA File :10/24/040/00035/AM20/		Lic.No/Date:	1010060234 30.07.2019	Defer Date:	11.09.2019

Decision :Awaited hard copy from the firm/RA

Case No.:	55/4/83-ALC1/2019	Party Name:	E.I. DU PONT INDIA PRIVATE LIMITED	Meet No/Date:	4/83-ALC1/2019 14.08.2019	Status:	Case Deferred
543	HQ File :01/83/050/00292/AM20/	RLA File :34/24/040/00142/AM20/		Lic.No/Date:	3410045328 30.07.2019	Defer Date:	11.09.2019

Decision :Hard copy received. File to be sent TE(DNM).

Case No.:	56/4/83-ALC1/2019	Party Name:	NOCIL LIMITED	Meet No/Date:	4/83-ALC1/2019 14.08.2019	Status:	Case Deferred
544	HQ File :01/83/050/00293/AM20/	RLA File :03/95/040/00246/AM20/		Lic.No/Date:	0310830729 01.08.2019	Defer Date:	11.09.2019

Decision :Awaited hard copy from the firm/RA.

Case No.:	57/4/83-ALC1/2019	Party Name:	INTEGRATED FIRE PROTECTION PVT. LTD.	Meet No/Date:	4/83-ALC1/2019 14.08.2019	Status:	Case Deferred
545	HQ File :01/83/050/00294/AM20/	RLA File :02/24/040/00061/AM20/		Lic.No/Date:	0210209341 01.08.2019	Defer Date:	11.09.2019

Decision :Awaited hard copy from the firm/RA.

Case No.:	58/4/83-ALC1/2019	Party Name:	GIRIDHAR TECHFAB PRIVATE LIMITED	Meet No/Date:	4/83-ALC1/2019 14.08.2019	Status:	Case Deferred
546	HQ File :01/83/050/00295/AM20/	RLA File :08/24/040/00127/AM20/		Lic.No/Date:	0810145906 02.08.2019	Defer Date:	11.09.2019

Decision :Awaited hard copy from the firm/RA

Case No.:	59/4/83-ALC1/2019	Party Name:	INDOGULF CROPSCIENCES LIMITED	Meet No/Date:	4/83-ALC1/2019 14.08.2019	Status:	Case Deferred
547	HQ File :01/83/050/00296/AM20/	RLA File :05/23/040/00173/AM20/		Lic.No/Date:	0510411434 02.08.2019	Defer Date:	11.09.2019

Decision :Hard copy received. File to be sent TE(DNM).

Case No.:60/4/83-ALC1/2019 Party Name:VIDHI
SPECIALTY FOOD
INGREDIENTS LIMITED

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

548 HQ File RLA File
:01/83/050/00297/AM20/ :03/95/040/00436/AM20/

Lic.No/Date:0310830796 Defer
05.08.2019 Date:11.09.2019

Decision :Awaited hard copy from the firm/RA.

Case No.:61/4/83-ALC1/2019 Party Name:VIDHI
SPECIALTY FOOD
INGREDIENTS LIMITED

Meet No/Date:4/83-
ALC1/2019
14.08.2019

Status:Case
Deferred

549 HQ File RLA File
:01/83/050/00298/AM20/ :03/95/040/00438/AM20/

Lic.No/Date:0310830797 Defer
05.08.2019 Date:11.09.2019

Decision :Awaited hard copy from the firm/RA.



Date:06.09.2019
Place:New Delhi

Ashok Kumar Kanodia
Foreign Trade Development Officer

213
M.No 4183
M-213

M/s Scottish Chemical Industries

Licence No. 0310819873 dt. 16.3.19

In the description of export following should be added

(Fused Granualated Flux)

In the description of import following should be added

(Ready Mix Non Fused Flux)

Qty is allowed as applied for


28/08/19

NC-IV

249

249

M.N. 4/83

NAGAR HAVELI PERFUMES AND AROMATICS

Lic. No. 0310328663 dt. 05.05.2005

As discussed in meeting

For similar item Norms have been approved for Export item No.1 in case no. 6 in meeting no 01/06 held on 05.04.2006. For Export item no 2 for their sister concern (Arochem Silvasa) case no M-786 in meeting no. 49/06 dt 22.03.06 , taking in to consideration these norms, licence is ratified as applied for.

2. The above decision is only for closure of this licence

NC - IV

Shah
23/08/16

260

M.No. 4/83

M-260
DI 14/01/2019

File no.P-47011/226/2019-TSW
Government of India
Ministry of Commerce & Industry
Department for Promotion of Industry and Internal Trade
(TS Section)

Subject: - Request for re-consideration of M/s Polygel Industries Pvt. Ltd. , AA No. 0310825888 dt. 24.12.2018 – reg.

Reference: - 01/83/050/794/AM-19/DES-IV dt. 14.08.2019

The case has been examined and the firm has claimed wastage of 9.1% with out giving any justification. As per details given by the firm, there is only mixing/ blending of raw materials. DPIIT therefore recommend 2% wastage of raw materials and accordingly following norms are recommended.

Export item: CAB Catalyst

Quantity: 1 Kg

Import item:

S. No.	Item description	Quantity Recommended
1.	Vanadium Oxy trichloride	0.785 Kg
2.	Titanium tetra chloride	0.234 kg
3.	Proprietary Modifier (Additive)	0.001 Kg

NL
NAND LAL
(CONSULTANT)
03.09.2019

DGFT (DES-IV)

262 / 4 / 832

सं. P-47011/257/2019-टीएसडब्लू

भारत सरकार

वाणिज्य और उद्योग मंत्रालय

उद्योग संवर्धन और आंतरिक व्यापार विभाग

(टीएस अनुभाग)

विषय:- मैसर्स Vishnu Chemicals Ltd. का आवेदन इनपुट आउटपुट मानदंडों के संबंध में।

A A NO. 0910065768 dated 19.12.2017

संदर्भ: 01/83/050/00271/AM19/ Dated: 06.07.2018

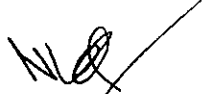
Vide letter dated 17.06.2019 the firm has submitted detail calculation for requirement of raw material giving chemical reactions and production consumption data duly certified by Chartered Accountant. Based on information furnished by the firm following norms are recommended:-

Export Product: Potassium Dichromate

Quantity: 2,000 MT

Import Item:-

S. NO.	Item Name	Quantity recommended per MT of export product
1.	Chrome Ore (minimum Cr ₂ O ₃ - 44%)	1.365 MT
2.	Soda Ash	0.829 MT
3.	Potassium Chloride	0.532 MT
4.	Wood cuts for Pallets	as per packing policy
5.	Nails for pallets	as per packing policy
6.	Polypropylene woven sacks	as per packing policy
7.	Petroleum coke	banned item may not be allowed


NAND LAL
(CONSULTANT)
12.09.2019

DGFT (DES-IV)

265
265
M.No 4/83

F.No.7/14/2017-TSW
DEPARTMENT OF INDUSTRIAL POLICY & PROMOTION
(TSW Section)

Subjection: Advance Authorization for the export of Open Mesh of Glass Fibre –
M/s Montex Glass Fibre India Pvt. Ltd.

Ref : DGFT UO No.01/83/050/0358/AM-18/DES-IV dated 19.08.2019

Advance Authorization No. 0310814477 dated 05.07.2017

As per the discussion in the Norms Committee, it has been decided to
correct the import description item No. 3 as under for ratification purpose :-

From	To
ETHYLENE VINYL ACETATE COPOLYMER	RESIN FOR FIBRE GLASS MESH COATING

All other conditions and quantity will be as per the approval in Meeting
No.7/83-ALCI/2017 dated 18.10.2017.


(NAND LAL)
Consultant
29.08.2019

DGFT(NC-IV)

Case No - 116

सं. P-47011/118/2019-टीएसडब्लू	11	117
भारत सरकार	11	119
वाणिज्य और उद्योग मंत्रालय	11	142
उद्योग सवर्धन और आंतरिक व्यापार विभाग	11	207
(टीएस अनुभाग)	11	227
	11	332

4/20-83
15/8/19

विषय:- मैसर्स M/s Vedanta Transforming Elements (अग्रिम प्राधिकार सं.(1) 0510409828 dt. 28.2.2019 (2) 0510405871 dt. 14.3.2018 (3) 0510408295 dt. 01.11.2018 (4) 0510406931 dt. 20.06.2018 (5) 0510405970 dt. 26.03.2018 (6) 0510405885 dt. 16.03.2018 (7) 0510408755 dt. 05.12.2018.

संदर्भ:- (1) 01/83/050/01311/AM-19/DES-IV/ (2) 01/83/050/00122/AM-19/DES-IV (3) 01/83/050/0666/AM-19/DES-IV/ (4) 01/83/050/0317/AM-19/DES-IV/ (5) 01/83/050/0108/AM-19/DES-IV/ (6) 01/83/050/00123/AM-19/DES-IV/ (7) 01/83/050/00710/AM-19/DES-IV/

One of the case, having same import & export items was considered in the DGFT meeting dated 30.08.2017 and the firm was allowed Bauxite and caustic soda as applied for, deleting non coking coal -steam coal. The firm had represented saying that coking coal is used for manufacturing process for digestion and evaporation. First Bauxite and caustic soda are formed as slurry in vessels under pressure at temperature of ranging from 145 to 150 degree centigrade. The coal is used to form steam to increase the temperature of the mixture to enable the chemical reaction to take place. Steam is also used in the evaporation process to remove the excess water in the finished product. Accordingly coal was allowed 3% of FOB value of export in that case.

Taking above into consideration, the following norms are recommended in this case. *also*
Export Item: Calcined Alumina (Sandy calcined metallurgical grade alumina)
Qty.: 1 MT

Import Item:

S. No.	Description	Qty. recommended
1	Bauxite -Standard Metal Grade/wet -Standard Metal Grade Bauxite	3.1MT or applied Qty whichever is less
2.	Caustic Soda lye Diaphragm membrane grade	0.09225 MT or applied Qty whichever is less
3.	Non coking Coal - Steam Coal	3 % of Fob Value of Export

NAND LAL
(CONSULTANT)
20.08.2019

DGFT (DES-IV)

सं. P-47011/207/2019-टीएसडब्लू
भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग संवर्धन और आंतरिक व्यापार विभाग
(टीएस अनुभाग)

203
4/20-03
14/01/19

विषय:- मैसर्स Siddhi Décor Pvt. Ltd. का आवेदन इनपुट आउटपुट मानदंडों के संबंध में। अग्रिम प्राधिकार सं. 0810143761 दिनांक 26.10.2018

संदर्भ: 01/83/050/01070/AM19/ Dated: 27.02.2019

Taking cue from H-68 and the cases approved in the past, the following norms are recommended:-

Export Item:

S. No.	Item Description	Quantity (Kg.)
1	Double Side Decorative Laminate Sheets with Barrier Paper size 2800 x 1300 mm Thickness 1.3MM, Total Sheet QTY 4000 Thickness 1.4 MM, Total Sheet QTY 12000 Thickness 1.6 MM, Total Sheet QTY 9000 Thickness 1.8 MM, Total Sheet QTY 3000 Thickness 1.9 MM, Total Sheet QTY 26000 Thickness 2 MM, Total Sheet QTY 9000 Thickness 2.2 MM, Total Sheet QTY 8000 (as per application)	1 Sq. Mtr x 10.00 mm thickness of 14.5 kg +/- 2.5%

Import Items:

Sl. No.	Item Description	Quantity recommended
1.	Kraft Paper	9.15 kg or applied quantity whichever is less
2.	Base Paper	0.214 kg or applied quantity whichever is less

- The above norms are based on 10.00 mm thickness with average weight of 14.5 kg +/- 2.5% and are applicable on 1.3 mm to 2.2 mm thickness.
- In case of variation in thickness/weight, the quantity of item of import viz. Phenol, Methanol and Kraft paper to be allowed may be arrived at by adopting the following formula: $A \times B/C$ where **A**=Quantity allowed for 10.00 mm thickness of weight 14.5 kg +/- 2.5%, **B**=The thickness or weight/ sq. Meter of decorative laminates proposed to be exported, **C** = Either the Standard thickness of 10.00 mm or the Standard weight of 14.5 kg/Sq.Meter of 10.00 mm thickness.
- The quantity of other items viz. Base Paper, Barrier Paper, Tissue Paper, Melamine and BOPP film will remain unchanged irrespective of thickness and weight of decorative laminate to be exported.
- Import of Base Paper will be restricted to 18% of FOB value of export, for the export of below 4.5 mm thickness.

NL
14/01/19
(NAND LAL)
Consultant
2019

DGFT (NC-IV)

सं. P-47011/157/2019-टीएसडब्लू
भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग सवर्धन और आंतरिक व्यापार विभाग
(टीएस अनुभाग)

273
4/20-83
14/8/19

विषय :- AA. No. 0810144296 dated 11.01.2019

संदर्भ:- 01/83/050/00790/AM19/ Dated:19.02.2019

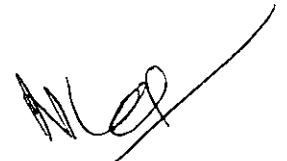
The case has been examined and the firm has claimed 8% wastage for woven glass fabric, 4% for snap band and 3% for e-PTFE Membrane. However, taking into consideration the manufacturing process and norms approved in the past for the export of similar item, wastage of 6%, 4% and 2% may be allowed for the export of Filter Bag, woven glass fabric with e-PTFE Membrane respectively. Accordingly, following norms are recommended:-

Export item:- Filter Bag (woven glass fabric with e-PTFE Membrane)

Quantity: 7101.500 Kg

Import item:-

S.No	Item Name	Quantity recommended
1.	Woven glass fabric	1.06 kg/ kg content in export
2.	Snap band	1.04 kg/ kg content in export
3.	e-PTFE Membrane	1.02 kg/ kg content in export


(Nand Lal)
Consultant
03.09.2019

DGFT-(DES-IV)

सं. P-47011/209/2019-टीएसडब्लू
भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग संवर्धन और आंतरिक व्यापार विभाग
(टीएस अनुभाग)

2001
4/20-83
14/8/19

विषय:- मैसर्स Talbros Sealing materials pvt. Ltd. का आवेदन इनपुट
आउटपुटमानदंडों के संबंध में। अग्रिम प्राधिकार सं. 0510409557 दिनांक 01.02.2019
संदर्भ: 01/83/050/00829/AM19/ Dated: 19.02.2019

The case has been examined and the firm has claimed the wastage of 13.2%, but in the past for export of the same item, 5% wastage was allowed to them and also to M/s Nu Cork Products (P) Ltd. dated 22-12-2015, accordingly, the following norms are recommended :-

Export Item: Rubberized Cork Sheets/ Block/ Frames Rolls Strips etc.(made of cork and rubber – containing cork between 35.61% to 37.69% - Brand Talbros

Quantity : 1,78,600 Kg

Import Item : Granulated Cork (0.5 to 2.0 mm standard)

Quantity : 66780 Kg


(NAND LAL)
Consultant
13-08-2019

DGFT (DES-IV)

सं. P-47011/157/2019-टीएसडब्लू
भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग संवर्धन और आंतरिक व्यापार विभाग
(टीएस अनुभाग)

395
4/20-83
14/8/19

विषय :- 0810145192 dated 07.05.2019

संदर्भ:- 01/83/050/00082/AM20/ Dated:15.05.2019

The case has been examined and the firm has claimed 8% wastage for woven glass fabric, 4% for snap band, 4% for sewing thread and 3% for e-PTFE Membrane. However, taking into consideration the manufacturing process and norms approved in the past for the export of similar item 6%, 4%, 4% and 2% wastage respectively may be allowed for the export of Filter Bag woven glass fabric with e-PTFE Membrane. Accordingly, following norms are recommended:-

Export item:- Filter Bag (woven glass fabric with e-PTFE Membrane)

Quantity:- 59027.330 Kg

Import item:-

S.No	Item Name	Quantity recommended
1.	Glass Fabric	1.06 kg/ kg content in export
2.	Snap band	1.04 kg/ kg content in export
3.	Sewing thread	1.04 kg/ kg content in export
4.	e-PTFE Membrane	1.02 kg/ kg content in export


(Nand Lal)
Consultant
03.09.2019

DGFT (DES-IV)

सं. P-47011/216/2019-टीएसडब्लू
भारत सरकार
वाणिज्य और उद्योग मंत्रालय
उद्योग संवर्धन और आंतरिक व्यापार विभाग
(टीएस अनुभाग)

472
4/20-83
14/8/19

Subject: Advance Authorization No. 0310829802 दिनांक 20.06.2019 dated- M/s F.G.

Glass (P) Industries, for the export of Triple layered safety glass laminated & insulated.

Ref: DGFT UO No. 01/83/50/00195/AM-20

The above referred application has been examined and taking into consideration SION A2091 & norms fixed in the past for the export of similar item, following norms are recommended:

Export Item: Triple layered safety glass laminated & insulated (Using 16 MM spacer)

Quantity: 3500 Sq. Metre

Import Items:

Sl. No.	Item Description	Quantity Recommended
1.	Low Iron extra clear float glass 6mm thickness	1.20 sq. mt / sq. mt content in export product
2.	Low Iron extra clear float glass 6mm thickness	1.20 sq. mt / sq. mt content in export product
3.	Reflective Float Glass of 6 mm thickness	1.20 sq. mt / sq. mt content in export product
4.	Low Iron extra clear float glass 8mm thickness	1.20 sq. mt / sq. mt content contained in export product
5.	Sentry glass pvb film for double layered safety glass, thickness 0.76 mm	3640 sq. mt
6.	Sentry glass pvb film for double layered safety glass , thickness 1.52 mm	3640 sq. mt.
7.	Aluminium Spacer of 16 mm thickness	1.02 meter / meter content in export product
8.	Silicon Sealants/poly sulphide sealant	126.67 gm per meter of net content of spacer used or applied quantity whichever is less.
9.	Butyl sealant (primary sealant)	10.67 gm per meter of net content of Spacer used or applied quantity whichever is less.
10.	Molecular sieve	3.84 gm per meter of net content of spacer used or applied quantity whichever is less.

NLEL
(NAND LAL)
Consultant
09.08.2019

DGFT (DES- IV)

End. File (DGP)